



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,31st August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 3:40 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	PIL/54/2022	TIHU NAGAR UNNAYAN SAMITTEE <b>Versus</b> UNION OF INDIA AND 6 ORS	MR A KALITA MR K TALUKDAR	GA, ASSAM ASSTT.S.G.I. SC, PCB
2	PIL/56/2022	JYOTIRMAY JANA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	GA, ASSAM SC, REVENUE
3	WP(C)/5594/2022	LUHITA DOLEY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	SC, HIGHER EDU
<b>ADMISSION</b>				
4	WP(C)/3223/2020	SUN PHARMA LABORATORIES LTD. <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. S SHARMA MS. P TALUKDAR	SC, FINANCE DEPTT. ASSTT.S.G.I.
5	C.Ex.App./4/2021 FIXED	COMMISSIONER, <b>Versus</b> M/S OIL INDIA LTD.	MR. S C KEYAL	MR K KHANNA MR D DAS
<b>WITH</b>				
6	C.Ex.App./3/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH <b>Versus</b> M/S OIL INDIA LTD.	MR. S C KEYAL	MR D DAS
<b>WITH</b>				
7	C.Ex.App./5/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH <b>Versus</b> M/S OIL INDIA LTD.	MR. S C KEYAL	MR K KHANNA MR D DAS
<b>WITH</b>				
8	C.Ex.App./7/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH <b>Versus</b> M/S OIL INDIA LTD.	MR. S C KEYAL	MR K KHANNA MR D DAS

9	<b>WITH</b> C.Ex.App./8/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH <b>Versus</b> M/S OIL INDIA LTD.	MR. S C KEYAL	MR K KHANNA MR D DAS SC, I O C
10	<b>WITH</b> C.Ex.App./9/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH <b>Versus</b> M/S OIL INDIA LTD.	MR. S C KEYAL	MR K KHANNA MR D DAS SC, OIL
11	<b>WITH</b> C.Ex.App./10/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, GUWAHATI <b>Versus</b> M/S OIL INDIA LTD.	MR. S C KEYAL	MR K KHANNA MR D DAS SC, OIL
12	WA/110/2021 CAVT. NO.02902/021, FIXED, CAVT./290/2021	THE STATE OF ASSAM AND 6 ORS. <b>Versus</b> HIMAJIT KUMAR BARMAN	MR. D SAIKIA MR. D P BORAH SC, HEALTH AND F W	MR. P J SAIKIA MS M NIROLA FOR CAVEATOR
13	WP(C)/211/2021	THE UNION OF INDIA AND 3 ORS <b>Versus</b> NIRANJAN KUMAR DEORI	MR S CHAKRABORTY	MR N M HAZARIKA
14	W.P.(CrI.)/8/2022 FIXED	SMT. RAJASHREE ROY <b>Versus</b> NILOTPOL DEB	MRS. R S CHOWDHURY MS G DAS MR T DAS	MR. N J DUTTA MR G J SAIKIA MR S DAS
15	WA/167/2022 CAVT. NO.05232/022, FIXED, CAVT./523/2022	THE MANAGEMENT OF TEA RESEARCH ASSOCIATION <b>Versus</b> TOCKLAI EMPLOYEES UNION AND ANR.	MR S N SARMA SENIOR ADVOCATE MR. P K GOSWAMI MR. M HUSSAIN MR. K KALITA MS. C BASUMATARY MS G SWAMI	MS S MOCHAHARI MR A DASGUPTA MR SISHIR DUTTA MS B DAS MR. S DUTTA FOR CAVEATOR
16	WA/239/2022 FIXED	EQUALITY FORUM <b>Versus</b> THE STATE OF ASSAM AND 12 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	GA, ASSAM MR D K DAS (R6) MR H BETALA (R6) MR C KUMAR (R6)
17	<b>WITH</b> WA/8026/2022 (Filing Number) CAVT./673/2022 <b>WITH</b> I.A.(Civil)/1935/2022	SANJAI KUMAR MAHANTA <b>Versus</b> BHAGWAN PATOR AND 22 ORS. B  SANJAI KUMAR MAHANTA <b>Versus</b> BHAGWAN PATOR AND 22 ORS.	MR. K N CHOUDHURY   MR. K N CHOUDHURY MR. D J DAS MR. D J DAS MS N MAHANTA MS N MAHANTA N GAUTAM	GA, ASSAM MR D K DAS MR D MAHANTA MR D MAHANTA MR H BETALA SC, WPT AND BC FOR CAVEATOR SC, IRRIGATION SC. WATER RESOURCE DEPTT.
18	WA/255/2022 FIXED, CAVT./167/2022  <b>WITH</b> I.A.(Civil)/2348/2022 in WA/255/2022	THE STATE OF ASSAM AND 3 ORS. <b>Versus</b> ALAKA KALITA AND ANR. B  THE STATE OF ASSAM AND 3 ORS. <b>Versus</b> ALAKA KALITA AND ANR. B	SC, ELEM. EDU MR. N J KHATANIAR  SC, ELEM. EDU MR. N J KHATANIAR	MR B D DAS SC, BTC FOR CAVEATOR  MR B D DAS SC, BTC FOR CAVEATOR
19	WA/268/2022 CAVT. NO.07672/022, CAVT./767/2022	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 OSR. <b>Versus</b> PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR
20	WA/269/2022 CAVT. NO.07672/022,	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS. <b>Versus</b> PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR

21	WA/270/2022 CAVT. NO.07672/022,	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS <b>Versus</b> PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR
22	WA/271/2022 CAVT. NO.07672/022,	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS <b>Versus</b> PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR
23	WA/272/2022 CAVT. NO.07672/022,	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS. <b>Versus</b> PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR
24	WA/276/2022 CAVT. NO.09072/022,	RUNJUN BORA AND 4 ORS <b>Versus</b> HIROK JYOTI NATH AND 7 ORS	MR. P D NAIR MR. I CHOUDHURY R L CHUTIA MS N GUPTA	SC, P AND R.D. GA, ASSAM MR. D A KAIYUM FOR CAVEATOR
25	WP(C)/4815/2022 FIXED	SUBIN PAYENG AND 7 ORS <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 10 ORS	MR. A K PURKAYASTHA MR. S NATH MR. R C PAUL MR. S SHARMA MS M BHARATI	GA, AP
<b>ORDERS</b>				
26	PIL/38/2016	KARMABIR BORDOLOI PATH AND CHINAKI PATH UNNAYAN SAMITY and ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.D SAIKIA MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.P NAYAK MS.R BORAH MR.A DEKA	GA, ASSAM SC, G M D A
27	I.A.(Civil)/2589/2017 WITH WA SL. NO. 299612	BEIZO SOLO <b>Versus</b> THE STATE OF NAGALAND and 15 ORS,	MR. A CHAMUAH MS.N DEKA MR.R BISWAS MS.K BARPUJARI	GA, NAGALAND
28	WA/9/2018	THE STAFF SELECTION COMMISSION <b>Versus</b> MD GAJJUR RAHMAN	MR. S C KEYAL	MR. H BEZBARUA
29	WP(C)/1089/2018	SUJATA BANIK <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. D GHOSH MS N DEKA MS A MAHANTA	MR. B D KONWAR SR. ADV. SC, AG MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MS. S NEWAR MS. M K BROWN ASSTT.S.G.I.
30	WP(C)/3042/2019 CAVT. NO.0269/2019	UNION OF INDIA AND 3 ORS. <b>Versus</b> JADAB CHANDRA BORO AND ANR.	MR. S C KEYAL	MR S NATH FOR CAVEATOR
31	WP(C)/3180/2019	LAL CHUAILOUA <b>Versus</b> THE STATE OF MIZORAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU MR V KUNDU	GA, MIZORAM
32	I.A.(Civil)/551/2020 in Mat.App./608/2020  <b>WITH</b> Mat.App./608/2020 (Filing Number)	SMTI. BORNALI GOGOI <b>Versus</b> SRI PRANABJYOTI GOGOI  SMTI. BORNALI GOGOI <b>Versus</b> SRI PRANABJYOTI GOGOI	MR. L K BORAH MR. J PAWE	
33	PIL/88/2021 FIXED	ARUP KUMAR MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	GA, ASSAM SC, FOREST

	<b>WITH</b> I.A.(Civil)/651/2022 in PIL/88/2021	ARUP KUMAR MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, FOREST
34	<b>WITH</b> PIL/37/2021	SHILADITYA DEV <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM SC, FOREST
	<b>WITH</b> I.A.(Civil)/1786/2021 in PIL/37/2021	INDRAJAY CHAKMA AND 2 OTHERS <b>Versus</b> SHILADITYA DEV AND OTHERS	MR. S. DEY	GA, ASSAM SC, FOREST
	<b>WITH</b> I.A.(Civil)/1870/2021 in PIL/37/2021	ABDUL GANI AND 3 ORS. <b>Versus</b> SHILADITYA DEV AND 5 ORS	MS. D GHOSH MR. M AHMED MS N DEKA MS H BETALA MR I CHAKMA	GA, ASSAM MR B KAUSHIK SC, FOREST
35	I.A.(Civil)/1083/2021 in WP(C)/3034/2021	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> CHANCHAL NAG	MR H GUPTA	
	<b>WITH</b> WP(C)/3034/2021	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> CHANCHAL NAG	MR H GUPTA	DR G J SHARMA DR. J L SARKAR
36	PIL/17/2022 FIXED	MONOJ HAZARIKA AND ANR. <b>Versus</b> THE UNION OF INDIA AND 15 ORS.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MR. K H CHOUDHURY	ASSTT.S.G.I. SC, FOREST
37	W.P.(CrI.)/24/2022 FIXED	SMTI. MITY PAIT <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B K GOGOI MR. A D CHOUDHURY C. DEKA	GA, ASSAM
38	WA/137/2022	MOSTAQUE MD MORSHEDUR HASSAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MR I HASSAN	SC, HIGHER EDU MR S MUKTAR (R4)
39	I.A.(Civil)/2033/2022 CAVT. NO.07242/022, FIXED, CAVT./724/2022 in WA/8235/2022	IVY GOHAIN DASGUPTA <b>Versus</b> BHAGWAN PATOR AND 11 ORS.	MR. K N CHOUDHURY MR. S K GOSWAMI MR. D J DAS N GAUTAM	GA, ASSAM MR D K DAS MR H BETALA MR DEBA SARMAH MR C KUMAR MS N SHYAM SC, WPT AND BC FOR CAVEATOR SC. WATER RESOURCE DEPTT.
	<b>WITH</b> WA/8235/2022 (Filing Number)	IVY GOHAIN DASGUPTA <b>Versus</b> BHAGWAN PATOR AND 11 ORS. B	MR. K N CHOUDHURY	
40	I.A.(Civil)/2105/2022 FIXED in WA/8129/2022	NABANITA GOSWAMI AND 317 ORS <b>Versus</b> PARISHMITA HAZARIKA AND 6 ORS	DR G J SHARMA MR S HUSSAIN	SC, EDU
	<b>WITH</b> WA/8129/2022 (Filing Number)	NABANITA GOSWAMI AND 317 ORS <b>Versus</b> PARISHMITA HAZARIKA AND 6 ORS (B)	DR G J SHARMA	
	<b>WITH</b> I.A.(Civil)/2103/2022	NABANITA GOSWAMI AND 317 ORS <b>Versus</b> PARISHMITA HAZARIKA AND 6 ORS	DR G J SHARMA MR S HUSSAIN	SC, EDU
41	<b>WITH</b> WA/186/2022	THE STATE OF ASSAM AND 4 ORS. <b>Versus</b> DIPANKAR GOGOI AND 792 ORS	SC, SEC. EDU. GA, ASSAM SC. EDU.	MS D BORGOHAIN (r-689) MR. P GOHAIN (r-689) MS. K BARUAH (r-689) MS. M SARMAH (r-689)

	<b>WITH</b> I.A.(Civil)/1852/2022 in WA/186/2022	JAYANTA BARMAN AND 23 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR P K DAS MR. M BARUAH MR. M ALOM	SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/2569/2022 in WA/186/2022	DIBARUN SARMA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 795 ORS	MR. A J SAIKIA MR. I CHOWDHURY SR ADV MR. B KAKATI MR. S BISWAKARMA MS G DAS MR G S BORO SK RAMZAN ALI MR T DAS R. CHAUHAN	GA, ASSAM MR. S Ali SC, EDU
42	<b>WITH</b> WA/215/2022	BANJIT BAISHYA AND 231 ORS. <b>Versus</b> DIPANKAR GOGOI AND 795 ORS.	MR. K N CHOUDHURY MR M HASHAN MR. M AHMED MR. D J DAS	SC, SEC. EDU.
43	<b>WITH</b> WA/222/2022	NILAKSHI DEVI AND ORS. <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM	SC, SEC. EDU. SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/1903/2022 in WA/222/2022	NILAKSHI DEVI AND ORS. <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM	SC, SEC. EDU. SC, SEC. EDU.
<b>HEARING</b>				
44	WP(C)/4034/2013 FIXED	EQUALITY FORUM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.M K CHOUDHURY MR.N BARUAH MR.T N SRINIVASAN	GA, ASSAM MR.D K DAS MR.M SARANIA MR.S R GOGOI MR.S U AHMED MS.M GOSWAMI MR.D MAHANTA MRD DUARA MS.L GOGOI
45	<b>WITH</b> WP(C)/2752/2013	MD. SHAKEEL SAADULLAH and ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G BAISHYA (P1) U K NAIR A SARMA A CHETRY MD. A HASSAN (P1) MS. B BORA (P1) MS. B BORA (P1)	MR. N DUTTA MR G BAISHYA MR. D K DAS MD. A HASSAN SC, FINANCE MR D DUARA
46	Mat.App./24/2016 FIXED	SRI CHIRA KUMAR BORDEWA <b>Versus</b> SMTI RUNU BORA	MR.S C BISWAS MS.J BORAH	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA

47	PIL/72/2016 FIXED	RITA DAS MOZUMDAR <b>Versus</b> THE STATE OF ASSAM and 16 ORS.	MS.R D MOZUMDAR MR. D MAZUMDAR (AMICUS CURIAE) MR S S TALUKDAR (AMICUS CURIAE)	MR. K N CHOUDHURY MR.D SAIKIA(R-9, 20 AND 21)) GA, ASSAM MR. JYOTIRMOY ROY MR.P HAZARIKA(R-9) MR. J PATOWARY MR S P DAS(R-19) MRA BARMANR-9 MR. N DAS(R-19) MISS. R R KAKATI MR. S SARMA MR.M.A.ISLAM MR.T K MISRA(R-9) MR. J ROY (R-18) MR. C CHAKRAVARTY MR D DAS SC, GMC SC, G M D A SC, TRANSPORT SC, A S T C
48	WA/238/2016 FIXED	SODOU ASOM PRATHAMIK ARU MAJALIA BIDYALAYA MATRI SANTHA <b>Versus</b> STATE OF ASSAM and 6 ORS.	MS B CHAUDHURY MR.P K GOSWAMI MR. B P BORAH MR.P K DAS MR.M U MAHMUD MR.D K SAIKIA MS.B DAS MR.M BORAH	SC, ELEMENTARY EDUCATION ASSTT.S.G.I. SC, SOCIAL WELFARE SC, SSA
49	WA/367/2018 CAVT. NO.1249/2018 FIXED, CAVT./1249/2018	SMTI ASHA RANI BRAHMA <b>Versus</b> SMTI BINIKA GOYARI AND 9 ORS	MR. K N CHOUDHURY MR A UPADHYAY MS. K JAIN MR. P UPADHYAY	SC, HIGHER EDU MR. R MAJUMDAR (R1) MR R DHAR (R1) MR J PAYENG (R1) MR. S BHUYAN (R-2 & 3) MR. A CHAMUAH (R-7) MR. A KHOUND (R-4, 5 & 6) MR B C MUCHAHARY (R-1) SC, BTC FOR CAVEATOR SC, U G C
50	WP(C)/2919/2018 FIXED	PRAFULLA GOVINDA BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM DR R C BORPATRA GOHAIN(ADV. GEN )
51	Mat.App./21/2019 FIXED, WITH LCR	SRI SUDIPTA NATH <b>Versus</b> SMT MRINALINI SARKAR	MR. U B SARMA MR. J PAWE	MR. A SARMAH LEGAL AID COUNSEL
52	Mat.App./19/2021 FIXED	PHANINDRA KUMAR DAS <b>Versus</b> SMTI DIPTI RANI DAS	MR D K SARMAH MR. U K GOSWAMI MS. A TALUKDAR	MR N P DAS MR. D K BAIDYA MS. C CHOUDHURY MS. M PAUL MR. P MAJUMDAR MR. R BARTHAKUR

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LEAVE NOTE OF ADVOCATES FOR 31/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MR. P SARMA	17-08-2022	To	30-09-2022
5)	MR. J A AHMED	18-08-2022	To	24-09-2022
6)	MR S DASGUPTA	22-08-2022	To	30-09-2022
7)	MS. A DEVI	20-08-2022	To	09-09-2022
8)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
9)	MS. B M CHETRI	22-08-2022	To	01-09-2022

10)	MR. J AHMED	30-08-2022	To	02-09-2022
11)	MS. D GHOSH	23-08-2022	To	02-09-2022
12)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
13)	MR R GOENKA	23-08-2022	To	02-09-2022
14)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
15)	MD. A J ATIA	30-08-2022	To	06-09-2022
16)	MS J KALITA	30-08-2022	To	01-09-2022
17)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
18)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
19)	MS J KALITA	02-09-2022	To	02-09-2022
20)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
21)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
22)	MR. S MITRA	29-08-2022	To	31-08-2022
23)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,31st August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 3:45 PM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE**

**COURT NO: 1**

**[THIS BENCH WILL SIT AT 3:45 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	MC/790/2014 IN MAC APP SL. NO. 223890	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> BAHARUL ISLAM and 3 ORS.	MR.S S SHARMA MS.L SHARMA	MR.KUNAL CHOUDHURY MR.K SARMA MR.MOHIT BERIA MR.K M SARMA MS.KRISHNA MONI SARMA MR.ARF HUSSAIN MR. B J TALUKDAR MR.DITUL DAS
2	I.A.(Civil)/1784/2018 in MACApp./420/2018	SMT BORNALI GOGOI <b>Versus</b> BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD AND 2 ORS	MR. M SARANIA MD. S U AHMED MS. SUSENTETLA MS. I KEITZAR MR. C HANSE	MR. P HAZARIKA (R1) MR. H S BORAH (R1) MR D SAIKIA (R1)
	<b>WITH</b> MACApp./420/2018	SMT BORNALI GOGOI <b>Versus</b> BAJAJ ALLIANZ GENERAL INSURANCE CO. AND 2 ORS	MR. M SARANIA MD. S U AHMED MS. SUSENTETLA MS. I KEITZAR MR. C HANSE	MR. P HAZARIKA (R1) MR. H S BORAH (R1) MR D SAIKIA (R1)
3	I.A.(Civil)/2286/2018 in MACApp./566/2018	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> ANJU DEVI AND 6 ORS	MR. B K PURKAYASTHA MS. M BORUAH	MR. D C C PHUKAN (R1) MS. J GOGOI (R1) MR. U BHATTACHARYA (R1) MISS S ROY (R1) MR. T P DAS (R1)
	<b>WITH</b> MACApp./566/2018	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> ANJU DEVI AND 6 ORS	MR. B K PURKAYASTHA MR T KALITA MS. M BORUAH MR. A KAKATI	MR. D C C PHUKAN (R1) MRS. S ROY (R1) MR. R GOSWAMI MS. J GOGOI (R1) MS. M SAIKIA MR. U BHATTACHARYA (R1) MS. P BORTHAKUR MR. T P DAS (R1)
	<b>WITH</b> I.A.(Civil)/2287/2018 in MACApp./566/2018	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> ANJU DEVI AND 6 ORS	MR. B K PURKAYASTHA MS. M BORUAH	MR. D C C PHUKAN (R1) MS. J GOGOI (R1) MR. U BHATTACHARYA (R1) MISS S ROY (R1) MR. T P DAS (R1)



4	I.A.(Civil)/626/2019 in MACApp./1481/2019	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SRI SAMADEET BARUAH AND 5 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	MS. M DEVI
	<b>WITH</b> MACApp./1481/2019 (Filing Number)	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SRI SAMADEET BARUAH AND 5 ORS		
5	I.A.(Civil)/764/2019 in MACApp./1921/2019	SRI NRIPEN HAZARIKA <b>Versus</b> SRI GAHIN HAZARIKA AND 5 ORS	MR. S C BISWAS MS J BORAH SUSHMITA SENGUPTA MR. P S BISWAS MS A BORAH	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MR. P M TALUKDAR MR. R BAISHYA MS M BORCHETIYA MS A PARVEEN MS G M BORA
	<b>WITH</b> MACApp./1921/2019 (Filing Number)	SRI NRIPEN HAZARIKA <b>Versus</b> SRI GAHIN HAZARIKA AND 5 ORS		
6	I.A.(Civil)/819/2019 in MACApp./1825/2019	M/S. UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SMTI. SALEHA KHATUN AND 2 ORS.	MD. A AHMED MS. M CHOUDHURY MS C BORAH	MR S C DAS MR P BURAGOHAIN
	<b>WITH</b> MACApp./1825/2019 (Filing Number)	M/S UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI SALEHA KHATUN AND 2 ORS		
7	I.A.(Civil)/1771/2019 in MACApp./3957/2019	SOKINA KHATUN AND 7 ORS. <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD AND 2 ORS	MR. A MANNAF MS J BEGUM	MR. A J SAIKIA MR. L R MAZUMDER MR H ROHMAN
	<b>WITH</b> MACApp./3957/2019 (Filing Number)	SOKINA KHATUN AND 7 ORS <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD AND 2 ORS		
8	I.A.(Civil)/2294/2019 in MACApp./7149/2019	NATIONAL INSURANCE CO. LTD., <b>Versus</b> BINOD KARMARKAR AND ANR	MR. P BORA MR. K K BHATRA MR. R K BHATRA MR D BHUYAN	
	<b>WITH</b> MACApp./7149/2019 (Filing Number)	NATIONAL INSURANCE CO. LTD <b>Versus</b> BINOD KARMARKAR AND ANR		
9	I.A.(Civil)/33/2020 in MACApp./16588/2019	SHRIRAM GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI SOHAN DAS @ HUN DAS AND 3 ORS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	
	<b>WITH</b> MACApp./16588/2019 (Filing Number)	SHRIRAM GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI SOHAN DAS @ HUN DAS AND 3 ORS		
	<b>WITH</b> I.A.(Civil)/132/2020 (Filing Number)	SHRIRAM GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI SOHAN DAS @ HUN DAS AND 3 ORS		
10	I.A.(Civil)/978/2020 in MACApp./622/2020	PAPU MAHATO <b>Versus</b> THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. AND 2 ORS	MR. A R AGARWALA	MR. R C PAUL MR. R GOSWAMI MS. P BORTHAKUR MS M BHARATI
	<b>WITH</b> MACApp./622/2020 (Filing Number)	PAPU MAHANTA <b>Versus</b> THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. AND 2 ORS		

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LEAVE NOTE OF ADVOCATES FOR 31/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MR. P SARMA	17-08-2022	To	30-09-2022
5)	MR. J A AHMED	18-08-2022	To	24-09-2022
6)	MR S DASGUPTA	22-08-2022	To	30-09-2022
7)	MS. A DEVI	20-08-2022	To	09-09-2022
8)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
9)	MS. B M CHETRI	22-08-2022	To	01-09-2022
10)	MR. J AHMED	30-08-2022	To	02-09-2022
11)	MS. D GHOSH	23-08-2022	To	02-09-2022
12)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
13)	MR R GOENKA	23-08-2022	To	02-09-2022
14)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
15)	MD. A J ATIA	30-08-2022	To	06-09-2022
16)	MS J KALITA	30-08-2022	To	01-09-2022
17)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
18)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
19)	MS J KALITA	02-09-2022	To	02-09-2022
20)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
21)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
22)	MR. S MITRA	29-08-2022	To	31-08-2022
23)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,31st August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 2**

**[DIVISION BENCH-II**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 24-08-2022 TO 30-09-2022  
(RELATING TO DIVISION BENCH-II), ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 2:50 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/5570/2022	ASIF ALI MIR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D R GOGOI	GA, ASSAM
<b>ADMISSION</b>				
2	CRL.A(J)/88/2022	MD. SAMSUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
3	CRL.A(J)/89/2022	ATOWA MUNDA <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
4	CRL.A(J)/90/2022	KENDARNATH CHETRY @ KHEM <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
5	CRL.A(J)/91/2022	SHAJAN KARKI <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
6	CRL.A(J)/95/2022	MAZAHARUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. A BEGUM	PP, ASSAM
7	CrI.A./200/2022	IBRAHIM ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A AHMED MR. N M DAS MR. J HATIMURIA	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/473/2022 <b>in</b> CrI.A./200/2022	IBRAHIM ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A AHMED MR. N M DAS MR. J HATIMURIA	PP, ASSAM

**HEARING**

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LEAVE NOTE OF ADVOCATES FOR 31/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MR. P SARMA	17-08-2022	To	30-09-2022
5)	MR. J A AHMED	18-08-2022	To	24-09-2022
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18)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
19)	MS J KALITA	02-09-2022	To	02-09-2022
20)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
21)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
22)	MR. S MITRA	29-08-2022	To	31-08-2022
23)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,31st August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 2**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II OR AT 3:00 PM AND  
WILL RISE AT 3:45 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	Arb.P./4/2022 PART-HEARD, FIXED	M/S HCC-DSD-VNR CONSORTIUM <b>Versus</b> NORTHEAST FRONTIER RAILWAY AND ANR.	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	SC, RAILWAY
	<b>WITH</b>			
2	Arb.P./7/2021	M/S. HCC-DSD-VNR CONSORTIUM <b>Versus</b> NORTHEAST FRONTIER RAILWAY	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	SC, RAILWAY
	<b>WITH</b>			
3	Arb.P./8/2021	M/S. HCC-DSD-VNR CONSORTIUM <b>Versus</b> NORTHEAST FRONTIER RAILWAY	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	MS S CHAKRABORTY SC, RAILWAY
4	WP(C)/7021/2018	MRINMAY KUMAR DAS AND ANR. <b>Versus</b> THE GAUHATI HIGH COURT AND 4 ORS.	MS. S NATH MR. A DHAR MD F FARIDI	GA, ASSAM MR H K DAS SC, GHC SC, FINANCE
5	Arb.P./18/2019 FIXED	M/S. BHARTIA INFRA PROJECTS LTD. <b>Versus</b> UNION OF INDIA AND ANR.	MR. R HUSSAIN MRS. S ROY	MS G SARMAH SC, NF RLY
	<b>WITH</b>			
6	Arb.P./3/2020	M/S. RAITANI ENGINEERING WORKS PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND ANR.	MS. M JAIN	MR G GOSWAMI SC, NF RLY
	<b>WITH</b>			
7	Arb.P./41/2020	M/S BHARTIA INFRA PROJECTS LTD. <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. R HUSSAIN MRS. S ROY	MR. B SARMA SC, NF RLY
8	Arb.P./10/2020 FIXED	CHAUMALA RANJIT BAILUNG <b>Versus</b> M/S. LUCAS INDIAN SERVICE LTD. AND ANR	MR. P J SAIKIA MS P D NAIR MR. R S MISHRA	MR. A CHETRY MR G ALAM MRS. P GOSWAMI S R A NASER
9	Arb.P./29/2021 FIXED	DURGA KRISHNA STORE PVT LTD <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. R HUSSAIN	SC, RAILWAY
10	Arb.P./36/2021 WITH RECORD 1 FILE ARB. P 33/18(D/O), FIXED	PCM CEMENT CONCRETE PVT LTD <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. S SHARMA MS G M THAKUR MS D DAS	SC, RAILWAY

11	Arb.P./6/2022 FIXED	FATIK BHATTACHARJEE <b>Versus</b> PIUSH AGARWAL AND 2 ORS.	MR P SHARMAH MR P SONOWAL MR A DEKA MR S B SINHA	MR. B PATHAK (r-1,2,3) MR. R THADANI (r-1,2,3)
12	Arb.P./8/2022 FIXED	COMPETENT INFRASTRUCTURES AND CONSULTING PVT. LTD. <b>Versus</b> THE DIRECTOR, EMPLOYMENT AND CRAFTSMAN TRAINING,	MR. B PATHAK MR. R THADANI MR V KUMAR	MR S P DAS SC, DIRECTORATE OF EMPLOYMENT
13	Arb.P./18/2022 FIXED	GAMMON ENGINEERS AND CONTRACTORS PVT. LTD. <b>Versus</b> GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY	MR D DEKA MR N J KUMAR MR. R KAMAN	SC, G M D A
14	Arb.P./19/2022 FIXED	GAMMON ENGINEERS AND CONTRACTORS PVT. LTD. <b>Versus</b> GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY	MR D DEKA MR N J KUMAR	SC, G M D A
<b>ORDERS</b>				
15	Arb.P./4/2019 FIXED	M/S. JAY BHAWANI VINAYAK TRADING <b>Versus</b> GANNON DUNKERLEY AND CO. LTD.	MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH	
16	Review.Pet./78/2020 WP(C)/242/2018 (Disposed), FIXED	MISSION DIRECTOR, AXOM SARBA SIKSHA ABHIJAN MISSION <b>Versus</b> SAHIDUR RAHMAN AND 3 ORS	MR. D SAIKIA MR. B CHOUDHURY	MR. M J BARUAH (R-1) SC, FINANCE
17	Arb.P./11/2022 FIXED	MANI SHANKAR DAS <b>Versus</b> DEBABRATA BORDOLOI	MR. B. DUTTA MR. S DEKA MS. J BORO MR J DAS	
18	Review.Pet./95/2022 FIXED	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> THE DIKOI VILLAGE AND 6 ORS.	MR. B CHAKRABORTY T KICHU SC, C.G.C. MR. A ZHO	GA, NAGALAND
	<b>WITH</b> I.A.(Civil)/1581/2022 <b>in</b> Review.Pet./95/2022	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> THE DIKOI VILLAGE AND 6 ORS.	T KICHU MR. A ZHO	GA, NAGALAND

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LEAVE NOTE OF ADVOCATES FOR 31/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MR. P SARMA	17-08-2022	To	30-09-2022
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12)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
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14)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
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19)	MS J KALITA	02-09-2022	To	02-09-2022
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21)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
22)	MR. S MITRA	29-08-2022	To	31-08-2022
23)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,31st August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 3**

**[CIVIL BENCH-II**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CIVIL BENCH-II, FROM ITEM  
NOS. 1 TO 59), ALONG WITH THE FOLLOWING  
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/3632/2018	AMIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P SAIKIA MS. GARGI KASHYAP	SC, SEC. EDU.
2	Cont.Cas(C)/168/2021	UMESWARI DOLEY <b>Versus</b> PRATIM SAIKIA AND 3 ORS	MR J PAYENG	
3	Cont.Cas(C)/396/2022	LAKHI NATH CHIENLEY <b>Versus</b> SURANJANA SENAPATI	MR. B K DAS	
4	Cont.Cas(C)/477/2022	SUBHAS BHATTACHARJEE <b>Versus</b> SATYENDRA KUMAR SINHA AND 2 ORS.	MR B M DEKA MS P THAPA MS D MAHANTA	
5	Cont.Cas(C)/480/2022	MD. IMDADUL ISLAM AND ANR <b>Versus</b> DR. BIJOYA CHOUDHURY AND 3 ORS	MR. A DEKA	
6	WP(C)/3983/2022 FIXED	FAZLUL HOQUE MONDAL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. P ADHIKARI MR A K AZAD	SC, ELEM. EDU MR B GOGOI, SC, SSA, ASSAM (R-6)
7	WP(C)/4971/2022	BHUPENDRA NATH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. D DAS SR. ADV MR S KHOUND MR H K NATH	SC, SEC. EDU. GA, ASSAM SC, AG SC, FINANCE
8	WP(C)/5157/2022	DR. AMAD UDDIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU GA, ASSAM
9	WP(C)/5322/2022 FIXED	CHANDRA KANTA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	SC, SEC. EDU. GA, ASSAM
10	WP(C)/5504/2022 B/O	AMINA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA R K HAJONG	SC, ELEM. EDU



11	WP(C)/5539/2022 B/O	GOPAL KAKATY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	SC, SEC. EDU.
12	WP(C)/5548/2022	BHUBAN CHANDRA NATH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, SEC. EDU. SC, FINANCE SC, SSA
13	WP(C)/5550/2022	MOKROM ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, ELEM. EDU GA, ASSAM
14	WP(C)/5557/2022	KHAGEN DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A C BURAGOHAIN MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	SC, HIGHER EDU
15	WP(C)/5561/2022	JAHANARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR A BURAGOHAIN MR. J RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
16	WP(C)/5571/2022	JOYNAL ABEDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A LAL MR A BRAHMA MS P TOKBIPI MR. M PANDIT	SC, HIGHER EDU SC, BTC
17	WP(C)/5575/2022	HARIHAR KALITA AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J KALITA MR D KALITA MS. S. KAR	SC, SEC. EDU. GA, ASSAM
18	WP(C)/5578/2022	MD. MAINUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR F A LASKAR MR. D H MOZUMDER	SC, SEC. EDU. GA, ASSAM
19	WP(C)/5582/2022	SAMIM AKTAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	SC, ELEM. EDU
20	WP(C)/5587/2022	BHABESH BRAHMA <b>Versus</b> THE CENTRAL BOARD OF SECONDARY EDUCATION AND 4 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	SC, CBSE
21	WP(C)/5591/2022	MERRY BASUMATARY AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P K DEKA MR. P DAIMARY MR. R. KARIM	SC, ELEM. EDU SC, BTC SC, SSA SC, FINANCE
22	WP(C)/5592/2022	NAYANMANI DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD S HOQUE MR. M DEKA MR D K ROY MR. F A FAROOQUE	SC, ELEM. EDU SC, BTC
23	WP(C)/5608/2022	DEEPAK SAIKIA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU GA, ASSAM
24	WP(C)/5610/2022	JYOTISHMOY BORAH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU
25	WP(C)/5611/2022	SRABANTI CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. U N CHATTRY MR. O LASKAR	SC, SEC. EDU. GA, ASSAM
26	WP(C)/5617/2022	RAJ KUMAR SAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, ELEM. EDU SC, FINANCE
27	WP(C)/5620/2022	SHORIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. A R BHUYAN MR. R ISLAM	SC, ELEM. EDU GA, ASSAM SC, SSA
28	WP(C)/5621/2022	HASSAIN ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J LASKAR MR R DAS	GA, ASSAM SC, EDU
29	WP(C)/5623/2022	MD. ZOHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P P DUTTA MRS N GOSWAMI MR. S KASHYAP MS. S SARMA	SC, ELEM. EDU GA, ASSAM

**ORDER (STAY VACATING)**

30	I.A.(Civil)/2389/2022 FIXED in WP(C)/4304/2021 <b>WITH</b> WP(C)/4304/2021	BITUL BORAH AND ANR. <b>Versus</b> PRATAP BORUAH AND 5 ORS.  PRATAP BORUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR J PAYENG MS. C BARMAN	SC, ELEM. EDU GA, ASSAM  SC, ELEM. EDU GA, ASSAM MR J PAYENG (R-6,7) MS. C BARMAN (R-6,7)
31	I.A.(Civil)/2426/2022 FIXED in WP(C)/4560/2021 <b>WITH</b> WP(C)/4560/2021	MAHIBUR REHMAN MONDAL <b>Versus</b> ROFIQUL MUGHAL and 4 ORS.  ROFIQUL MUGHAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD R ISLAM MS A HUSSAIN  MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, ELEM. EDU MR. I H LASKAR MR. P K DEKA MR. P K DEKA  SC, ELEM. EDU GA, ASSAM MS. A HUSSAIN (R-5) MR R ISLAM (R-5) MS M DEKA (R-5)
<b>ADMISSION</b>				
32	WP(C)/5641/2020 WP(C) 2651/17(D/O) PART- HEARD, FIXED  <b>WITH</b> WP(C)/5627/2020	KAMAL CH DAS AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS  PULAK MAZUMDAR AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR  MR. K N CHOUDHURY MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, ELEM. EDU GA, ASSAM  SC, ELEM. EDU GA, ASSAM
34	WP(C)/4824/2019 FIXED	DULAL CHANDRA ROY <b>Versus</b> ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. P N GOSWAMI SC, AAU
35	WP(C)/780/2020 FIXED	HITESH ROY AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B K DAS MS. P DAS	SC, ELEM. EDU SC, FINANCE
36	WP(C)/553/2021  <b>WITH</b> I.A.(Civil)/480/2022 in WP(C)/553/2021	MRINMOY BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS  MRINMOY BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R K BORAH MR B BURAGOHAİN MR. R PHUKAN  MR. R K BORAH MR. R PHUKAN MR. R PHUKAN	SC, ELEM. EDU SC, SCERT, ASSAM  SC, SCERT, ASSAM SC, EDU
37	WP(C)/3321/2021 FIXED	CHAITALI SINGHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A M BARBHUIYA MR. J N ISLAM	SC, ELEM. EDU
38	WP(C)/5232/2021 FIXED	MUFID HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MS. P ADHIKARI MR. N HAQUE MR H I CHOUDHURY MR M HUSSAIN	SC, ELEM. EDU SC, SSA
39	WP(C)/5506/2021 FIXED	HEM KANTA PHUKAN AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU SC, AG MR. S K MEDHI (R-2)
40	WP(C)/6331/2021 FIXED	HALADHAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, SEC. EDU. GA, ASSAM SC, AG MR. S K MEDHI (R6, SC, AG) SC, FINANCE
41	WP(C)/6390/2021	SUNITA KAKATI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MS. M TALUKDAR MR. D M NATH MR. S D ROY MR. B KONWAR MS D DUTTA A N HUSSAIN MS F BEGUM	SC, SEC. EDU. GA, ASSAM MR S M T CHISTIE (R- 1,3,4,6) MR. S R BORUAH (R-5) MR A CHALIHA (R-2) SC, FINANCE

42	WP(C)/6457/2021 FIXED	HILAL UDDIN TAPADAR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY	SC, SEC. EDU. GA, ASSAM MR. A K PURKAYASTHA (r-10) MR. M K MAJUMDAR (r-10) MR G D CHOUDHURY (r-10) MR. S SHARMA (r-10) SC, SEBA
43	WP(C)/434/2022 FIXED	MASUK AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM MR. A PHUKAN, SC, ELEM. EDU DEPTT.
44	WP(C)/1692/2022 FIXED	AYESHA BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR F Z MAZUMDER MR. H A LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM
45	WP(C)/2671/2022 FIXED	YOGESH PRAJAPAT AND 244 ORS. <b>Versus</b> NATIONAL MEDICAL COMMISSION AND 9 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED	SC, HEALTH
46	WP(C)/2927/2022	INCHEBUING JEME <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	SC, ELEM. EDU SC, AG SC, NCHAC SC, FINANCE

**ORDERS**

47	Review.Pet./170/2013 WITH WP(C) 1284/2013(D/O)	NOMAL CH. BHUYAN <b>Versus</b> STATE OF ASSAM and 3 ORS.	MRN M HAZARIKA MR.D DAS	MR.S K MEDHI MR.A DAS MR.S R RABHA MR.R BAISHYA SC, EDU
48	Review.Pet./94/2019 WITH WP(C)/3168/2012 (D/O)	PRADIP GOGOI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. M SARMA	SC, EDU, "SC, SECONDARY EDUCATION", "SC, FINANCE".
49	Cont.Cas(C)/496/2019 FIXED	ALL B.T.A.D. SCHOOL MOTHER TEACHERS' ASSOCIATION AND ANR. <b>Versus</b> ALOK KUMAR, IAS AND ORS.	MR. K N CHOUDHURY MR P SARMA	MS M HAZARIKA MR. D SAIKIA (R11, R-9) MR. D MOZUMDER MR S M T CHISTIE MR. B CHOUDHURY (R11, r-14) MR. A K BHUYAN MS. B BHUYAN MR. S BORA (R-9) MR. S P BHATTACHARJEE MS. R B BORA (R-9) MR R DHAR MR. R MAZUMDAR MR. P K BORAH (R2) MR. B GOGOI MS. N CHOUDHURY MR P NAYAK MR P NAYAK MS. P PATHAK MR. M BORAH MR B KAUSHIK MS. S KHOUND MR. K P PATHAK (R2) MR. S BISWAS MS. Y S PHOM MR A TALUKDAR SC, WPT AND BC SC, BTC

	<b>WITH</b> I.A.(Civil)/895/2020 <b>in</b> Cont.Cas(C)/496/2019	ALL B.T.A.D. SCHOOL MOTHER TEACHERS ASSOCIATION AND ANR. <b>Versus</b> KUMAR SANJAY KRISHNA, IAS	MR P SARMA	
50	WP(C)/337/2021 B/O	ANUPAMA DEVI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S K GOSWAMI MR. R SHARMA	SC, SEC. EDU. MD. B ISLAM (R-6) MR. I ALAM (SC, NCTE, R-4) MR. A A MONDAL (R-6) MR S HUSSAIN (R-6) MR M HOQUE (R-6) SC, G U SC, BTC
51	I.A.(Civil)/2236/2021 FIXED, WITH I.A.(C)1003/2020 (D/O) I.A.(C)76/2020(D/O) <b>in</b> WP(C)/938/2020 <b>WITH</b> WP(C)/938/2020	DR. ANUPAM DAS AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.  ANUPAM DAS AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR H DAS MR. B C DEKA  MR. K N CHOUDHURY MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. JYOTIRMOY ROY MR. P D NAIR MR. S SARMA MR. C CHAKRAVARTY MR D DAS
	<b>WITH</b> I.A.(Civil)/1850/2020 <b>in</b> WP(C)/938/2020	ANUPAM DAS AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR H DAS	SC, COTTON UNIVERSITY MR. P D NAIR
52	<b>WITH</b> WP(C)/9474/2019	DR. ANUPAM DAS AND 4 ORS <b>Versus</b> THE COMMISSIONER AND SECRETARY AND 5 ORS	MR H DAS MR. B C DEKA	SC, HIGHER EDU, SC, COTTON UNIVERSITY MR. P D NAIR
53	<b>WITH</b> WP(C)/285/2020	MANOJ KUMAR DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR
54	<b>WITH</b> WP(C)/5195/2020	DR MANOJ KUMAR DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR N DUTTA MR H DAS	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR (SC, COTTON UNIVERSITY, R3-R5)
55	WP(C)/712/2022 FIXED	MINA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MS D DUTTA	SC, SEC. EDU. GA, ASSAM
56	<b>WITH</b> WP(C)/202/2022	DAMBARU DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS M BORAH MS. S BURAGOHAIN MR. B B BORAH MS. B CHOWDHURY	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 31/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MR. P SARMA	17-08-2022	To	30-09-2022
5)	MR. J A AHMED	18-08-2022	To	24-09-2022
6)	MR S DASGUPTA	22-08-2022	To	30-09-2022
7)	MS. A DEVI	20-08-2022	To	09-09-2022
8)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
9)	MS. B M CHETRI	22-08-2022	To	01-09-2022

10)	MR. J AHMED	30-08-2022	To	02-09-2022
11)	MS. D GHOSH	23-08-2022	To	02-09-2022
12)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
13)	MR R GOENKA	23-08-2022	To	02-09-2022
14)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
15)	MD. A J ATIA	30-08-2022	To	06-09-2022
16)	MS J KALITA	30-08-2022	To	01-09-2022
17)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
18)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
19)	MS J KALITA	02-09-2022	To	02-09-2022
20)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
21)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
22)	MR. S MITRA	29-08-2022	To	31-08-2022
23)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,31st August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 4**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO SPECIAL DIVISION BENCH),  
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 3:45 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/5911/2016	SMTI. KAMALA MANDAL <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.S DAS MR B ACHARYYA MR.H A SARKAR	GA, ASSAM ASSTT.S.G.I.
2	WP(C)/4073/2022	SMT. KABITA GHOSE @ KABITA DAS <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. A PAUL	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/4741/2022 FIXED, WITH LCR	MD. MEHER ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/4760/2022 FIXED	MD. ABU BAKKAR SIDDIQUE <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. U DUTTA MS. R R SAIKIA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/4802/2022	SHUKORUN NESSA @ SUKUR NAHAR AND 6 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR. H ALI MS J BEGUM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/4837/2022 FIXED	ISMAIL HUSSAIN @ MAIH <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MR. J M SULAIMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
7	WP(C)/4867/2022 FIXED	HALIMON NESA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR B SINHA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

8	WP(C)/4874/2022 FIXED	MUKTUL HUSSAIN @ MD. MUKTUL HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
9	WP(C)/4902/2022 FIXED	RAUJATUN @ RAUJATUN NAHAR <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
10	WP(C)/4905/2022 FIXED	BASER ALI @ BASHER ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. M R DOLAI MR. A RAHMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/5412/2022	MD. ABDUL MANNAN <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. K D CHETRI MS R BARUAH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
12	WP(C)/5415/2022	TALEB ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
13	WP(C)/5432/2022	KHUDEJA KHATUN AND 4 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M U MAHMUD MS P BORA MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
14	WP(C)/5444/2022	BARUN MANDAL <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MR. S M RAHMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
15	WP(C)/5478/2022	MD. MANIK ALI @ MANIK ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MR F A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
16	WP(C)/5500/2022	JARIMAN NESSA @ JARINA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
17	WP(C)/5506/2022	SALEMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
18	WP(C)/5507/2022	PANFUL BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
19	WP(C)/5521/2022	NIRMAL DAS @ NIRMAL SARKAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR F Z MAZUMDER	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI
20	WP(C)/5540/2022	ALAKA DEVI @ ALAKA DEBNATH <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A BHATTACHARYYA MR P S RAJA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
21	WP(C)/5543/2022	FAJAR ALI @ MD FAZAR ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MS S PATAR	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

22	WP(C)/5547/2022	SAMIRON NESSA @ SAMIRAN KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
23	WP(C)/5572/2022	ASIYA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. N UDDIN MR M AHMED MR A. ALI N. CHOUDHURY	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
24	WP(C)/5604/2022	ANJERA KHATUN @ ANJARA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MS J BEGUM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
25	WP(C)/5606/2022	MOKTAR ALI @ MOKTAR ALI MONDAL <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR N AHMED MR. A KALAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<b><u>ADMISSION</u></b>				
26	WP(C)/1639/2017 FIXED	AZIZUL HOQUE @ AJJUR HAQUE @ AJJUL HAQUE and ANR. <b>Versus</b> THE UNION OF INDIA and 6 ORS.	MR.A M KHAN MR.R ALI MR.S MOLLAH	GA, ASSAM ASSTT.S.G.I.
27	WP(C)/1629/2018 WITH LCR	BASANTA DAS AND 6 ORS. <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
<b>WITH</b>				
28	WP(C)/3907/2018	BASANTA DAS AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
29	WP(C)/3222/2018 WITH LCR	ABUL KALAM <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A SHARIF MR. S ZAMAN MS P BARMAN MR. M ALAM	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
30	WP(C)/3274/2018 FIXED	DRUPADI @ DURPADI NAMA DAS AND 5 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR D BARMAN MR. K LAHKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
31	WP(C)/3385/2018 WITH LCR	KARFUL NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN MR R KARIM MS. K LR YANTHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
32	WP(C)/1439/2021 WITH LCR	HASMAT ALI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MS M D MEDHI MR. B C DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
<b><u>ORDERS</u></b>				
33	Review.Pet./118/2021 FIXED, WITH LCR, WP(C)/4369/2017 (D/O)	ALO NANDI <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. P N CHOUDHURY MRS. H SARMAH MR A CHANDRAN MR. S DUTTA	GA, ASSAM MR J PAYENG ASSTT.S.G.I. SC, F.T



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LEAVE NOTE OF ADVOCATES FOR 31/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MR. P SARMA	17-08-2022	To	30-09-2022
5)	MR. J A AHMED	18-08-2022	To	24-09-2022
6)	MR S DASGUPTA	22-08-2022	To	30-09-2022
7)	MS. A DEVI	20-08-2022	To	09-09-2022
8)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
9)	MS. B M CHETRI	22-08-2022	To	01-09-2022
10)	MR. J AHMED	30-08-2022	To	02-09-2022
11)	MS. D GHOSH	23-08-2022	To	02-09-2022
12)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
13)	MR R GOENKA	23-08-2022	To	02-09-2022
14)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
15)	MD. A J ATIA	30-08-2022	To	06-09-2022
16)	MS J KALITA	30-08-2022	To	01-09-2022
17)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
18)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
19)	MS J KALITA	02-09-2022	To	02-09-2022
20)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
21)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
22)	MR. S MITRA	29-08-2022	To	31-08-2022
23)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,31st August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 5**

**[CIVIL BENCH-III**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 64), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/614/2019 FIXED	JAKIR HUSSAIN MAZUMDER <b>Versus</b> ALOK KUMAR AND 4 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY MR. A WADUD	MR. D NATH ADDL. SR. GA, ASSAM
2	Cont.Cas(C)/8/2021 FIXED	AMZAD ALI AHMED <b>Versus</b> JISHNU BARUA, IAS AND ANR	MR D N BHATTACHARYYA	MR. D SAIKIA MR. D NATH MR P NAYAK
3	WP(C)/2645/2021	DEEP JYOTI DAS AND 8 ORS. <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR DEBA KUMAR DAS MR. K SINGHA MS. P BHUYAN	MRS S BARUAH ASSTT.S.G.I.
4	Cont.Cas(C)/478/2022	SUPTA DEY <b>Versus</b> RAKESH KUMAR	MR. M DUTTA MS S DEV	
5	Cont.Cas(C)/479/2022	MD. ANJAR KHAN <b>Versus</b> MAHENDRA KUMAR YADAVA IFS	MR S CHOUDHURY MR. A DEKA	
6	WP(C)/3050/2022	SUBRATA BISWAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, EXCISE DEPTT.
7	WP(C)/4436/2022	DEBA KUMAR BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, AGRI. DEPARTMENT
8	WP(C)/4634/2022 FIXED	RAJU KUMAR MUKHERJEE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S DAS	SC, P W D
9	WP(C)/4833/2022	ABC 103 SURHAB ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM
10	WP(C)/4835/2022 FIXED	MITHUN CHANDRA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K ROY MR. J SINGH MRS. M M ROY MD K RAHMAN	GA, ASSAM SC, P H E
11	WP(C)/5227/2022	SARAIGHAT SECURITY SERVICE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR MINTU SAIKIA	GA, ASSAM SC, AGRI. DEPARTMENT

12	WP(C)/5248/2022 B/O	SMT. BOBY SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J BARMAN	SC, P AND R.D.
13	WP(C)/5456/2022 FIXED	NASIYATAN BIBI @ NASIA BEWA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR H DAS MR. B C DEKA	SC, AG (A AND E) SC, IRRIGATION
14	WP(C)/5537/2022	SARUBAPU KAKATI AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. J LASKAR MR R DAS	GA, ASSAM SC, FINANCE DEPTT.
15	WP(C)/5538/2022	BINOD TALUKDAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. J LASKAR	GA, ASSAM
16	WP(C)/5541/2022	JAHENA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	ALHAJJ I UDDIN MRS. R MOMTAZ M ALAMGEER	GA, ASSAM
17	WP(C)/5555/2022	SWARUP CHANDRA BISWAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. P S BISWAS MS. R DEVI	ASSTT.S.G.I.
18	WP(C)/5568/2022	BHUMA RANI BARGAYARY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM SC, BTC
19	WP(C)/5569/2022	JIAUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR G J SHARMA	GA, ASSAM SC, IWT
20	WP(C)/5573/2022	SUDIPTA SIDDHANTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS S DAS DILME R.M. MOMIN	GA, ASSAM
21	WP(C)/5576/2022	UDHAB BORAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	G. DAS MR. P THAKURIA MS. D KHAKHALARY	GA, ASSAM SC, REVENUE
22	WP(C)/5584/2022	SUMONA SARKAR AND ANR <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR S DAS	GA, ASSAM ASSTT.S.G.I.
23	WP(C)/5586/2022	RUPAHI KONWAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H BARBHUIYA MS R RAJKHOWA	GA, ASSAM SC, AG SC, PWD
24	WP(C)/5596/2022	BIRENDRA KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK MS. R R BORAH	SC, AG (A AND E) SC, FINANCE SC, PWD SC, PENSION
25	WP(C)/5597/2022	JAHANARA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R MAJUMDAR MR N AHMED MS. S DEVI	SC, HEALTH
26	WP(C)/5598/2022	BABAR ALI SARKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A ISLAM	SC, AG (A AND E) SC, P AND R.D.
27	WP(C)/5600/2022	JURI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. R GOGOI MR. I KALITA MR. K P PATHAK MR. D GOGOI	GA, ASSAM
28	WP(C)/5612/2022	LAKHESWARI KALITA AND ANR <b>Versus</b> THE GENERAL MANAGER (ZONAL), FOOD CORPORATION OF INDIA AND 4 ORS	MR. K R PATGIRI MR. B GOGOI	SC, F C I
29	WP(C)/5615/2022 B/O	GULBEDA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S ISLAM	GA, ASSAM
30	WP(C)/5622/2022	JITEN MALAKAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. P P DAS MR B DEKA	GA, ASSAM SC, FINANCE

**ORDER (IMPLEADMENT OF PARTY)**



44	WP(C)/743/2022 FIXED	KALPAJYOTI BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM MR. S S ROY, GA, ASSAM (R-3 TO 6) MR B GOGOI, SC, GAD (R-1,2)
45	WP(C)/1027/2022 FIXED	NAREN SAUD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K BHUYAN MS. N CHOUDHURY MR K HUSSAIN MS B BORA MR A ATREYA	GA, ASSAM SC, HEALTH
46	WP(C)/2559/2022 FIXED	DR. DILIP KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D BHUYAN	GA, ASSAM SC, AG SC, HEALTH
47	WP(C)/3841/2022	FARHANA BEGUM BARBHUIYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B U LASKAR	GA, ASSAM
<b>ORDERS</b>				
48	Review.Pet./59/2022 WITH WP(C)/7314/2021(D/O)	THE DIRECTOR ANIMAL HUSBANDRY AND VETERINARY DEPTT. ASSAM <b>Versus</b> RAHUL AMIN MAZARBHUIYA AND 3 ORS.	MR. B CHETRI MR K KASHYAB	DR. B AHMED GA, ASSAM MR. R A CHOUDHURY
	<b>WITH</b> I.A.(Civil)/884/2022 <b>in</b> Review.Pet./59/2022	THE DIRECTOR ANIMAL HUSBANDRY AND VETERINARY DEPTT. ASSAM <b>Versus</b> RAHUL AMIN MAZARBHUIYA AND 3 ORS.	MR. B CHETRI MR K KASHYAB	GA, ASSAM
49	Cont.Cas(C)/146/2022 FIXED	SUNIL BARGOHAIN @ SUNIL BORGHAIN <b>Versus</b> ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MS. M DAS
50	I.A.(Civil)/2275/2022 WITH Cont.Cas(C)/405/2022(D/O) <b>in</b> Cont.Cas(C)/405/2022	PABITRA BARUAH <b>Versus</b> NIRAJ VERMA, IAS AND 3 ORS	MR A DASGUPTA MS B DAS	
51	I.A.(Civil)/2367/2022 WITH WP(C)/6327/2019 (D/O), Review.Pet./103/2022 (D/O) <b>in</b> Review.Pet./9265/2022	FATEMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S SARMA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	GA, ASSAM
	<b>WITH</b> Review.Pet./9265/2022 (Filing Number)	FATEMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS. B	MR. S SARMA	
52	WP(C)/3899/2022 FIXED	HRISHIKESH RAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR A V SINGH MR W R MEDHI	SC, P AND R.D. SC, APSC

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LEAVE NOTE OF ADVOCATES FOR 31/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MR. P SARMA	17-08-2022	To	30-09-2022
5)	MR. J A AHMED	18-08-2022	To	24-09-2022
6)	MR S DASGUPTA	22-08-2022	To	30-09-2022
7)	MS. A DEVI	20-08-2022	To	09-09-2022
8)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
9)	MS. B M CHETRI	22-08-2022	To	01-09-2022
10)	MR. J AHMED	30-08-2022	To	02-09-2022
11)	MS. D GHOSH	23-08-2022	To	02-09-2022
12)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
13)	MR R GOENKA	23-08-2022	To	02-09-2022
14)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
15)	MD. A J ATIA	30-08-2022	To	06-09-2022

16)	MS J KALITA	30-08-2022	To	01-09-2022
17)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
18)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
19)	MS J KALITA	02-09-2022	To	02-09-2022
20)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
21)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
22)	MR. S MITRA	29-08-2022	To	31-08-2022
23)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Wednesday,31st August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 60), ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 3:45 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/4734/2021 WP(C) 4722/21 WP(C) 1987/17 (BOTH D/O),FIXED	NAZIM HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. T K BORA	SC, AG (A AND E) SC, WATER RESOURCE
	<b>WITH</b>			
2	WP(C)/7448/2016	M.A.TRADING <b>Versus</b> STATE OF ASSAM and 4 ORS.	MR. D K JAIN MS. I DAS	GA, ASSAM SC, WATER RESOURCE
	<b>WITH</b>			
3	WP(C)/7833/2018	ON THE DEATH OF MD.ABED ALI HIS LEGAL HEIRS (1) MRS. SAFIJAN BEGUM AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS. R CHETRI MS. R BEGUM	MR. B GOSWAMI SC, WATER RESOURCE
	<b>WITH</b>			
4	WP(C)/8862/2018	PARESH CH. DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S K DAS MR R KARIM	GA, ASSAM SC, WATER RESOURCE
	<b>WITH</b>			
5	WP(C)/4329/2019	RAM BORAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, WATER RESOURCE
	<b>WITH</b>			
6	WP(C)/4417/2019	NURUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. K U AHMED	SC, WATER RESOURCE
	<b>WITH</b>			
7	WP(C)/6596/2019	ASHOK KUMAR AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. D K JAIN MS. V KALITA	MR. P KAKATI (R-2 TO 6) SC, WATER RESOURCE
	<b>WITH</b>			
8	WP(C)/35/2021	RAJAT ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K AHMED MS S BARUAH	SC, WATER RESOURCE

9	<b>WITH</b> WP(C)/1954/2021	TAPAN MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR S BEGUM	SC. WATER RESOURCE DEPTT.
10	<b>WITH</b> WP(C)/2586/2021	PRABIN KALITA @ PRABIN CH. KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT	SC, WATER RESOURCE
11	<b>WITH</b> WP(C)/2682/2021	TAPAN MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR S BEGUM	SC. WATER RESOURCE DEPTT.
12	<b>WITH</b> WP(C)/2687/2021	TAPAN MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR S BEGUM	SC. WATER RESOURCE DEPTT.
13	<b>WITH</b> WP(C)/2764/2021	TAPAN MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR S BEGUM	SC, WATER RESOURCE
14	<b>WITH</b> WP(C)/2765/2021	TAPAN MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR S BEGUM	SC, WATER RESOURCE
15	<b>WITH</b> WP(C)/3346/2021	SANGITA DEVI JAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. U SAIKIA	SC. WATER RESOURCE DEPTT.
16	<b>WITH</b> WP(C)/3751/2021	SAHABUDDIN ALI <b>Versus</b> STATE OF ASSAM AND 3 ORS. B	K U AHMED MS P SARMA MS N HASAN	SC, WATER RESOURCE
17	<b>WITH</b> WP(C)/3913/2021	JYOTIRMOY SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC. WATER RESOURCE DEPTT.
18	<b>WITH</b> WP(C)/4259/2021	TAPAN MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR S BEGUM	SC, WATER RESOURCE
19	<b>WITH</b> WP(C)/4272/2021	JADAV KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R PHUKAN MR. T BARUAH MS D CHHETRI MS A DAS	SC, WATER RESOURCE
20	<b>WITH</b> WP(C)/4311/2021	ABANI UZIR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH MS D CHHETRI	MS. S CHUTIA SC, WATER RESOURCE DEPT.
21	<b>WITH</b> WP(C)/4362/2021	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC. WATER RESOURCE DEPTT.
22	<b>WITH</b> WP(C)/4368/2021	ENNUS ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC. WATER RESOURCE DEPTT.
23	<b>WITH</b> WP(C)/4401/2021	MD. REZWAN ANSARI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS. J DEKA MS D ANGANA	SC. WATER RESOURCE DEPTT.



24	<b>WITH</b> WP(C)/4461/2021	AJIT CHOUDHURY @ AJIT KUMAR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MS. U HAZARIKA MS. P CHAKRABORTY MRS. C DAS	SC. WATER RESOURCE DEPTT. SC, FINANCE
25	<b>WITH</b> WP(C)/4699/2021	CHANDRESWAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS. J DEKA MS A DAS	SC, WATER RESOURCE
26	<b>WITH</b> WP(C)/4736/2021	RAHIMUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P K MAZUMDAR	SC, WATER RESOURCE
27	<b>WITH</b> WP(C)/4776/2021	BIJOY BORO <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B K GOGOI	SC. WATER RESOURCE DEPTT.
28	<b>WITH</b> WP(C)/4777/2021	BIJOY BORO <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B K GOGOI	SC. WATER RESOURCE DEPTT.
29	<b>WITH</b> WP(C)/4779/2021	BIJOY BORO <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B K GOGOI	SC. WATER RESOURCE DEPTT.
30	<b>WITH</b> WP(C)/4849/2021	ASHOK KUMAR AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR G J SAIKIA MR. M BISWAS MR. K PRASAD MS M DAS	SC, WATER RESOURCE
31	<b>WITH</b> WP(C)/4851/2021	PRADIP KUMAR AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR G J SAIKIA MR. M BISWAS MR. K PRASAD MS M DAS	SC, WATER RESOURCE
32	<b>WITH</b> WP(C)/4891/2021	BABUL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC. WATER RESOURCE DEPTT.
33	<b>WITH</b> WP(C)/4896/2021	BINOD KUMAR AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR G J SAIKIA MR. M BISWAS MR. K PRASAD MS M DAS	SC. WATER RESOURCE DEPTT.
34	<b>WITH</b> WP(C)/4913/2021	SIMI ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D K JAIN MS. V KALITA	GA, ASSAM SC. WATER RESOURCE DEPTT.
35	<b>WITH</b> WP(C)/4960/2021	USHA DEVI JAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS. J DEKA MS D ANGANA	SC. WATER RESOURCE DEPTT.
36	<b>WITH</b> WP(C)/5112/2021	M/S DAS ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
37	<b>WITH</b> WP(C)/5179/2021	ANWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D K JAIN	GA, ASSAM SC. WATER RESOURCE DEPTT.
38	<b>WITH</b> WP(C)/5180/2021	ZENITH ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D K JAIN	GA, ASSAM SC. WATER RESOURCE DEPTT.
39	<b>WITH</b> WP(C)/5238/2021	ASHIM AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE

40	<b>WITH</b> WP(C)/5240/2021	M M ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
41	<b>WITH</b> WP(C)/5241/2021	SIBA BURAGOHAJIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN SC, WATER RESOURCE	GA, ASSAM
42	<b>WITH</b> WP(C)/5245/2021	M/S DIVINE ASSOCIATES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
43	<b>WITH</b> WP(C)/5247/2021	M/S DIVINE ASSOCIATES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D K JAIN SC, WATER RESOURCE	GA, ASSAM
44	<b>WITH</b> WP(C)/5248/2021	PRADIP DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
45	<b>WITH</b> WP(C)/5254/2021	RABINDARA CHHAWCHHARIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN SC, WATER RESOURCE	GA, ASSAM
46	<b>WITH</b> WP(C)/5256/2021	RAJEEB KUMAR GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. D K JAIN SC, WATER RESOURCE	GA, ASSAM
47	<b>WITH</b> WP(C)/5264/2021	M/S PALASHI ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN SC, WATER RESOURCE	GA, ASSAM
48	<b>WITH</b> WP(C)/5280/2021	BIJOY KUMAR SWAMI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
49	<b>WITH</b> WP(C)/5303/2021	RAM CHANDRA AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
50	<b>WITH</b> WP(C)/5382/2021	M/S PALASHI ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
51	<b>WITH</b> WP(C)/5386/2021	RISHAV JAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN MS. V KALITA	GA, ASSAM SC, WATER RESOURCE
52	<b>WITH</b> WP(C)/5421/2021	KAILASH CHAND BAGRA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
53	<b>WITH</b> WP(C)/5590/2021	SURESH KR AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS D ANGANA	SC, WATER RESOURCE
54	<b>WITH</b> WP(C)/5671/2021	DHARMANANDA KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN MS. V KALITA	GA, ASSAM SC, WATER RESOURCE
55	<b>WITH</b> WP(C)/5992/2021	PRABHAT BORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED	SC, WATER RESOURCE
56	<b>WITH</b> WP(C)/6022/2021	JALALUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED	SC. WATER RESOURCE DEPTT.

57	<b>WITH</b> WP(C)/6068/2021	LANKESWAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
58	<b>WITH</b> WP(C)/6195/2021	DILIP KR SARMAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MS T WAPANGLA	SC. WATER RESOURCE DEPTT.
59	<b>WITH</b> WP(C)/6205/2021	BADAN CHANDRA NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MS T WAPANGLA	SC. WATER RESOURCE DEPTT.
60	<b>WITH</b> WP(C)/6237/2021	DURGA PRASAD UPADHYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED	SC. WATER RESOURCE DEPTT.
61	<b>WITH</b> WP(C)/6315/2021	HANNANUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED	SC, WATER RESOURCE
62	<b>WITH</b> WP(C)/6336/2021	AJIT SARMAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MS T WAPANGLA	SC. WATER RESOURCE DEPTT.
63	<b>WITH</b> WP(C)/6344/2021	DILIP KR SARMAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. T DEURI MS T WAPANGLA	SC. WATER RESOURCE DEPTT.
64	<b>WITH</b> WP(C)/6410/2021	ANIL THAKURIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N ALAM R K MR. D K JAIN	GA, ASSAM SC. WATER RESOURCE DEPTT.
65	<b>WITH</b> WP(C)/6525/2021	BISWAJIT SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR MR A N IQBAL	SC. WATER RESOURCE DEPTT.
66	<b>WITH</b> WP(C)/6526/2021	BISWAJIT SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR MR A N IQBAL	SC. WATER RESOURCE DEPTT.
67	<b>WITH</b> WP(C)/6527/2021	BISWAJIT SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR MR A N IQBAL	SC. WATER RESOURCE DEPTT.
68	<b>WITH</b> WP(C)/6528/2021	BISWAJIT SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR MR A N IQBAL	SC. WATER RESOURCE DEPTT.
69	<b>WITH</b> WP(C)/6529/2021	BISWAJIT SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR MR A N IQBAL	SC. WATER RESOURCE DEPTT.
70	<b>WITH</b> WP(C)/6531/2021	BISWAJIT SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR MR A N IQBAL	SC. WATER RESOURCE DEPTT.
71	<b>WITH</b> WP(C)/6532/2021	BISWAJIT SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR MR A N IQBAL	SC. WATER RESOURCE DEPTT.
72	<b>WITH</b> WP(C)/6534/2021	BISWAJIT SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR MR A N IQBAL	SC. WATER RESOURCE DEPTT.
73	<b>WITH</b> WP(C)/6707/2021	S A ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR. M ALI MR. D DAS	SC, WATER RESOURCE

74	<b>WITH</b> WP(C)/6714/2021	M/S HI TECH CONSTRUCTION AND SUPPLY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G SAROWAR MD H R AHMED	SC. WATER RESOURCE DEPTT.
75	<b>WITH</b> WP(C)/6772/2021	IKBAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G SAROWAR MD H R AHMED	SC, WATER RESOURCE
76	<b>WITH</b> WP(C)/6896/2021	KAMAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED	SC. WATER RESOURCE DEPTT.
77	<b>WITH</b> WP(C)/6927/2021	RAJEN THAKURIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN MS. V KALITA	GA, ASSAM SC. WATER RESOURCE DEPTT.
78	<b>WITH</b> WP(C)/6934/2021	PARAGDHAR TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N ALAM R K MR. D K JAIN	GA, ASSAM SC. WATER RESOURCE DEPTT.
79	<b>WITH</b> WP(C)/6964/2021	M/S RAMESH JAIN AND SONS (HUF) <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN MS. V KALITA	GA, ASSAM SC. WATER RESOURCE DEPTT.
80	<b>WITH</b> WP(C)/7004/2021	M/S BARNALI ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN MS. V KALITA	GA, ASSAM SC. WATER RESOURCE DEPTT.
81	<b>WITH</b> WP(C)/7039/2021	M/S BARNALI ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN MS. V KALITA	GA, ASSAM SC. WATER RESOURCE DEPTT.
82	<b>WITH</b> WP(C)/7102/2021	RAMEN DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN MS. V KALITA	GA, ASSAM SC, WATER RESOURCE
83	<b>WITH</b> WP(C)/7160/2021	FAZLUR RAHMAN <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 3 ORS	MRS. R CHETRI MS. R BEGUM	SC, WATER RESOURCE
84	<b>WITH</b> WP(C)/7197/2021	DIPAK KUMAR RARA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
85	<b>WITH</b> WP(C)/7233/2021	SARITA DEVI JAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
86	<b>WITH</b> WP(C)/7234/2021	RUPJYOTI PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
87	<b>WITH</b> WP(C)/7235/2021	RUPJYOTI PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
88	<b>WITH</b> WP(C)/7237/2021	M/S R K WIRE NETTING INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN MS. V KALITA	GA, ASSAM SC, WATER RESOURCE
89	<b>WITH</b> WP(C)/7267/2021	SERAJ ANOWAR <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 3 ORS	MRS. R CHETRI MS. R BEGUM	SC. WATER RESOURCE DEPTT.

90	<b>WITH</b> WP(C)/7370/2021	JADAV CHANDRA BORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N AHMED MR R A AHMED	SC, WATER RESOURCE
91	<b>WITH</b> WP(C)/7373/2021	KOLIM HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MS. P ADHIKARI MR H I CHOUDHURY MR. K MOHAMMED	SC, WATER RESOURCE
92	<b>WITH</b> WP(C)/7376/2021	JOYSHREE DEB <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MS. P ADHIKARI MR. K MOHAMMED	SC, WATER RESOURCE
93	<b>WITH</b> WP(C)/7378/2021	SHARAT CH SHARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N AHMED MR R A AHMED	SC, WATER RESOURCE
94	<b>WITH</b> WP(C)/7380/2021	MD. INTAZ ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N AHMED MR R A AHMED	SC, WATER RESOURCE
95	<b>WITH</b> WP(C)/7382/2021	DIPEN SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
96	<b>WITH</b> WP(C)/7390/2021	FAZLUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N AHMED MR R A AHMED	SC, WATER RESOURCE
97	<b>WITH</b> WP(C)/7403/2021	JOY RAM DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N AHMED MR R A AHMED	SC, WATER RESOURCE
98	<b>WITH</b> WP(C)/388/2022	JAMAL UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR P UPADHYAY MR A UPADHYAY	SC, WATER RESOURCE
99	<b>WITH</b> WP(C)/389/2022	SAMIRAN NATH LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR P UPADHYAY MR A UPADHYAY	SC, WATER RESOURCE
100	<b>WITH</b> WP(C)/390/2022	ABUL HUSSAIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR P UPADHYAY MR A UPADHYAY	SC, WATER RESOURCE
101	<b>WITH</b> WP(C)/391/2022	SUJIT NATH LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR P UPADHYAY MR A UPADHYAY	SC, WATER RESOURCE
102	<b>WITH</b> WP(C)/392/2022	MUJIBUR RAHMAN BORBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR P UPADHYAY MR A UPADHYAY	SC, WATER RESOURCE
103	<b>WITH</b> WP(C)/394/2022	AKABBAR ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	K U AHMED MS P SARMA MS N HASAN	SC. WATER RESOURCE DEPTT.
104	<b>WITH</b> WP(C)/532/2022	TAPAN MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR S BEGUM	SC, WATER RESOURCE
105	<b>WITH</b> WP(C)/587/2022	TAPAN MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR S BEGUM	SC, WATER RESOURCE

106	<b>WITH</b> WP(C)/591/2022	TAPAN MEDHI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR S MUKTAR S BEGUM	MR. R K D CHOUDHURY, ASSTT. SGI MR R DHAR, SC, AG (A&E) MR. P KAKATI, SC, WATER RESOURCE DEPTT. SC, WATER RESOURCE
107	<b>WITH</b> WP(C)/592/2022	UJJAL PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. T DEURI MRS. R S DEURI MS T WAPANGLA	MR. R K D CHOUDHURY, ASSTT. SGI MR R DHAR, SC, AG (A&E) MR. P KAKATI, SC, WATER RESOURCE DEPTT. SC, WATER RESOURCE
108	<b>WITH</b> WP(C)/593/2022	BIJON CHANDRA BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	MR. R K D CHOUDHURY, ASSTT. SGI MR R DHAR, SC, AG (A&E) MR. P KAKATI, SC, WATER RESOURCE DEPTT. SC, WATER RESOURCE
109	<b>WITH</b> WP(C)/599/2022	TAPAN MEDHI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR S MUKTAR S BEGUM	MR. R K D CHOUDHURY, ASSTT. SGI MR R DHAR, SC, AG (A&E) MR. P KAKATI, SC, WATER RESOURCE DEPTT. SC, WATER RESOURCE
110	<b>WITH</b> WP(C)/601/2022	TAPAN MEDHI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR S MUKTAR S BEGUM	MR. R K D CHOUDHURY, ASSTT. SGI MR R DHAR, SC, AG (A&E) MR. P KAKATI, SC, WATER RESOURCE DEPTT. SC, WATER RESOURCE
111	<b>WITH</b> WP(C)/602/2022	TAPAN MEDHI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR S MUKTAR S BEGUM	MR. R K D CHOUDHURY, ASSTT. SGI MR R DHAR, SC, AG (A&E) MR. P KAKATI, SC, WATER RESOURCE DEPTT. SC, WATER RESOURCE
112	<b>WITH</b> WP(C)/608/2022	TAPAN MEDHI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR S MUKTAR S BEGUM	MR. R K D CHOUDHURY, ASSTT. SGI MR R DHAR, SC, AG (A&E) MR. P KAKATI, SC, WATER RESOURCE DEPTT. SC, WATER RESOURCE
113	<b>WITH</b> WP(C)/642/2022	TAPAN MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR S BEGUM	SC, WATER RESOURCE
114	<b>WITH</b> WP(C)/755/2022	TAPAN MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR S BEGUM	SC, WATER RESOURCE
115	<b>WITH</b> WP(C)/756/2022	TAPAN MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR S BEGUM	SC, WATER RESOURCE
116	<b>WITH</b> WP(C)/892/2022	MUSTAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA B B HUSSAIN	SC, WATER RESOURCE
117	<b>WITH</b> WP(C)/1038/2022	SUNIT KUMAR SARMAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. P P DUTTA MR B S DEKA MS P SARMA	SC, WATER RESOURCE

118	<b>WITH</b> WP(C)/1070/2022	SUNIT KUMAR SARMAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. P P DUTTA MR B S DEKA MS P SARMA	SC, WATER RESOURCE
119	<b>WITH</b> WP(C)/1284/2022	MALLIKA DAS <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR S MUKTAR S BEGUM	MR. R K D CHOUDHURY, ASSTT. SGI (R-1,8) SC, AG MR. B DEKA (R-1) MR. R AHMED (R-7) ASSTT.S.G.I. MR. P KAKATI, SC, WATER RESOURCE DEPTT. (R-2 TO 6)
120	<b>WITH</b> WP(C)/1313/2022	NABAB ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N K KALITA MR. R D BHUYAN MR D DEKA	MR. R K D CHOUDHURY, ASSTT. SGI (R-5,6) MR R DHAR (R-7) SC, WATER RESOURCE
121	<b>WITH</b> WP(C)/1495/2022	MALLIKA DAS <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR S MUKTAR S BEGUM	SC, AG ASSTT.S.G.I. SC, WATER RESOURCE
122	<b>WITH</b> WP(C)/1889/2022	SHAILENDRA SINGH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. R CHETRI MS. R BEGUM	SC, WATER RESOURCE
123	<b>WITH</b> WP(C)/1901/2022	SURAJIT TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. R CHETRI MS. R BEGUM	SC, WATER RESOURCE
124	<b>WITH</b> WP(C)/1980/2022	SHAILENDRA SINGH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. R CHETRI MS. R BEGUM	SC, WATER RESOURCE
125	<b>WITH</b> WP(C)/2185/2022	MUSTAFIZUR RAHMAN (RUNTU) <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MR. T K BORA	SC, WATER RESOURCE
126	<b>WITH</b> WP(C)/2454/2022	HARES ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	K U AHMED MS P SARMA MS N HASAN	SC, WATER RESOURCE
127	<b>WITH</b> WP(C)/2724/2022	MD. MOFIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N AHMED MR R A AHMED	SC, WATER RESOURCE
128	<b>WITH</b> WP(C)/2977/2022	DEBA KANTA LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MD. I H KHAN MR K ISLAM	SC, WATER RESOURCE
129	<b>WITH</b> WP(C)/2979/2022	LINTUMONI BORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MD. I H KHAN MR K ISLAM	SC, WATER RESOURCE
130	<b>WITH</b> WP(C)/2980/2022	BASANTA MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MD. I H KHAN MR K ISLAM	SC, WATER RESOURCE
131	<b>WITH</b> WP(C)/2982/2022	BHUPEN BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MD. I H KHAN MR K ISLAM	SC, WATER RESOURCE
132	<b>WITH</b> WP(C)/3011/2022	SUBUDH RAJKHOWA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MD. I H KHAN MR K ISLAM	SC, WATER RESOURCE

133	<b>WITH</b> WP(C)/3229/2022	MD. BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MR. M HUSSAIN	SC, WATER RESOURCE
134	<b>WITH</b> WP(C)/3232/2022	MD. BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH	SC, WATER RESOURCE
135	<b>WITH</b> WP(C)/3595/2022	TAPAN MEDHI <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR S MUKTAR S BEGUM	SC, AG ASSTT.S.G.I. SC, FINANCE SC, WATER RESOURCE
136	<b>WITH</b> WP(C)/3597/2022	TAPAN MEDHI <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR S MUKTAR S BEGUM	SC, AG ASSTT.S.G.I. SC, FINANCE SC, WATER RESOURCE
137	<b>WITH</b> WP(C)/3600/2022	TAPAN MEDHI <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR S MUKTAR S BEGUM	GA, ASSAM ASSTT.S.G.I. SC, FINANCE SC, WATER RESOURCE
138	<b>WITH</b> WP(C)/3608/2022	TAPAN MEDHI <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR S MUKTAR S BEGUM	SC, AG ASSTT.S.G.I. SC, FINANCE SC, WATER RESOURCE
139	<b>WITH</b> WP(C)/3613/2022	TAPAN MEDHI <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR S MUKTAR S BEGUM	SC, AG ASSTT.S.G.I. SC, WATER RESOURCE SC, FINANCE
140	<b>WITH</b> WP(C)/3635/2022	TAPAN MEDHI <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR S MUKTAR S BEGUM	SC, AG ASSTT.S.G.I. SC, FINANCE SC, WATER RESOURCE
141	<b>WITH</b> WP(C)/3637/2022	TAPAN MEDHI <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR S MUKTAR S BEGUM	SC, AG ASSTT.S.G.I. SC, FINANCE SC, WATER RESOURCE
142	<b>WITH</b> WP(C)/3640/2022	TAPAN MEDHI <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR S MUKTAR S BEGUM	SC, AG ASSTT.S.G.I. SC, WATER RESOURCE SC, FINANCE
143	<b>WITH</b> WP(C)/3646/2022	TAPAN MEDHI <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR S MUKTAR S BEGUM	SC, AG ASSTT.S.G.I. SC, WATER RESOURCE SC, FINANCE
144	<b>WITH</b> WP(C)/3647/2022	TAPAN MEDHI <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR S MUKTAR S BEGUM	SC, AG ASSTT.S.G.I. SC, FINANCE SC, WATER RESOURCE
145	<b>WITH</b> WP(C)/3767/2022	KHAIRUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, WATER RESOURCE
146	<b>WITH</b> WP(C)/3783/2022	LAKSHI KT DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, WATER RESOURCE



147	<b>WITH</b> WP(C)/4317/2022	ANUWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N AHMED MR R A AHMED MR M AHMED	SC, WATER RESOURCE
148	<b>WITH</b> WP(C)/4326/2022	ABDUL MALEK @ ABDUL MALEQUE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N AHMED MR R A AHMED MR M AHMED	SC, WATER RESOURCE
149	<b>WITH</b> WP(C)/4555/2022	SAMSUL AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N AHMED MR R A AHMED MR M AHMED	SC, WATER RESOURCE
150	<b>WITH</b> WP(C)/5331/2022	MD. ABDUL HALIM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SC, WATER RESOURCE
151	WP(C)/4942/2021	ASIRUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R C DAS MR S C DAS MR P BURAGHAIN	GA, ASSAM SC, REVENUE SC, FINANCE DEPTT. MR. R BARPUJARI SC, WATER RESOURCE
152	WP(C)/4754/2022 B/O	MAHADEV CHOUDHARY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. D J BORAH MR P BHARDWAJ	GA, ASSAM
153	WP(C)/4943/2022 FIXED	DURLAV SARMAH AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, CO OP GA, ASSAM
154	<b>WITH</b> WP(C)/4868/2022	MD. MAINUL HOQUE AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, CO OP GA, ASSAM
155	<b>WITH</b> WP(C)/4920/2022	BICHITRA SARMA AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, CO OP GA, ASSAM
156	WP(C)/5064/2022 FIXED	PARTHA KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. P ADHIKARI MR H I CHOUDHURY MR. N J KHATANIAR	SC, P W D
157	WP(C)/5277/2022	RAFIQUL ISLAM MAZUMDAR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MD. A SAHAD MR. S K SAHARIAH M. H. ALI	SC, P AND R.D. GA, ASSAM
158	WP(C)/5320/2022 FIXED	DILIP KUMAR SARMA <b>Versus</b> THE RESERVE BANK OF INDIA AND 3 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI	MR B D DAS SC, P AND R.D. GA, ASSAM MR H K SARMA B B HUSSAIN FOR CAVEATOR
159	WP(C)/5430/2022 CAVT. NO.08912/022, FIXED	BASABI KALITA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR. D BARUAH MR. P K BORDOLOI	MR B D DAS SC, P AND R.D. GA, ASSAM MR H K SARMA B B HUSSAIN FOR CAVEATOR
160	<b>WITH</b> WP(C)/5427/2022  CAVT. NO. 08922/022,	HIREN HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR. D BARUAH MR. P K BORDOLOI	MR B D DAS SC, P AND R.D. GA, ASSAM MR H K SARMA B B HUSSAIN FOR CAVEATOR
161	WP(C)/5502/2022 FIXED	M/S BORAH TRANSPORT <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M BISWAS MS M DAS MR. A DIHINGIA	GA, ASSAM
162	WP(C)/5542/2022	SRI SRI ATHKHELIA NAMGHAR <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS. R GOHAIN	GA, ASSAM

163	WP(C)/5544/2022	GIAS UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM SC, REVENUE
164	WP(C)/5546/2022	BUDHESWAR BHARALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K MUNIR MR. A GAYAN	GA, ASSAM SC, DEORI AUTONOMOUS COUNCIL SC, WPT AND BC SC, S E C
165	WP(C)/5549/2022	SATI KAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R MAJUMDAR MR. JUNM LASKAR	GA, ASSAM SC, EXCISE DEPTT.
166	WP(C)/5551/2022	NURJAHAN BIBI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM SC, FINANCE SC, REVENUE
167	WP(C)/5552/2022	SAHABUDDIN <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. T J MAHANTA MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM SC, AFDC
168	WP(C)/5558/2022	MARJINA BEGUM AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM ASSTT.S.G.I. SC, FINANCE
169	WP(C)/5559/2022 CAVT. NO.08612/022,	EUSUB ALI @ YUSHUP ALI AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR A T M HUSSAIN MRS M ALOM	MR. S H RAHMAN SC, CO OP GA, ASSAM FOR CAVEATOR
170	WP(C)/5562/2022	MD. JIYAU PASA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	ASSTT.S.G.I. SC, PWD
171	WP(C)/5564/2022	BAREN CH RABHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	H A AHMED MR. R ALI MR A S SK	SC, FOREST
172	WP(C)/5566/2022 FIXED	ARSS TECHNOCOM PRIYASHI AASHI (JV) <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A GOYAL MR. A CHOUDHURY	ASSTT.S.G.I.
173	WP(C)/5574/2022	OSMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, P AND R.D. GA, ASSAM
174	WP(C)/5577/2022	UDIT DEB <b>Versus</b> THE GENERAL MANAGER NF RAILWAY AND 2 ORS	MR. A SARMA MR J P CHOUHAN	SC, RAILWAY
175	WP(C)/5579/2022	HIRAK JYOTI PAUL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR. N S LASKAR MR. K MOHAMMED	SC, PWD ASSTT.S.G.I.
176	WP(C)/5580/2022	RUHANA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. Z HAMMAD	GA, ASSAM
177	WP(C)/5581/2022	NAVA KUMAR SARMAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J P SHARMA MD K RAHMAN	GA, ASSAM SC, BTC SC, REVENUE
178	WP(C)/5585/2022	MAINUL ISLAM <b>Versus</b> NORTH EAST FRONTIER RAILWAY AND 6 ORS	R SARMAH MR J BORAH MR. K KAKOTI	SC, NF RLY
179	WP(C)/5588/2022	MUKESH KUMAR SHARMA <b>Versus</b> NORTH EAST FRONTIER RAILWAY AND 7 ORS	R SARMAH MR H K NATH MR J BORAH MR. K KAKOTI	SC, NF RLY
180	WP(C)/5590/2022	M/S NORTH EASTERN TRADERS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A H M R CHOUDHURY	SC, PWD SC, FINANCE
181	WP(C)/5593/2022	RUPJYOTI SELF HELP GROUP <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M Z SHAH MR A S SK	SC, P H E

182	WP(C)/5599/2022	ARUNUDOY SELF HELP GROUP <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M Z SHAH MR A S SK	SC, P H E
183	WP(C)/5602/2022	TARA TAMANG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MS A BORAH MS. J GHOSH	SC, PWD
184	WP(C)/5603/2022	ELIZA RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR J C BORAH	GA, ASSAM
185	WP(C)/5605/2022	NAJIMA BIBI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. M HUSSAIN MR A K DAS	GA, ASSAM ASSTT.S.G.I. SC, REVENUE SC, FINANCE
186	WP(C)/5607/2022 CAVT. NO.07542/022,	HIRAK JYOTI PAUL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR. N S LASKAR MR. K MOHAMMED	MR. A Y CHOUDHURY MR. T A CHOUDHURY ASSTT.S.G.I. FOR CAVEATOR SC, PWD
187	WP(C)/5609/2022	DEEP KALITA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. P BORAH MRS K M SAIKIA	GA, ASSAM SC, AG SC, PWD
188	WP(C)/5613/2022	NABARUN BURAGOHAIN <b>Versus</b> THE GENERAL MANAGER NF RAILWAY AND 2 ORS	MR. A SARMA	SC, RAILWAY
189	WP(C)/5616/2022	ABDUL GAFUR ALI AND 8 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
190	WP(C)/5618/2022	DIJU KUMAR SARMAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J P SHARMA MD K RAHMAN	GA, ASSAM SC, REVENUE SC, BTC
191	WP(C)/5619/2022	M/S SHASS ENGINEERS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	SC, PWD ROAD SC, FOREST
<b>ADMISSION</b>				
192	WP(C)/2243/2021 FIXED	MONSUR AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. K N CHOUDHURY MR H K SARMA MR. P N GOSWAMI MR. T DEURI MR. RAJARSHEE DE MR. R M DEKA MR. F A HASSAN MR. K P PATHAK MR. R R Gogoi MR. A S TAPADER MR. D J DAS C M DEKA MS N MAHANTA	MR S DUTTA (R-5) MR H R A CHOUDHURY (R5) MR. U K NAIR (r-5) MR. I CHOWDHURY SR ADV (r-6) MR. S ISLAM (r-5) MR. J M A CHOUDHURY (R-6) MR. A T SARKAR (R5) MR. A KHANIKAR MR. P SENGUPTA (R-5) MR. N I KHAN (r-5) MR. S Z RAHMAN (R-5) MR. A B T HAQUE (R-6) MS S SARMA HAZARIKA (r-5) MS N NEWME (r-5) SC, PWD
<b>WITH</b>				
I.A.(Civil)/902/2021				
<b>in</b> WP(C)/2243/2021				
193	WP(C)/3164/2021 FIXED	MONSUR AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS. ZEETENDRA SALAI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi MR. K N CHOUDHURY MR D BORAH	SC, PWD SC, GMC SC, GDD

194	<b>WITH</b> WP(C)/3397/2021	UJJAL CHOUDHURY 30 ORS <b>Versus</b> STATE OF ASSAM AND 3 ORS	MR N DUTTA MS S SARMA HAZARIKA MR A ATREYA	SC, GMC SC, G M D A
195	WP(C)/4332/2022 FIXED	SAMEER KR. ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K TIWARI MR. S HAZARIKA	SC, P AND R.D. GA, ASSAM
196	WP(C)/4642/2022 FIXED	HARENDRA BASUMATARY <b>Versus</b> THE PRINCIPAL SECRETARY BTC AND 2 ORS	MR. D SARMAH S. J. SAHARIAH	SC, BTC
197	WP(C)/4699/2022 FIXED	HAMIDA KHATUN AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K K DEY MR V K BAROOAH	GA, ASSAM SC, REVENUE
198	WP(C)/4974/2022 FIXED	HARI KALITA AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, CO OP GA, ASSAM
199	<b>WITH</b> WP(C)/4886/2022	NILAKANTA BARUAH AND 12 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, CO OP GA, ASSAM
200	<b>WITH</b> WP(C)/4985/2022	HOWLY SAMABAI SAMITTEE LTD. AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	H A AHMED MR M AHMED MR. A HUSSAIN	SC, CO OP GA, ASSAM
<b><u>ORDERS</u></b>				
201	I.A.(Civil)/1784/2022 FIXED <b>in</b> Co.Pet./10/2015 <b>WITH</b> Co.Pet./10/2015	JALANNAGAR DEVELOPMENT PVT. LTD. <b>Versus</b> HDFC BANK LIMITED AND 2 ORS.  HDFC BANK LIMITED <b>Versus</b> CHOTATINGRAI TEA ESTATE PRIVATE LIMITED	MR K KHANNA MS M DAS  MR.D KALITA MR D SENAPATI MR.R R KAUSHIK MR.M SHARMA	MR. G DUTTA   MR. D MOZUMDER MR.D BARUAH MR K KHANNA MR D DAS MS.B DAS MR.N B P SINGHA MR. P BORAH MR. S BISWAS MS.N UPADHYAY
202	WP(C)/2871/2022	PRISM LOGISTICS PRIVATE LTD. AND ANR. <b>Versus</b> UNION OF INDIA AND 6 ORS.	MS N RAHMAN N R SURANA	MR. D DAS SR. ADV (r-6) MR D AGARWAL (r-6) MR. N DEKA (r-3,4) MR K TALUKDAR (r-6) MR. M GOGOI (r-3,4) MR A R BAROOAH (r-3,4) MS S SHARMA (r-6) ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1628/2022 <b>in</b> WP(C)/2871/2022	ABC INDIA LIMITED <b>Versus</b> UNION OF INDIA AND 7 ORS.	MR. D DAS SR. ADV MR. M AGARWALLA MS. S SARMA MR K TALUKDAR	MR. N N DEKA MR. M GOGOI N R SURANA ASSTT.S.G.I.
203	WP(C)/4863/2022 FIXED	FADA RAM BORO <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS.	MR. J LASKAR MR R DAS	SC, BTC
204	WP(C)/5183/2022 FIXED	KARUNA DEURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K SARMA MR. S BORUAH	SC, P AND R.D. SC, BTC
<b><u>HEARING</u></b>				
205	WP(C)/7326/2018 FIXED	GIRIN DEKA AND ANR. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. S P ROY MR A K RAI MS. N RAI	MR. C BARUAH SC, NHAI MR. U K NAIR, SC, NHAI

**STAY MATTERS**

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LEAVE NOTE OF ADVOCATES FOR 31/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MR. P SARMA	17-08-2022	To	30-09-2022
5)	MR. J A AHMED	18-08-2022	To	24-09-2022
6)	MR S DASGUPTA	22-08-2022	To	30-09-2022
7)	MS. A DEVI	20-08-2022	To	09-09-2022
8)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
9)	MS. B M CHETRI	22-08-2022	To	01-09-2022
10)	MR. J AHMED	30-08-2022	To	02-09-2022
11)	MS. D GHOSH	23-08-2022	To	02-09-2022
12)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
13)	MR R GOENKA	23-08-2022	To	02-09-2022
14)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
15)	MD. A J ATIA	30-08-2022	To	06-09-2022
16)	MS J KALITA	30-08-2022	To	01-09-2022
17)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
18)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
19)	MS J KALITA	02-09-2022	To	02-09-2022
20)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
21)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
22)	MR. S MITRA	29-08-2022	To	31-08-2022
23)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,31st August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 61 TO 128), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### **ORDER (IMPLEADMENT OF PARTY)**

1	I.A.(Civil)/2154/2022 in WP(C)/3878/2022	HABIBAR RAHMAN AND ANR. <b>Versus</b> KHANDAKAR JIYAUUR RAHMAN AND 7 ORS.	MR. N N B CHOUDHURY MR. M DEWAN	MR. S BORTHAKUR MR D GOGOI SC, FOREST
	<b>WITH</b> WP(C)/3878/2022	KHANDAKAR JIYAUUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR. D GOGOI	SC, FOREST
2	I.A.(Civil)/2579/2022 in Cont.Cas(C)/726/2019	ABORO (NON-BODO) SURAKSHA SOMITTEE (ASSAM) AND ANR. <b>Versus</b> ALOK KUMAR, IAS AND ANR.	MR. S P ROY	
	<b>WITH</b> Cont.Cas(C)/726/2019	ABORO (NON-BODO) SURAKSHA SOMITTEE (ASSAM) AND ANR. <b>Versus</b> ALOK KUMAR	MR. S P ROY MS K GOGOI MS. N RAI	MR. R DHAR

#### **ADMISSION**

3	WP(C)/4791/2013 FIXED	SMTI BEILY DEVI <b>Versus</b> THE ASSAM STATE ELECTRICITY BOARD and 5 ORS.	MR.R S CHAUHAN	MS.B DUTTA GA, ASSAM MR.H RAHMAN SC, A S E B
4	WP(C)/2209/2014	ANWARUL HAQUE <b>Versus</b> THE ASSAM STATE INFORMATION COMMISSION AND 2 ORS	DR.B AHMED MR.J M A CHOUDHURY MRK UDDIN	MR.D DEKA
5	WP(C)/325/2016	MRS. KARABI CHAKRABORTY <b>Versus</b> CANARA BANK and 3 ORS	MRM R ADHIKARI MR.P N SHARMA MS.N DAIMARI	MRC KALITA MR.G DAS MS.I DAS
6	WP(C)/410/2016	MUSSTT. SAJEDA BEGUM and 7 ORS. <b>Versus</b> THE CHIEF SECRETARY and ANR.	MR.S CHAUHAN MR.A R SHOME	GA, MIZORAM
7	WP(C)/761/2016	ANIL BORA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.G RAHUL	GA, ASSAM

8	WP(C)/1262/2016	BALEN BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.T B BIKASH	GA, ASSAM
9	WP(C)/3452/2016	HOPNA SOREN and 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.R K MALAKAR MRS.H KALITA MSK R SANKAR	GA, ASSAM SC, FINANCE SC, PERSONNEL DEPT.
10	WP(C)/6758/2016	ASSAM P.W.D CONTRACTORS ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 17 ORS	MR.R HAZARIKA MR.N HASAN MR.J ROY MR.A HASAN MS.S KAKATI MR.S BORTHAKUR	GA, ASSAM MR.S SAMARIA(SC, MINE&MINERALS) SC, PWD SC, FOREST
11	WP(C)/7945/2016 B/O	A.H.MOJADDAD ALI <b>Versus</b> STATE OF ASSAM and 8 ORS.	MS. T KALITA MS B DEVI MR. S SARMA MR. G GOSWAMI	MR B GOSWAMI (SC, FINANCE (TAXATION)) SC, PWD (ROADS)
12	WP(C)/1957/2017 B/O	BISHNU DAYAL SAHU <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.R DEKA	GA, ASSAM
13	WP(C)/7675/2017 B/O	ABDUL SUBUR and ANR. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MRJ C BORAH	GA, ASSAM MR. Y DOLOI (SC, TRANSPORT DEPT.)
14	WP(C)/7411/2019	ASHIT CHANDRA DEY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B K JAIN MR. S P CHOUDHURY MR. P BORAH MRS K M SAIKIA MS. M DASGUPTA MR. A S DHILLON	GA, ASSAM SC, FOREST
15	WP(C)/8982/2019	JANAKI @ JANKI RAJBHAR <b>Versus</b> THE ASSAM STATE ELECTRICITY BOARD AND 4 ORS	MR. R S CHOUHAN MR. D BASUMATARY	GA, ASSAM SC, A S E B
16	WP(C)/9219/2019	CENTURY PLYBOARDS (I) LTD. AND ANR. <b>Versus</b> UNION OF INDIA AND 5 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. B C PATHAK MR. B PATHAK MR. R THADANI ASSTT.S.G.I.
17	WP(C)/3568/2020 FIXED	M/S. S.B.INDUSTRIES <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. D SINHA MR H K J AHMED	MS. B SARMA (C.G.C., R1, R2) MS. B SARMA (C.G.C., R1, R2) MR. A. KALITA, SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
18	WP(C)/3637/2020 FIXED, WITH STATUS REPORT	BANASHREE GOGOI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. J KALITA MR. S R GOGOI MD. A H LASKAR MR H BARUAH MR. A SARMAH MR G CHAMUAH MS M BORAH MR. P SAIKIA MR. M K SHARMA MD K RAHMAN MS K SARMA	MS, M BHATTACHARJEE, GA, ASSAM MS. P BHATTACHARYA (r- 7,8)
	<b>WITH</b> I.A.(Civil)/2482/2022 <b>in</b> WP(C)/3637/2020	BANASHREE GOGOI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MS M BORAH MR. M K SHARMA	GA, ASSAM
19	WP(C)/806/2021	PANKAJ HIRA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MS. N AHMED	GA, ASSAM MR R DHAR (SC, PWD)
20	WP(C)/1179/2021 FIXED	UMA POLYMERS LTD <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. S AGARWAL MR. R PAUL	SC, GST

21	WP(C)/1185/2021	DILIP SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N PATHAK MR. K K PARASAR MR. M P SARMA	GA, ASSAM MR. N J KHATANAR MR. N GOSWAMI (SC, EXCISE DEPARTMENT) MR. M K DAS SC, EXCISE DEPTT.
22	WP(C)/3041/2021 CAVT. NO.03242/021,	RAHIM UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P K DEKA MD. S ALOM MR. M S ALAM	SC, CO OP MR. N HAQUE MR. S BANIK (r-5) MR. S BANIK (r-5) MS H AHMED (r-5) MS H AHMED (r-5) A N HUSSAIN A N HUSSAIN FOR CAVEATOR
<b>WITH</b>				
23	WP(C)/4357/2020 CAVT. NO. 0541/2020	BOARD OF DIRECTORS OF JHUNKAIPARA SAMABAI SAMITTEE LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, CO OP MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. H DAS (RESP. NO 6) FOR CAVEATOR
<b>WITH</b>				
	I.A.(Civil)/2017/2020 in WP(C)/4357/2020	ABU SAYED FAKIR <b>Versus</b> BOARD OF DIRECTORS OF JHUNKAIPARA SAMABAI SAMITTEE LTD. AND 5 ORS.	MR H DAS	MR. N HOQUE MR M HUSSAIN
<b>WITH</b>				
24	WP(C)/4398/2020 CAVT. NO. 0541/2020	BOARD OF DIRECTORS OF KRISHNAI SAMABAI SAMITTEE LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, CO OP MR. I H LASKAR MR. P K DEKA MD. S ALOM FOR CAVEATOR
<b>WITH</b>				
25	WP(C)/4400/2020 CAVT. NO. 0541/2020	BOARD OF DIRECTORS OF DARANGGIRI SAMABAI SAMITTEE LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, CO OP MR. I H LASKAR MR. P K DEKA MD. S ALOM FOR CAVEATOR
<b>WITH</b>				
26	WP(C)/4448/2020 CAVT. NO. 0541/2020	BOARD OF DIRECTORS OF DHANUBHANGA SAMABAI SAMITTEE LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, CO OP MR. I H LASKAR MR. P K DEKA MD. S ALOM FOR CAVEATOR
<b>WITH</b>				
27	WP(C)/1054/2022	BOARD OF DIRECTORS OF ANANDAPUR COOPERATIVE SOCIETY LTD AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR M HUSSAIN MR A K AZAD	SC, CO OP
<b>WITH</b>				
28	WP(C)/2298/2022	BOARD OF DIRECTORS OF DULLAVCHERRA COOPERATIVE SOCIETY LTD AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR S A SIKDER	SC, CO OP
29	WP(C)/5876/2021	NIRMALENDU LASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S K GHOSH MS F AHMED	MR S DUTTA (R-2) GA, ASSAM MR. M U MAHMUD (r-3) MR. S DUTTA (R-2) MS. M BEGUM (r-3) MR S H MAHMUD (r-3) SC, S.M.B.
30	WP(C)/350/2022	PARTHA KUMAR NATH <b>Versus</b> THE UNION OF INDIA AND ANR	MS. P ADHIKARI G UDDIN MR H I CHOUDHURY MR. A S TAPADER	ASSTT.S.G.I.



31	WP(C)/560/2022	TARA BHANU <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. S ISLAM MR A HAWARI	SC, APDCL
32	WP(C)/1028/2022	SAIRA BEGUM @ SAIRA BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. P ADHIKARI MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR	GA, ASSAM MR. M H RAJBARBHUIYAN (R8) MRS. R CHETRI (R8) SC, REVENUE SC, PWD
33	WP(C)/1055/2022	SMTI. ARATI BHAR AND 5 ORS <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM	GA, ASSAM ASSTT.S.G.I. SC, PWD (NH) SC, REVENUE
34	WP(C)/1850/2022	TASSOALLOYS PRIVATE LTD. AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR R SENSUA MR D BORAH M. A. OASIS	ASSTT.S.G.I. GA, AP
	<b>WITH</b>			
35	WP(C)/1104/2022	STHENOS CEMENT PRIVATE LTD AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR R SENSUA MR D BORAH	MR. U K GOSWAMI (C.G.C) ASSTT.S.G.I. GA, AP
	<b>WITH</b>			
36	WP(C)/1844/2022	TASSOALLOYS PRIVATE LIMITED AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR R SENSUA MR D BORAH M. A. OASIS	ASSTT.S.G.I. GA, AP
	<b>WITH</b>			
37	WP(C)/1857/2022	TASSOALLOYS PRIVATE LTD AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR R SENSUA MR D BORAH M. A. OASIS	ASSTT.S.G.I. GA, AP
	<b>WITH</b>			
38	WP(C)/1861/2022	SKAMORD MININGPRIVATE LTD AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR R SENSUA MR D BORAH M. A. OASIS	ASSTT.S.G.I. GA, AP
39	WP(C)/3909/2022	EAR ALI @ IYER ALI SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M ISLAM H M ALI	GA, ASSAM SC, ASSAM STATE LEGAL SERVICE AUTHORITY
40	WP(C)/4980/2022 FIXED	M/S. SHREE GANESH TRADERS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. J PATOWARY MR. D K BAIDYA M S HUSSAIN	SC, HEALTH
	<b>WITH</b>			
	I.A.(Civil)/2547/2022 in WP(C)/4980/2022	M/S. SHREE GANESH TRADERS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. J PATOWARY	SC. MEDICAL
<b>ORDERS</b>				
41	Review.Pet./38/2019 IN WP(C)/1547/2014(D/O)	THE STATE OF ASSAM AND ANR <b>Versus</b> SRI PRAFULLA KR. NATH	MR. D SAIKIA MR. N SARMA MR. A DEKA	
42	Review.Pet./62/2019 IN WP(C)/2430/2014(D/O)	GANGU ORANG <b>Versus</b> KAMAL BAHADUR CHETRI AND 8 ORS	MS. S KHANIKAR MS. P BARUAH MR. S BARTHAKUR	MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY MS THUYEKHRULU G. A. ASSAM, SC-BTC
43	CRP/104/2019 CAVT. NO.0582/2019	PANKAJ KR. NATH <b>Versus</b> PAPARI DEVI	MR. M J BARUAH MS B MAJUMDER	MR G CHOUDHURY MR. D GOGOI MS. S KAUSHIK FOR CAVEATOR
44	Cont.Cas(C)/604/2019	GULGULIA TRADE PVT. LTD. AND ANR. <b>Versus</b> SIDDHARTH SINGH AND ANR.	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER MR D KHAN	MR. P N GOSWAMI MR. R R Gogoi
45	Cont.Cas(C)/276/2020	DIBAKAR DAS <b>Versus</b> BISWAJIT PEGU, IAS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. S BISWAS	

46	WP(C)/4708/2021  <b>WITH</b> I.A.(Civil)/1667/2021 <b>in</b> WP(C)/4708/2021	PRASENJIT KAKATI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APDCL
47	WP(C)/6287/2021	PRASENJIT KAKATI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS. SWAPNA PAUL (DAS) <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH MR H R A CHOUDHURY MS. P ADHIKARI G UDDIN MR H I CHOUDHURY MR. M A CHOUDHURY	GA, ASSAM SC, APDCL MR. M KALITA MR. A R BHUYAN MR. M A I HUSSAIN SC, P AND R.D. GA, ASSAM MR. T R SARMA (r-8,12,14,16) MS R A MOSTAFI MR. A K ROY (r-8,12,14,16)
48	Review.Pet./134/2022 <b>IN</b> WP(C)/4535/2020(D/O)	DIPTI PRASAD PEGU AND 3 ORS. <b>Versus</b> SUMOLATA DOLEY PEGU AND 7 ORS.	MRS. K DEVI MR K KALITA	SC, EDU
49	WP(C)/741/2022	DULAL BORA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM
50	WP(C)/874/2022	BIDUR CHANDRA RAY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, TRANSPORT SC, IWT
51	WP(C)/1318/2022	NIZAM UDDIN AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. T J MAHANTA MR. B RAHMAN MR. S Ali MR K DAS	MR. M K CHOUDHURY (R-9) SC, P AND R.D. GA, ASSAM MR S H SIKDAR (R-9)
52	WP(C)/1576/2022	NABA JYOTI MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	S. J. SAHARIAH	GA, ASSAM
53	WP(C)/1749/2022	BIJOY KRISHNA DAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BANIK	MR H R A CHOUDHURY (r-6) GA, ASSAM MR F U BARBHUIYA (r-6) MR. M A CHOUDHURY (r-6) MS S DAS (r-6)
54	I.A.(Civil)/1788/2022 <b>in</b> WP(C)/3697/2020	ASSAM STATE FINANCIAL CORPORATION <b>Versus</b> BHABENDRA NATH SARMA AND 5 ORS.	MR G CHOUDHURY MR. ARIF AHMED	GA, ASSAM MR. B SARMAH SC, FINANCE DEPTT.
55	I.A.(Civil)/2021/2022 <b>in</b> WP(C)/2009/2021	ZEL HOQUE ALI MIAH <b>Versus</b> UMMAT ALI MONDAL AND 7 ORS.	MR. J AHMED	SC, ELEM. EDU MS. R CHOUDHURY MS. B GOGOI
56	I.A.(Civil)/2432/2022 <b>in</b> WP(C)/4624/2021  <b>WITH</b> WP(C)/4624/2021	ATUL CH. ROY <b>Versus</b> SAHIDUR RAHMAN SK AND 6 ORS.  FAYZAL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR A ALI MD Y ALI  MR. M R KHANDAKAR	MR. M R KHANDAKAR SC, ELEM. EDU GA, ASSAM MR A ALI (r-7) MR. S ISLAM (r-7)
57	WP(C)/2726/2022	M/S SANKHA PRESS PVT LIMITED <b>Versus</b> THE ASSAM FINANCIAL CORPORATION AND 3 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR P K KALITA MS. T GOSWAMI
58	WP(C)/3757/2022	BILPAR DHUMKAR YUVA PARISHAD (NGO) <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, ELEM. EDU SC, SSA
59	WP(C)/4927/2022 FIXED	ABDUL WOHHAB AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A R TALUKDAR	SC, P AND R.D. GA, ASSAM

**STAY MATTERS**

**Versus**  
THE STATE OF ASSAM and 5 ORS.

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LEAVE NOTE OF ADVOCATES FOR 31/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MR. P SARMA	17-08-2022	To	30-09-2022
5)	MR. J A AHMED	18-08-2022	To	24-09-2022
6)	MR S DASGUPTA	22-08-2022	To	30-09-2022
7)	MS. A DEVI	20-08-2022	To	09-09-2022
8)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
9)	MS. B M CHETRI	22-08-2022	To	01-09-2022
10)	MR. J AHMED	30-08-2022	To	02-09-2022
11)	MS. D GHOSH	23-08-2022	To	02-09-2022
12)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
13)	MR R GOENKA	23-08-2022	To	02-09-2022
14)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
15)	MD. A J ATIA	30-08-2022	To	06-09-2022
16)	MS J KALITA	30-08-2022	To	01-09-2022
17)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
18)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
19)	MS J KALITA	02-09-2022	To	02-09-2022
20)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
21)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
22)	MR. S MITRA	29-08-2022	To	31-08-2022
23)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,31st August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CRIMINAL BENCH (CRL.A.  
MATTERS, ITEM NOS.1-42) AND (CRL.PET.  
MATTERS, ITEM NOS. 1-30) ),ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./2130/2022	TAJ UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
2	Bail Appln./2134/2022	JOGESWAR CHUTIA <b>Versus</b> THE STATE OF ASSAM	MR. P DUTTA	PP, ASSAM
3	Bail Appln./2139/2022	MANIRUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. N AHMED MD S I AHMED	PP, ASSAM
4	Bail Appln./2141/2022	MD. IKRAMUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	PP, ASSAM
5	Bail Appln./2144/2022	MAINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
<b><u>MOTION</u></b>				
6	Crl.Pet./658/2022 WITH LCR 1 FILE, FIXED	ABHIJIT DOWERAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. M HUSSAIN MR. P DUTTA MS G SWAMI	PP, ASSAM
7	Crl.Pet./807/2022 FIXED	BHASKAR DUTTA DAS AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR	PP, ASSAM
8	Crl.Pet./846/2022 FIXED.	WAHEDUR RAHMAN <b>Versus</b> MST. RUNU BEGUM	MS. T SOM MR H DAS MS. U HAZARIKA MR. P TELI	
9	Crl.Pet./860/2022	MD. ISLAMUDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	PP, ASSAM

10	Crl.Pet./862/2022	AMAL RAVA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
11	Crl.Pet./863/2022	NAJIR HUSSAIN @ NAZIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A RAHMAN MR E HUSSAIN	PP, ASSAM
12	Crl.Pet./864/2022	MD. BAHARUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K R BORA MR D CHUTIA	PP, ASSAM
13	Crl.Pet./866/2022	DR. MONALISA CHOUDHURY <b>Versus</b> MD. IKRAMUL HUDA AND ANR	MR Z HUSSAIN	PP, ASSAM
14	Crl.Pet./867/2022	JITEN BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
15	Crl.Pet./868/2022	ABUL KALAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J C BORAH	PP, ASSAM
16	Crl.Pet./869/2022	DHANANJAY BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. R PHUKAN MR. P TALUKDAR	PP, ASSAM
17	AB/2463/2022	ASAR UDDIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. P D NAIR	PP, ASSAM
18	AB/2471/2022	MISBA KHATUN BARBHUIYA AND 6 ORS <b>Versus</b> THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
19	AB/2474/2022	AVISHEK DEY <b>Versus</b> THE STATE OF ASSAM	MR. K KALITA	PP, ASSAM
20	AB/2476/2022	WAHIDA KHATUN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
21	AB/2482/2022	ABJANUR @ AFJALUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR E AHMED	PP, ASSAM
22	AB/2484/2022	SHARIF HUSSAIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
23	AB/2485/2022	YASIN ALI @ IYASIN ALI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
<b>ADMISSION</b>				
24	W.P.(Crl.)/4/2019	TUPE SUBHASH <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MRS P BARMAN MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	MS. B SARMA (C.G.C.) ASSTT.S.G.I.
25	Crl.Pet./730/2019 WITH LCR 4 FILES, FIXED	NAREN GOGOI <b>Versus</b> PREM UPADHAYAY	MR B K MISHRA MR. S ISLAM MR A HAWARI	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN
26	Crl.Pet./1514/2019 B/O	HAMIJUR RAHMAN <b>Versus</b> MUSSA AULIA BEGUM	MS. G BORAH	MR. K SINGHA MR A K SINGHA
27	Crl.A./205/2022	ABDUL HAQUE @ ABDUL HUSSAIN KHAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR J C GAUR MR R GOUR MS. M GAUR MS. M DEY	PP, ASSAM

	<b>WITH</b> I.A.(CrI.)/482/2022 <b>in</b> CrI.A./205/2022	ABDUL HAQUE @ ABDUL HUSSAIN KHAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR J C GAUR MR R GOUR MS. M GAUR MS. M DEY	PP, ASSAM
28	CrI.Pet./350/2022 FIXED	PALLAV TAMULY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A V SINGH MR W R MEDHI	MR B KAUSHIK (r-2) MR. S HAZARIKA (r-2) MR S SARMAH (r-2) PP, ASSAM
29	CrI.Pet./512/2022 B/O	ABDUL JALIL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S ISLAM MR A HAWARI	MR F KHAN (r-2) MR U CHAUDHURY (r-2) MS BISMITA BARMAN (r-2) PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
30	Bail Appln./1963/2022 FIXED	MEHABUB ALOM @ MEHBUB ALOM <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
31	AB/1323/2021 FIXED	KURMAN ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
32	AB/1353/2022 FIXED	MD. AINUDDIN AHMED @ AINUDDIN <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA MR. R D BHUYAN MS. U DEKA	PP, ASSAM
33	AB/1562/2022 FIXED	ROHUL AMIN <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
34	AB/1568/2022 FIXED	MOFIZ UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED	PP, ASSAM
35	AB/1705/2022 FIXED	DHRUBAJIT KHATANIAR <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
36	AB/1945/2022 FIXED	HIRANYA BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM
37	AB/2031/2022 FIXED	MOSLEM ALI SHEIKH @ MOSLEM ALI <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MR M RAHMAN MR. M HUSSAIN	PP, ASSAM
38	AB/2052/2022 FIXED	KEFAYTULLAH BARBHUIYA @ KHAPYATULLA BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA	MS A BEGUM PP, ASSAM
39	AB/2090/2022 FIXED	MANASH DEKA <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	PP, ASSAM
40	AB/2134/2022 FIXED	JUBIN DAS <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
41	AB/2162/2022 FIXED	SUDHIR CHOUDHARY <b>Versus</b> THE STATE OF ASSAM	MR. A TALUKDAR MR. M BISWAS MS M DAS	PP, ASSAM
42	AB/2170/2022 WITH SCANNED COPY OF CD. FIXED.	ABDUL HAMID <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR MR A ZAMAN	PP, ASSAM
43	AB/2186/2022 FIXED	KRISHNA ROY @ KRISHNA KANTA ROY <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MR. M HOSSAIN	PP, ASSAM
44	AB/2191/2022 FIXED	BHASKAR LACHIT AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM

45	AB/2198/2022 FIXED	ENAMUL HOQUE @ ENAMUL HUSSAIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A K AHMED MR A AHMED MR. S A MONDAL	PP, ASSAM
46	AB/2204/2022 FIXED	MAMATA BEGUM <b>Versus</b> THE STATE OF ASSAM	M HALOI MR. A M KHAN MR. R I DEWAN	PP, ASSAM
47	AB/2205/2022 FIXED	MONSUR ALI @ PAPUL <b>Versus</b> THE STATE OF ASSAM	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL	PP, ASSAM
48	AB/2209/2022 FIXED	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
49	AB/2222/2022 FIXED	PRANJAL BORAH <b>Versus</b> THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA	PP, ASSAM
50	AB/2244/2022 FIXED	KRISHNA KANTA ROY <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
51	AB/2246/2022 FIXED	BETTERFUL LANONG <b>Versus</b> THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
52	AB/2256/2022 FIXED	MD. MAJIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MS S AHMED	PP, ASSAM
53	AB/2267/2022 FIXED	MAGADH CH. BORO @ MAGOTH BORO AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. K N KALITA MR B ISLAM	PP, ASSAM
54	AB/2275/2022 FIXED	MOFIZUL HAQUE @ MOFIZUL HQ. SK AND 4 .ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N H LASKAR MS. J GHOSH	PP, ASSAM
55	AB/2286/2022 FIXED	MD. SHIRAJUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM
<b><u>ORDERS</u></b>				
56	CrI.L.P./20/2020 FIXED in CrI.A./463/2020  <b>WITH</b> CrI.A./463/2020 (Filing Number)  <b>WITH</b> I.A.(CrI.)/202/2020	BIDHU BHUSHAN <b>Versus</b> GAUTAM DAS AND 2 ORS.  BIDHU BHUSHAN DEB <b>Versus</b> GAUTAM DAS AND 2 ORS.  BIDHU BHUSHAN DEB <b>Versus</b> GAUTAM DAS AND 2 ORS.	MR Z KAMAR MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY  MR Z KAMAR  MR Z KAMAR MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR P KATAKI (r-2) MR A KAKOTI MRS R BEGUM (r-2) PP, ASSAM   PP, ASSAM
57	CrI.L.P./25/2021 WITH OFFICE NOTE in CrI.A./7667/2021  <b>WITH</b> CrI.A./7667/2021 (Filing Number)	MD. JASHIM UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND ANR.  JASHIM UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND ANR. E	MR. A Y CHOUDHURY MR. N H LASKAR MR. T A CHOUDHURY  MR. A Y CHOUDHURY	MR. K A MAZUMDER (r-2) MR E AHMED (r-2) PP, ASSAM
58	I.A.(CrI.)/414/2022 in CrI.Pet./641/2022	MD. IMTHIYAZ KHAN, <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A SARMA MR. P DUTTA MR. LENTSO	MR. P N GOSWAMI PP, ASSAM

	<b>WITH</b> Crl.Pet./641/2022	THE STATE OF ASSAM AND ANR <b>Versus</b> MD. IMTHIAZ KHAN	MR. P N GOSWAMI MR. M PHUKAN MR. K K PARASAR	MR. A SARMA MR. P DUTTA MR. LENTSO
59	Crl.Pet./659/2022 FIXED	GAURANGA GHOSH <b>Versus</b> SMT. MAYARANI GHOSH	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
	<b>WITH</b> I.A.(Crl.)/336/2022 <b>in</b> Crl.Pet./659/2022	GAURANGA GHOSH <b>Versus</b> SMT. MAYARANI GHOSH	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
<b>HEARING</b>				
60	Crl.Pet./768/2014 FIXED	NEXTENDERS INDIA PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH	PP, ASSAM
61	<b>WITH</b> Crl.Pet./722/2014	NRIPENDRA NATH DEKA and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.B D DAS MR.H K SARMA MR. D NATH	MR.A M BORA MR.P N GOSWAMI PP, ASSAM
62	Crl.A./71/2022 WITH LCR 4 FILES, FIXED	NEPAL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS A BEGUM	MR. B U LASKAR (r-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 31/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MR. P SARMA	17-08-2022	To	30-09-2022
5)	MR. J A AHMED	18-08-2022	To	24-09-2022
6)	MR S DASGUPTA	22-08-2022	To	30-09-2022
7)	MS. A DEVI	20-08-2022	To	09-09-2022
8)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
9)	MS. B M CHETRI	22-08-2022	To	01-09-2022
10)	MR. J AHMED	30-08-2022	To	02-09-2022
11)	MS. D GHOSH	23-08-2022	To	02-09-2022
12)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
13)	MR R GOENKA	23-08-2022	To	02-09-2022
14)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
15)	MD. A J ATIA	30-08-2022	To	06-09-2022
16)	MS J KALITA	30-08-2022	To	01-09-2022
17)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
18)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
19)	MS J KALITA	02-09-2022	To	02-09-2022
20)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
21)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
22)	MR. S MITRA	29-08-2022	To	31-08-2022
23)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,31st August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./2126/2022	ANANDA GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. K K HANDIQUE	PP, ASSAM
2	Bail Appln./2133/2022	MD. AZIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR Z RAHMAN MR S DEKA	PP, ASSAM
3	Bail Appln./2135/2022	MAYNAL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
4	Bail Appln./2137/2022	KAMAL GOWAALA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. K SARMA MR. S BORUAH	PP, ASSAM
5	Bail Appln./2138/2022	MD. ATIKUL ALI @ CHAINA <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR. R I DEWAN	PP, ASSAM
6	Bail Appln./2140/2022 B/O	KARTICK MURA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A KHAN MR. M DUTTA	PP, ASSAM
7	Bail Appln./2142/2022	MD. TOMEZ KAZI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
8	Bail Appln./2143/2022	SUNAI ALI @ SONAL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYYA	PP, ASSAM
9	Bail Appln./2145/2022	SAIMON DEB BARMA @ SAIMON DEBBARMA <b>Versus</b> THE STATE OF ASSAM	MR. M A CHOUDHURY	PP, ASSAM
<b><u>MOTION</u></b>				
10	Crl.Pet./677/2022	MAHENDRA DAIMARI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. N BARMAN T TIMUNGPI MS. J BARMAN	PP, ASSAM
11	Crl.Pet./827/2022	UTTAM DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M DUTTA MR K M BORA	PP, ASSAM

12	Crl.Pet./861/2022 B/O	NABARUNA THAKURIA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. S RANA M M ZAMAN	PP, ASSAM
13	AB/2475/2022	SAFINA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
14	AB/2477/2022	MD. MOINUL HOQUE AND 8 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR	PP, ASSAM
15	AB/2480/2022	KUSHAL DAS <b>Versus</b> THE STATE OF ASSAM	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR. C KASHYAP	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
16	Bail Appln./1058/2022 FIXED	ZAKIR HUSSAIN @ JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY	PP, ASSAM
<b>WITH</b>				
17	Bail Appln./1580/2022	NURUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
18	Bail Appln./1516/2022 WITH CASE RECORD	MD. JAKIR HUSSAIN <b>Versus</b> NARCOTICS CONTROL BUREAU	MR N J DAS	SC, NCB
19	Bail Appln./1759/2022 WITH CASE RECORD AND CASE DIARY	MANAB BORO <b>Versus</b> THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
20	Bail Appln./1825/2022	ANKUR JYOTI DAS <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
21	Bail Appln./1880/2022 FIXED	MD. ABDUL ATTAUR RAKIB <b>Versus</b> THE STATE OF ASSAM	MR. M SAIKIA	PP, ASSAM
22	Bail Appln./1889/2022 FIXED	LATUM KACHARI <b>Versus</b> THE STATE OF ASSAM	MS H TERANGPI	PP, ASSAM
23	Bail Appln./1894/2022 WITH CASE RECORD AND CASE DIARY, FIXED	ABHINAV JADON <b>Versus</b> THE UNION OF INDIA	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. S C KEYAL SC, NCB
24	Bail Appln./1899/2022 WITH CASE RECORD AND CASE DIARY, FIXED	MD. AINUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR T KALITA MR. B DEKA J DASGUPTA	PP, ASSAM
25	Bail Appln./1910/2022 FIXED	ABDUL FARUK AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR S DAS MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM
26	Bail Appln./2064/2022 FIXED	SANOWAR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
27	AB/823/2022	AMANUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. M R Z CHOUDHURY S YESMIN N AHMED MD. H BHUYAN	PP, ASSAM
28	AB/1090/2022	AJIBOR ALI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	H A AHMED MR. R ALI MR A S SK	PP, ASSAM
29	AB/1591/2022	SOFIQU L ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA H A AHMED MR. K U AHMED	PP, ASSAM

30	AB/1644/2022	MD. ALI HUSSAIN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A LAL MR A BRAHMA MS P BHOWMICK MR. M PANDIT	PP, ASSAM
31	AB/1677/2022	MD. KALAM SEKH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A LAL MR A BRAHMA MS P BHOWMICK MR. M PANDIT	PP, ASSAM
32	AB/1856/2022	REKHA SWARGIARY <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
33	AB/1928/2022	MD. SHABIR KHAN <b>Versus</b> UNION OF INDIA	MR. N N B CHOUDHURY MR. P K SAHARIA MS K DAS	SC, NCB
34	AB/2066/2022	BIDYAMANI SINGHA <b>Versus</b> THE STATE OF ASSAM	MR. S BORTHAKUR MR. J SAIKIA MS. S KAKATI	PP, ASSAM
35	AB/2076/2022	MOJIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
36	AB/2078/2022	NURUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
37	AB/2097/2022	MD. HATIM ALI <b>Versus</b> THE STATE OF ASSAM	MR. N ISLAM MS TH A DEVI	SC, FOREST
38	AB/2106/2022	RAJU DEBNATH <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
39	AB/2129/2022	MIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
40	AB/2175/2022	FAKARUDDIN AHMED @ TUTU <b>Versus</b> THE STATE OF ASSAM	MR. A Y CHOUDHURY MR. T A CHOUDHURY	PP, ASSAM
41	AB/2176/2022	SHAHAD ALI @ SAHAD ALI <b>Versus</b> THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
42	AB/2177/2022	FAIZUR RAHMAN @ MD . FAIZUL ALI @ SARU <b>Versus</b> THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
43	AB/2180/2022	RACHIN RAMCHIARY @ RASIL RAMCHIARY <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
44	AB/2181/2022	SOTKIRI BEY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. U DUTTA MR. A B T HAQUE MS. R R SAIKIA	PP, ASSAM
45	AB/2207/2022	DILCHAD ALI <b>Versus</b> THE STATE OF ASSAM	MR. A GANGULY MR. A DUTTA	PP, ASSAM
46	AB/2312/2022	RAJ BAHADUR THAPA <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MS. M KECHII MR K J SAIKIA	PP, ASSAM
<b><u>ORDERS</u></b>				
47	W.P.(CrI.)/22/2022 PART-HEARD	SUBHRA JYOTI BHARALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. D DAS SR. ADV MR A JAIN MR S DAS MR. K MOHAMMED	SC, ED ASSTT.S.G.I.

	<b>WITH</b> I.A.(CrI.)/327/2022 <b>in</b> W.P.(CrI.)/22/2022	SUBHRA JYOTI BHARALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. D DAS SR. ADV MR S DAS MR. K MOHAMMED	SC, ED ASSTT.S.G.I.
48	Tr.P.(CrI.)/27/2018 B/O	HAREN CHANDRA SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN	MR S INGTI (R2-R12, R14-R18) MR. M SARANIA (R2-R12, R14-R18) MR. T DEURI MRS. R S DEURI MD. S U AHMED (R2-R12, R14-R18) PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/805/2018 <b>in</b> Tr.P.(CrI.)/27/2018	HAREN CHANDRA SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN	PP, ASSAM
49	CrI.A./380/2019 WITH OFFICE NOTE, LCR 3 FILES	SRI ASHOK BHADURI ASHRAMIK <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. B GOGOI	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/73/2020 <b>in</b> CrI.A./380/2019	SRI ASHOK BHADURI ASHRAMIK <b>Versus</b> THE STATE OF ASSAM AND ANR	MS B GOGOI	PP, ASSAM
50	I.A.(CrI.)/500/2020 BA 2017/2020(D/O) <b>in</b> Bail Appln./2017/2020	THE STATE OF ASSAM <b>Versus</b> SANGITA LAISHANGBAM @ L SANGITA RANI	PP, ASSAM	MR S T ADNAN
51	Review.Pet./86/2022 WP(C) 7333/2015(D/O)	NANILA BASUMATARY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR. A M KHAN	SC. EDU.
52	CrI.A./172/2022 WITH OFFICE NOTE, FIXED	TARUN GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MRS L BORUAH MS M BORAH MR. B B BORAH MR. I U CHOWDHURY	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/413/2022 <b>in</b> CrI.A./172/2022	TARUN GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MRS L BORUAH MS M BORAH MR. B B BORAH MR. I U CHOWDHURY	PP, ASSAM
53	I.A.(CrI.)/227/2022 AB 1360/2022(D/O) <b>in</b> AB/1360/2022	JITENDRA NEWATIA <b>Versus</b> THE STATE OF ASSAM	MS. M L GOPE	PP, ASSAM
<b><u>HEARING</u></b>				
54	CrI.Pet./90/2021 FIXED	MUSTT. LOZZATAN BEGUM <b>Versus</b> SHAHIDUL ISLAM	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN MR A HAQUE	MD. S ALOM MS. A BEGUM MR. M S ALAM

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LEAVE NOTE OF ADVOCATES FOR 31/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MR. P SARMA	17-08-2022	To	30-09-2022
5)	MR. J A AHMED	18-08-2022	To	24-09-2022
6)	MR S DASGUPTA	22-08-2022	To	30-09-2022
7)	MS. A DEVI	20-08-2022	To	09-09-2022
8)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
9)	MS. B M CHETRI	22-08-2022	To	01-09-2022

10)	MR. J AHMED	30-08-2022	To	02-09-2022
11)	MS. D GHOSH	23-08-2022	To	02-09-2022
12)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
13)	MR R GOENKA	23-08-2022	To	02-09-2022
14)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
15)	MD. A J ATIA	30-08-2022	To	06-09-2022
16)	MS J KALITA	30-08-2022	To	01-09-2022
17)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
18)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
19)	MS J KALITA	02-09-2022	To	02-09-2022
20)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
21)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
22)	MR. S MITRA	29-08-2022	To	31-08-2022
23)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Wednesday,31st August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NANI TAGIA**

**COURT NO: 13**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 60 TO 114), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### **ORDER NO STEPS**

1	WP(C)/7255/2021 FIXED	MAHFUZUR RAHMAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A I HUSSAIN MR A R BHUYAN MS N J DAS N ISLAM	SC, SEC. EDU. SC, BTC
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#### **ORDER (IMPLEADMENT OF PARTY)**

2	I.A.(Civil)/2290/2022 <b>in</b> Cont.Cas(C)/70/2018  <b>WITH</b> Cont.Cas(C)/70/2018	RABUL HUDA AND 27 ORS <b>Versus</b> BIJOYA CHOUDHURY AND ANR  RABBUL HUDA AND 28 ORS <b>Versus</b> PRITAM SAIKIA AND ANR	MR. M DUTTA  MR. M DUTTA MR. J BHARALI	MR. N SARMA MR. D SAIKIA, SR.ADV.
3	I.A.(Civil)/2509/2022 <b>in</b> Cont.Cas(C)/59/2020  <b>WITH</b> Cont.Cas(C)/59/2020	SYEDA ANJUARA BEGUM AND ANR. <b>Versus</b> PREETOM SAIKIA, I.A.S. AND 3 ORS.  SYEDA ANJUARA BEGUM AND ANR. <b>Versus</b> PREETOM SAIKIA, I.A.S. AND ANR.	MR A W AMAN  MR. SURAJIT DAS MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	MR. D SAIKIA MR S M T CHISTIE MS SURAYA RAHMAN MR A CHALIHA
4	I.A.(Civil)/2533/2022 <b>in</b> Cont.Cas(C)/359/2021  <b>WITH</b> Cont.Cas(C)/359/2021	DIMBESWAR BAISHYA <b>Versus</b> PREETOM SAIKIA AND 5 ORS.  DIMBESWAR BAISHYA <b>Versus</b> PREETOM SAIKIA AND 3 ORS.	MRS. K DEVI  MRS. K DEVI	MR. R MAZUMDAR (R-3) MR H BEZBARUA (R-3)

#### **ADMISSION**

5	WP(C)/1915/2019	MAHINDRA KOUR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS D BORGOHAIN MR. P GOHAIN MR. K BORUAH MRS K BORAH MS L SAIKIA	SC, ELEM. EDU MR. D. GOGOI (SC, APSC R-3) MR. G. CHAUDHURY (SC, APSC R-3)
	<b>WITH</b>			
6	WP(C)/4613/2013  CAVT. NO. 09/2/013	DR. MAHINDRA KOUR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.R HUSSAIN MS D BORGOHAIN MS.G SUTRADHAR MR. P GOHAIN MS. K BARUAH MS.S DAS MS. B PHUKAN	SC, APSC MR.J SARMA MR.U K NAIR(R-8) SC, EDU FOR CAVEATOR
7	WP(C)/6732/2019	BAPAN SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N NATH MR. D THAKUR MR. A K DUTTA MR. S SUTRADHAR MR. S SHARMA MS. D DEKA MS. D DEKA	SC, SEC. EDU.
8	WP(C)/487/2021	TARUN SAIKIA AND 75 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B D GOSWAMI MS. P BORAH MS. B M LAHKAR	SC, SEC. EDU.
9	WP(C)/605/2021	KABITA DEKA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R C SAIKIA MS. K SAIKIA MR S DAS	SC, SEC. EDU. SC, U G C
10	WP(C)/2203/2021 B/O	PRAFULLA KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. H GOGOI M N KHAN	SC, ELEM. EDU MR DEBA SARMAH (R7) MS N SHYAM (R7)
	<b>WITH</b> I.A.(Civil)/1840/2022 <b>in</b> WP(C)/2203/2021	SURYA BORTHAKUR <b>Versus</b> SRI PRAFULLA KALITA AND 6 ORS.	MR DEBA SARMAH MS N SHYAM	SC, ELEM. EDU GA, ASSAM
11	WP(C)/2736/2021	KISHOR KUMAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR D KALITA B B HUSSAIN	SC, SEC. EDU. MR. A R BHUYAN MR F HAQUE SC, K A A C
12	WP(C)/3698/2021	ALMINA KHATUN @ ALMINA PARBIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. H A LASKAR MR S ISLAM	SC, ELEM. EDU GA, ASSAM SC, AG MR. S ISLAM R-6) MR A HAWARI (R-6)
13	WP(C)/3993/2021	AMBE WIRE PRIVATE LTD. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
14	WP(C)/3996/2021	MONOJ KUMAR TELI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S BARMAN MR H MEDHI	SC, HIGHER EDU GA, ASSAM
15	WP(C)/4025/2021	AMBE WIRE PRIVATE LTD. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
	<b>WITH</b>			
16	WP(C)/3965/2021	AMBE WIRE PRIVATE LIMITED <b>Versus</b> THE UNION OF INDIA AND 2 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL

17	WP(C)/4134/2021	DILU MONI BORUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S CHAUHAN MR. P MAZUMDER	SC, ELEM. EDU SC, K A A C SC, FINANCE DEPTT.
18	WP(C)/4246/2021	PROMUD BORA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR D BARMAN	SC, ELEM. EDU GA, ASSAM MD. M H CHOUDHURY (R-6) MRS. L N CHOUDHURY (R-6) MR. V ACHUMI (R-6) MR MONZUR K CHOUDHURY (R-6) SC, SSA
19	WP(C)/5211/2021	MAINUL HOQUE CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MRS. S ROY MR. M S ALAM	SC, ELEM. EDU MR J ABEDIN(R- 5) GA, ASSAM MR. D A KAIYUM(R-5) MR. B GOGOI (R-6)
20	WP(C)/5351/2021 B/O	ALA UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, SEC. EDU. GA, ASSAM SC, FINANCE
21	WP(C)/6115/2021	SIKDAR GOLAP HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, ELEM. EDU GA, ASSAM
22	WP(C)/6371/2021	SURESH PEGU <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	SC, ELEM. EDU GA, ASSAM
23	WP(C)/6612/2021	MEHTAB JAMAL B. ED COLLEGE <b>Versus</b> NATIONAL COUNCIL FOR TEACHER EDUCATION AND 2 ORS	MR. B PURKAYASTHA ANA CLATAS AHMED	SC, N C T E
24	WP(C)/6731/2021	MAMTAZ BEGUM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MD H R AHMED	SC, ELEM. EDU SC, BTC SC, FINANCE
25	WP(C)/7346/2021	RUPALI DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. L GOGOI MRS P HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, AG MR A DEY (R-7) SC, FINANCE
26	WP(C)/18/2022	NABIN NARZARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS D BORGHAIN MR. P GOHAIN MRS H B GOHAIN MS. M SARMAH	SC, SEC. EDU. GA, ASSAM SC, AG SC, FINANCE SC, BTC
27	WP(C)/543/2022 B/O	MONURANJAN KONWAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. P BORAH	SC, ELEM. EDU
28	WP(C)/2218/2022	PANKAJ BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR J P CHAUHAN	MS. D D BARMAN, GA, ASSAM SC, EDU
29	WP(C)/2395/2022	MD. NOUSHAD ALI AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR B CHOUDHURY	SC, SEC. EDU. SC, FINANCE
30	WP(C)/3291/2022	SUKHENDRA BIKASH DEB ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MR J MAHANTA	SC, ELEM. EDU SC, FINANCE SC, HEALTH
31	WP(C)/4210/2022	NABUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, ELEM. EDU

**ORDERS**



32	Review.Pet./113/2012 WP(C) 6921/10(D/O)	MD MANIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.A B CHOUDHURY MR.M A CHOUDHURY MR.WISE IMRAN	MR.H R A CHOUDHURY MR.A B SIDDIQUE MR.F U BORBHUYA MR.J ISLAM SC, EDU
	<b>WITH</b>			
33	Cont.Cas(C)/294/2012	MD. MANIRUL ISLAM <b>Versus</b> ATAUR RAHMAN and ORS	MR.A B CHOUDHURY MR.M A CHOUDHURY MR.WISE IMRAN	
	<b>WITH</b>			
34	WP(C)/5258/2012	NUROL AMIN SARKAR <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.A B CHOUDHURY MR.M K SARMA MR.M A CHOUDHURY MS.K DEKA MR.WISE IMRAN	MR.H R A CHOUDHURY MR.J ISLAM MR.R A CHOUDHURY MR.T MOHAMMAD SC, EDU
35	Cont.Cas(C)/508/2016	GUNIRAM TANTI and 34 ORS <b>Versus</b> PABAN KUMAR BORTHAKUR and 9 ORS	MR.P J PHUKAN MS.K DEVI MR.H BARUAH MS.K DAS MSA B PHUKAN	SC, SEC. EDU. MR.R BARUAH(R-5) MR.S K MEDHI(R-1) MR.D BARMAN(R-5) MR.A DAS(R-1) MR. S P BHATTACHARJEE MR. R MAZUMDAR MR. K K DUTTA(R-5) MR.B GOGOI(R-5) MR P NAYAK MR P NAYAK MR.S DUTTA(R-1) SC, FINANCE DEPTT. MR.A DEKA(R- 2&5) SR. ADVOCATE MR.P SAIKIA(R-4)
36	Cont.Cas(C)/623/2016 WP(C) 1593/16 WP(C) 1048/03 WP(C) 2147/99( ALL D/O)	SRI KETU RAM SWARGIARY and 63 ORS. <b>Versus</b> PREETOM SAIKIA and 2 ORS.	MR.P J SAIKIA MS.R GOGOI MS.B GOGOI	MR.D SAIKIA (R1) MR. A K BHUYAN (R2, R3) MS. B BHUYAN (R2,R3) MR. S P BHATTACHARJEE MR. A DEKA MR.N SARMA (R1) MS. N CHOUDHURY (R2, R3) MR. M BORAH (R2, R3) MR. A KHOUND (R2, R3) MT T TASHI (R3) D SAIKIA, SR.ADV. MS. Y S PHOM (R2, R3)
37	Cont.Cas(C)/391/2017	DIPA BHATTACHARJEE <b>Versus</b> DR. RAVI KOTA AND ORS	MR.R ISLAM MD.A HUSSAIN	MR. D SAIKIA MS U DAS(R-1) MS.S KHANIKAR(R-1) MR. B GOGOI MR P NAYAK MR A CHALIHA
38	Review.Pet./16/2018 WP(C) 4126/2012(D/O)	THE STATE OF ASSAM <b>Versus</b> SMT DOLEY PHUKAN	MR. D SAIKIA MR. P N SHARMA MR. A DEKA	
39	Cont.Cas(C)/30/2018	KAMAL SAJATI <b>Versus</b> R.C.JAIN	MR. A R TAHBILDAR MS. R DEVI	MR R CHAKRAVORTY MR. D MOZUMDER MS. P CHAKRABORTY MR. A DEKA D SAIKIA, SR.ADV. MR T THAKURIA MS. N PHUKAN
40	Cont.Cas(C)/47/2018	ANJAN JYOTI PHUKAN AND 10 ORS. <b>Versus</b> PHANINDRA JIDUNG	MR. S K GOSWAMI MR. A KALITA	MR. D MOZUMDER (R4) MS. P CHAKRABORTY D SAIKIA, MR. N SARMA (R4)
41	Review.Pet./60/2018 WP(C) 5032/07(D/O)	THE STATE OF ASSAM AND ANR <b>Versus</b> SMTI SIKHA DAS GUPTA (ROY) AND 24 ORS	SC, ELEM. EDU MR. D SAIKIA MR. A DEKA MR. N SARMA MR. S M T CHISTIE	MR. I H SAIKIA (R1, R3- R19, R21-R23, R25) MR. K KALITA (R1, R3-R19, R21-R23, R25)

42	<b>WITH</b> Cont.Cas(C)/188/2017	SIKHA DAS GUPTA ROY and 23 ORS. <b>Versus</b> PREETOM SAIKIA and 4 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.D SAIKIA(Sr.Adv.)(R-1) MR.T THAKURIA(R-1) MS U DAS(R-2) MS.A VERMA(R-2) MS.S KHANIKAR(R-2) MR.B GOGOI MR.N SARMA(R-1) MR.P NAYAK MR.A DEKAR-3
43	<b>WITH</b> Cont.Cas(C)/191/2017	SADIQUE AHMED and 19 ORS. <b>Versus</b> PREETOM SAIKIA and 4 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.D SAIKIA(Sr. Adv. R-3)(R-1) MS U DAS(R-2) MS.A VERMA(R-2) MS.R BARUAH(R-3) MS.S KHANIKAR(R-2) MR. K K DUTTA(R-3) MR.B GOGOI(R-5) MR.P NAYAK(R-5) MS.K DAS(R-1) MR.A DEKAR-5R-1
44	<b>WITH</b> Cont.Cas(C)/193/2017	SALIM AHMED CHOUDHURY and 21 ORS. <b>Versus</b> PREETOM SAIKIA and 4 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.D SAIKIA(Sr.Adv., R-3)(R-1) MS U DAS(R-2) MS.A VERMA(R-2) MR.B TALUKDAR(R-1) MS.S KHANIKAR(R-2) MR.B GOGOI(R-5) MR.N SARMA(R-3) MR.P NAYAKR-5 MS.S KONWAR(R-3) MR.A DEKA(R-5)
45	Cont.Cas(C)/452/2018	SYED FARUK HUSSAIN KHAN <b>Versus</b> PRITOM SAIKIA AND 3 ORS.	MRS. K DEVI MR. M SARMA MS D DAS MS R P BARUAH	MR. A DEKA (R2) MR B KAUSHIK (R3) MS. A KAPINJAL (R3) MR. S HAZARIKA (R3)
	<b>WITH</b> I.A.(Civil)/1733/2021 <b>in</b> Cont.Cas(C)/452/2018	SAYED FARUK HUSSAIN KHAN <b>Versus</b> PRITOM SAIKIA AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	MR. A DEKA (R2) MR B KAUSHIK (R3) MS. A KAPINJAL (R3) MR. S HAZARIKA (R3)
46	Cont.Cas(C)/502/2020	DIPANKAR PAUL <b>Versus</b> BHUPEN TALUKDAR AND 2 ORS	MR. D P BORAH MS. S BORO MR B PAUL	MR H BEZBARUA MS. P K DEVI
47	Review.Pet./117/2021 WP(C)/2738/2010 (D/O)	STATE OF ASSAM <b>Versus</b> GITA RANI KALITA	MR. D SAIKIA MS K DAS	MR. R C SAIKIA
48	WP(C)/4014/2021	KHAGEN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MRS L BORUAH MS M BORAH MR P K GOSWAMI MR. B B BORAH	SC, SEC. EDU. GA, ASSAM
49	WP(C)/4067/2021	SHUBRA MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K PURKAYASTHA MR. S SHARMA MR. N K MURRY	SC, ELEM. EDU SC, AG SC, FINANCE
50	WP(C)/6245/2021	POLEN BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR J ABEDIN MR. A M AHMED MS R DEKA	SC, HIGHER EDU MR. S U AHMED MR A HAWARI SC, BTC
51	WP(C)/6249/2021	MAFIJUL SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	SC, ELEM. EDU GA, ASSAM
52	WP(C)/6543/2021	DR ARCHANA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	K U AHMED MS P SARMA MS N HASAN	SC, HIGHER EDU

53	WP(C)/7036/2021	MAHADA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J PAYENG MR A DEY	SC, ELEM. EDU GA, ASSAM
54	Review.Pet./63/2022 WP(C) 4345/17 WP(C) 4368/17(BOTH D/O)	RAJAT DAIMARI AND ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B CHAKRAVARTY MS. A LALA MR. S BORDOLOI	GA, ASSAM MR. S BORA SC, BTC
55	Cont.Cas(C)/176/2022	TARUN CHANDRA BARMAN <b>Versus</b> SMTI. MAMTA HOJAI AND 3 ORS.	MR R DHAR	MR. P MAHANTA (R4) MS. P SAHARIA (R4)
56	I.A.(Civil)/2137/2022 B/O <b>in</b> WP(C)/5474/2017 <b>WITH</b> WP(C)/5474/2017	BINA RAM BORO <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.  BINA RAM BORO <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR. B RAMCHIARY T RAMCHIARY  MR.B RAMCHIARY MS.M BASUMATARY MR.A BORO MS.C TALUKDAR	SC, EDU SC, FINANCE SC, HIGHER EDUCATION  SC, FINANCE SC, HIGHER EDUCATION
57	WP(C)/2782/2022 B/O	NABAJYOTI BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, EDU

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LEAVE NOTE OF ADVOCATES FOR 31/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MR. P SARMA	17-08-2022	To	30-09-2022
5)	MR. J A AHMED	18-08-2022	To	24-09-2022
6)	MR S DASGUPTA	22-08-2022	To	30-09-2022
7)	MS. A DEVI	20-08-2022	To	09-09-2022
8)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
9)	MS. B M CHETRI	22-08-2022	To	01-09-2022
10)	MR. J AHMED	30-08-2022	To	02-09-2022
11)	MS. D GHOSH	23-08-2022	To	02-09-2022
12)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
13)	MR R GOENKA	23-08-2022	To	02-09-2022
14)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
15)	MD. A J ATIA	30-08-2022	To	06-09-2022
16)	MS J KALITA	30-08-2022	To	01-09-2022
17)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
18)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
19)	MS J KALITA	02-09-2022	To	02-09-2022
20)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
21)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
22)	MR. S MITRA	29-08-2022	To	31-08-2022
23)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,31st August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CIVIL BENCH-III**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 65 TO 100), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/2667/2016	ROLL NO.SHI/NG/ST/260715/39535 HANIF SIKDAR <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR. R MAZUMDAR MR U SARMA MR. H BEZBARUAH MS. R DUTTA	MR.D K SAIKIA MRS. A GAYAN ASSTT.S.G.I. SC, C.G.C.
2	WP(C)/2910/2016	MD. ABDUL KAIF ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS.K K CHOUDHURY MR.S K TALUKDAR	GA, ASSAM MR.P S DEKA MR.U DUTTAR- 6and7 MR.K P GOGOI(R- 6&7)
3	WP(C)/3408/2016	SMTI. PURNA LAKSHMI BORA NEOG <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.S S GOSWAMI MS.R DEKA	GA, ASSAM MR.B J TALUKDAR R- 1 and 2 SC, AG MR. S K MEDHI (R-3) MR.R K TALUKDAR( R- 3) MR P NAYAK, SC, SAD SC, PERSONNEL DEPT.
<b>WITH</b>				
4	WP(C)/2018/2017	PURNA LAKSHMI BORA NEOG <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.S S GOSWAMI MS.R DEKA	MR.C BARUAH GA, ASSAM SC, AG MR. S K MEDHI (R-3)
5	WP(C)/6190/2017	BORGANG TEA COMPANY PVT. LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR.S N SARMA MR.B P BORAH MR. N DEKA MR. M GOGOI MR.P J DUTTA	GA, ASSAM MR. S DAS MR.N DEKAR- 11and12 MS.D GHOSH(R- 11&12) MS.P BORAH(R-12) MR K DAS MR.S BORTHAKUR(R-12)
<b>WITH</b>				
6	WP(C)/7756/2017	THE BORGANG TEA COMPANY PVT. LTD. and ANR. <b>Versus</b> THE STATE OF ASSAM and 13 ORS.	MR.B P BORAH MR. N DEKA MR. M GOGOI MR.P J DUTTA	GA, ASSAM

7	<b>WITH</b> WP(C)/3863/2018	M/S. BORGANG TEA COMPANY PVT. LTD. AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N DEKA MR. M GOGOI	GA, ASSAM MR. S DAS MRS. R T DAS MR. N BORUAH MR K DAS
8	WP(C)/6854/2017	SUBHA RAM HAZARIKA <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.R MAZUMDAR MR SP RAI MR U SARMA MR.H BEZBARUAH MR.D DEKA	GA, ASSAM
9	WP(C)/7827/2017	DR. HIREN LEKHARU <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.C BARUAH MR. A CHAMUAH MR.B BARUAH	SC, AG SC, HEALTH
10	WP(C)/2159/2018	PHOOLMAYA LIMBOO <b>Versus</b> COAL INDIA LTD. AND 2 ORS.	DR. R SARMAH MS. P SAHA	MR. M Z AHMED (R1-R3) MR. A M DUTTA (R1-R3) SC, COAL INDIA
11	WP(C)/2194/2018	RUHINI KR. NATH AND 8 ORS. <b>Versus</b> THE COMMISSIONER AND SECRETARY AND ANR.	MR. A DEKA MR. B K DAS MR S CHOUDHURY MR. S P DAS	GA, ASSAM
12	WP(C)/4221/2018	RINABALA BASUMATARY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B P BORAH MR D DAS MR P J DUTTA	MS. B BHUYAN MR. B GOGOI SC, HEALTH AND F W SC, BTC
13	WP(C)/4397/2018	MATIN UZ ZAMAN AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. N BARUA MR U SARMA	GA, ASSAM MR P NAYAK SC, FINANCE DEPTT.
14	WP(C)/5476/2018 FIXED	PRADIP KR. SARKAR AND 96 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. P S DEKA MR. B J TALUKDAR MR. P TALUKDAR MS A BEGUM MR. D J DAS N GAUTAM MR. D K BHAGAWATI	MR H GUPTA (CGC, R3 & R4) SC, HEALTH AND F W ASSTT.S.G.I. SC, NRHM
15	WP(C)/6593/2018 WITH WP(C)/5948/2015(D/O), B/O	DILIP LANGTHASA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR DEBA SARMAH MR D SAIKIA	SC, CO OP SC, N C HILLS SC, FINANCE DEPTT.
16	<b>WITH</b> WP(C)/3914/2018	DIPU LANGTHASA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. D SARMAH MS S BARUAH MR D SAIKIA	SC, CO OP GA, ASSAM SC, FINANCE SC, N C HILLS
17	WP(C)/336/2019	ASIT PAUL @ ASHIT PAUL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S K MEDHI MRS. M BARMAN MS M DAS MS B PHANGCHOPI	MS. A TALUKDAR, GOVT. ADVOCATE, ASSAM SC, P H E
18	WP(C)/3384/2019 FIXED	GARIMA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE	GA, ASSAM SC, BTADC
19	WP(C)/7599/2019	SAYED WAZED ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J KALITA MR. D PEGU	SC, FOREST
20	WP(C)/9247/2019 B/O	DEVAJIT MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. N SHYAMAL MR. U K NAIR MR. M P SARMA	GA, ASSAM
21	WP(C)/1607/2020 FIXED	MUKUT DAS <b>Versus</b> THE ASSAM POWER GENERATION CORPORATION LTD. AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. R M DEKA	SC, APDCL MR T GOGOI (R-3) SC, APMC
22	WP(C)/3290/2020 B/O	RAJESH NATH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. S C BISWAS MR M J QUADIR MR. F A HASSAN MR. K MIRA MR. P S BISWAS MS. A DEY	GA, ASSAM

23	WP(C)/4635/2020 B/O	KANKANA DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K MEDHI MR H TALUKDAR MS P DEVI MR. S BORDOLOI	GA, ASSAM SC, AG MR. R ALI MR A S SK
24	WP(C)/288/2021	ANUPAM PAUL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM
25	WP(C)/891/2021 FIXED	PRASAD CHANDRA BORDOLOI AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D KALITA MS K PHUKAN	SC, WPT AND BC SC, FINANCE
26	WP(C)/916/2021	NIRAMONI BURAGOHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS M D CHOWDHURY MS. R K SAINI	SC, FOREST
	<b>WITH</b> I.A.(Civil)/1750/2021 <b>in</b> WP(C)/916/2021	SMT NIRAMONI BURAGOHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS M D CHOWDHURY MS. R K SAINI	SC, FOREST
	<b>WITH</b> I.A.(Civil)/1625/2022 <b>in</b> WP(C)/916/2021	NIRAMONI BURAGOHAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS M D CHOWDHURY MR N BARUAH	SC, FOREST
27	WP(C)/2632/2021	PRATIBHA PATHAK AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUHDURY MR. N G KUNDU MR G DEKA	GA, ASSAM
28	WP(C)/4503/2021 FIXED	PADMESWARI SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. D SONOWAL MR. R A CHOUHDURY	SC, WPT AND BC SC, FINANCE
29	WP(C)/138/2022 B/O	SHAMINA YASMIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUHDURY MR A N AHMED	GA, ASSAM SC, SOCIAL WELFARE
30	<b>WITH</b> WP(C)/7315/2021	NADIRA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUHDURY MR. A T SARKAR MR J U AHMED MR S HUSSAIN	GA, ASSAM
31	WP(C)/1140/2022 B/O	SYED MD SAHARUK ALOM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS C MEDHI MR. S NATH	SC, APDCL
32	WP(C)/1467/2022	NAZIF HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM
33	WP(C)/1939/2022 B/O	DIPTI RANI DAS @ DIPTY RANI DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A N AHMED	GA, ASSAM
<b>ORDERS</b>				
34	Cont.Cas(C)/150/2015	PARTHA SARATHI CHAKRABORTY and 5 ORS <b>Versus</b> SOUVIK DAS CHOUHDURY and 4 ORS.	MR.A K DUTTA MR.B PURKAYASTHA MR.B ZAMAN	MR.S C KEYAL(R-1&2)(R-3&5) MR.S NATH(R-1) MR.G J SHARMAR-1 MR.K K PARASAR(R-1&2) MS.P BARUA(R- 3&5)
35	Cont.Cas(C)/167/2015	BHUPEN CHANDRA GOSWAMI and 53 ORS <b>Versus</b> NITYANANDA BARKAKOTI and 3 ORS	MR. T J MAHANTA	MRS.R B BORA(R-4) MR.R SINGHA(R-2) SC, PWD
36	Cont.Cas(C)/812/2015	DR. NARAYAN BORDOLOI <b>Versus</b> MANISH THAKUR and ANR.	MR.T J MAHANTA MR.P P DUTTA MR.A BARUA	MR.S K TALUKDAR MR.J M A CHOUHDURY B GOGOI,SC.HEALTH SC, HEALTH
37	Cont.Cas(C)/546/2018 FIXED	BHABEN CHOUHDURY <b>Versus</b> ANURAG GOEL, IAS AND ANR.	DR. B AHMED MR K UDDIN MR. A K AZAD MR. A.U. AHMED	MR H K MAHANTA MR. K GOSWAMI MR. B GOGOI MS. A NEOG MR. A SANDILYA

38	Cont.Cas(C)/646/2019	DIPAK CHAKRABORTY <b>Versus</b> ALOK KUMAR AND 4 ORS.	MR. B K DAS	MR. P N GOSWAMI, SC,PHE MR. P N GOSWAMI, SC,PHE MR. R R Gogoi
39	Cont.Cas(C)/220/2020	DILIP KAKATI <b>Versus</b> ANURAG GOEL AND 4 ORS.	MR. N BORAH MR. H MAZUMDER	
40	WP(C)/889/2020 WITH WP(C)/3920/2017(D/O)	GHANASHYAM BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	SC, HEALTH
41	Cont.Cas(C)/383/2021	PINAK DEY <b>Versus</b> KEERTHI JALLI, IAS AND ANR.	MR. D HUSSAIN MR. R A CHOUDHURY MS S DAS	MS. K PHUKAN MS. M DAS (R-2)
42	Cont.Cas(C)/408/2021	CHITRALEKHA GOGOI MAZUMDAR <b>Versus</b> RAMENDRA NATH SARMA, ACS	MR. S SAIKIA	
43	Cont.Cas(C)/452/2021	SOUVIK SENGUPTA <b>Versus</b> PRAMOD AGARWAL AND 3 ORS	MR. P J SAIKIA MS. M KECHII	
44	WP(C)/7395/2021	DR. CHANDRASHEKAR GOWDA N <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR S BORTHAKUR MR. P K BORAH MR. D GOGOI	ASSTT.S.G.I.
45	Cont.Cas(C)/6/2022 B/O	VIR ANIRUDH PRATAP DESHMUKH <b>Versus</b> ANURAG GOEL, IAS AND 7 ORS	MR S SARMA	MR. D SAIKIA (r-2,6) MR. D P BORAH (r-6) MR. B GOGOI (r-2,6) MR A CHALIHA (r-2,6) MR M BHUYAN (r-2,6)
46	Cont.Cas(C)/126/2022	JATIN GOGOI <b>Versus</b> ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MR D KALITA
47	Cont.Cas(C)/147/2022	ROGENDRA KEMPRAI @ RAGENDRA KEMPRAI <b>Versus</b> ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MS. M DAS
48	WP(C)/367/2022 CAVT. NO.00322/022, FIXED	PRABIR CHANDRA KAKATI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. A DAS MR. N K NEOG	GA, ASSAM MR. D C BORAH (r-5) MR. B GOGOI MR P NAYAK ASSTT.S.G.I. FOR CAVEATOR SC, UPSC
49	WP(C)/774/2022 B/O	NIRMAL ROY CHOUDHURY <b>Versus</b> THE SECRETARY, THE STATE OF ASSAM AND 7 ORS	MR S SARMA MR. P B MAZUMDER	SC, AG SC, P H E
50	I.A.(Civil)/1240/2022 <b>in</b> Cont.Cas(C)/115/2020  <b>WITH</b> Cont.Cas(C)/115/2020	DINESH BURAGOHAJN <b>Versus</b> GAURAV BOTHRA, IAS	MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAJN	
51	I.A.(Civil)/2567/2022 <b>in</b> WP(C)/9284/2019  <b>WITH</b> WP(C)/9284/2019	DINESH BURAGOHAJN <b>Versus</b> GAURAV BOTHRA, IAS	MD A S AHMED	
51	I.A.(Civil)/2567/2022 <b>in</b> WP(C)/9284/2019  <b>WITH</b> WP(C)/9284/2019	NRIPEN CHANDRA ROY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS. J GHOSH	GA, ASSAM SC, GAD
51	I.A.(Civil)/2567/2022 <b>in</b> WP(C)/9284/2019  <b>WITH</b> WP(C)/9284/2019	NRIPEN CHANDRA ROY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS. K L R YANTHAN MS J BORAH MS. J GHOSH MS S SENGUPTA	GA, ASSAM SC, GAD
52	WP(C)/4641/2022	TAIZUDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	GA, ASSAM

**HEARING**

53	WP(C)/3407/2017 B/O	PANCHI BORDOLOI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.S NATH MR.R DHAR	MR.D K SAIKIA MR. K GOGOI (C.G.C.) ASSTT.S.G.I. ADDL. AG, ASSAM
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**STAY MATTERS**

54	WP(C)/7083/2017	APARNA DAS GUPTA <b>Versus</b> THE STATE OF ASSAM and 3 ORS	MR.B K SARMA MRS.T BARMAN	GA, ASSAM
55	WP(C)/7933/2017	BIRENDRA CHANDRA BRAHMA and ANR. <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR.U K NAIR MR.R SINGHA MS.N SHYAMAL MS.P BORGHAIN	GA, ASSAM SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 31/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MR. P SARMA	17-08-2022	To	30-09-2022
5)	MR. J A AHMED	18-08-2022	To	24-09-2022
6)	MR S DASGUPTA	22-08-2022	To	30-09-2022
7)	MS. A DEVI	20-08-2022	To	09-09-2022
8)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
9)	MS. B M CHETRI	22-08-2022	To	01-09-2022
10)	MR. J AHMED	30-08-2022	To	02-09-2022
11)	MS. D GHOSH	23-08-2022	To	02-09-2022
12)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
13)	MR R GOENKA	23-08-2022	To	02-09-2022
14)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
15)	MD. A J ATIA	30-08-2022	To	06-09-2022
16)	MS J KALITA	30-08-2022	To	01-09-2022
17)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
18)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
19)	MS J KALITA	02-09-2022	To	02-09-2022
20)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
21)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
22)	MR. S MITRA	29-08-2022	To	31-08-2022
23)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

**[ For Wednesday,31st August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 3:45 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 15**

**[THIS BENCH WILL SIT AT 3:45 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	MC/1760/2014 MAC APP SL NO. 228646/2014	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> DIPALI BASUMATARY and 7 ORS.	MR.S S SHARMA MS.L SHARMA MRA SHARMA	
2	I.A.(Civil)/39/2019 in MACApp./15059/2018	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI ATANU KALITA AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> MACApp./15059/2018 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI ATANU KALITA AND ANR	MS. R D MOZUMDAR	
3	I.A.(Civil)/613/2019 in MACApp./17838/2018	NATIONAL INSURANCE CO. LTD <b>Versus</b> SMTI PRAMILA GOGOI AND 2 ORS	MR. A J SAIKIA	A G CHOUDHURY MR K K BHATTACHARYYA
	<b>WITH</b> MACApp./17838/2018 (Filing Number)	NATIONAL INSURANCE CO. LTD <b>Versus</b> SMTI PRAMILA GOGOI AND 2 ORS		
4	I.A.(Civil)/1322/2019 in MACApp./3297/2019	M/S. SHRIRAM GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> CHAFIYA BEGAM AND 7 ORS	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MR. S ROY MR. M H LASKAR
	<b>WITH</b> MACApp./3297/2019 (Filing Number)	M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> CHAFIYA BEGUM AND 7 ORS		
5	I.A.(Civil)/1800/2019 in MACApp./17769/2018	UNITED INDIA INSURANCE CO. LTD., <b>Versus</b> SMTI. DIBYANI SRIVASTAVA AND 5 ORS.	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR	MR. P HAZARIKA MR. H S BORAH
	<b>WITH</b> MACApp./17769/2018 (Filing Number)	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI DIBYANI SRIVASTAVA AND 5 ORS		
6	I.A.(Civil)/1327/2020 in MACApp./2805/2020	PURNIMA NATH AND 3 ORS <b>Versus</b> NAZIM UDDIN AND 2 ORS	MR. S ROY MR. M H LASKAR	MR S DUTTA
	<b>WITH</b> MACApp./2805/2020 (Filing Number)	PURNIMA NATH AND 3 ORS <b>Versus</b> NAZIM UDDIN AND 2 ORS		

- 7 I.A.(Civil)/36/2021  
in MACApp./9822/2020
- THE NATIONAL INSURANCE COMPANY LTD.  
**Versus**  
ON THE DEATH OF SANUFA KHATUN HER LEGAL HEIRS AND 2 ORS.
- MS. R D MOZUMDAR  
MR. S P SHARMA  
MS. C MOZUMDAR
- WITH**  
MACApp./9822/2020  
(Filing Number)
- THE NATIONAL INSURANCE COMPANY LTD.  
**Versus**  
MUSST. SANUFA KHATUN AND 2 ORS. A
- WITH**  
I.A.(Civil)/9824/2020  
(Filing Number)
- THE NATIONAL INSURANCE COMPANY LTD.  
**Versus**  
MUSST. SANUFA KHATUN AND 2 ORS. A
- 8 I.A.(Civil)/130/2021  
in MACApp./6539/2020
- RELIANCE GENERAL INSURANCE CO. LTD.,  
**Versus**  
SMTI. NIYATI NAMASUDRA AND 3 ORS.
- MR. K K BHATTA  
MS R DEVI
- MR. S C BISWAS (R-1,2)
- WITH**  
MACApp./6539/2020  
(Filing Number)
- RELIANCE GENERAL INSURANCE CO LTD  
**Versus**  
NIYATI NAMASUDRA AND 3 ORS (E)
- WITH**  
I.A.(Civil)/6541/2020  
(Filing Number)
- RELIANCE GENERAL INSURANCE CO LTD  
**Versus**  
NIYATI NAMASUDRA AND 3 ORS (E)

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LEAVE NOTE OF ADVOCATES FOR 31/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
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17)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
18)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
19)	MS J KALITA	02-09-2022	To	02-09-2022
20)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
21)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
22)	MR. S MITRA	29-08-2022	To	31-08-2022
23)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

**[ For Wednesday,31st August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CRIMINAL BENCH (CRL.A.  
MATTERS, ITEM NOS.43-70) AND (CRL.PET.  
MATTERS, ITEM NOS. 31-60) ),ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Crl.Rev.P./429/2022	MD. SIRAJUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
2	AB/2472/2022	HASHINUR ROHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	PP, ASSAM
3	AB/2473/2022	MD. ABUDUL HASIB @ HASIB UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MS. S R SAIKIA MR. R ISLAM N. UDDIN	PP, ASSAM
4	AB/2479/2022	KABARI CHANDA @ KABERI CHANDA <b>Versus</b> THE STATE OF ASSAM	MR. U K DAS MS. B D SARMAH MS. H THAKURIA	PP, ASSAM
5	AB/2481/2022	JUGESWARI BORAH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. K R PATGIRI MR. T K BORA	PP, ASSAM
6	AB/2483/2022	HASINA BEGUM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A M AHMED	PP, ASSAM
<b>ADMISSION</b>				
7	Crl.Rev.P./80/2018 FIXED	CHIRANJEET BHATTACHARYYA <b>Versus</b> MONALISHA SHARMA	MR. T J MAHANTA MR. R KALITA MR. B K GHOSE	MR. D GOSWAMI MS R S SADIAL MR H S KALSI MR I S KALSI
8	Crl.Rev.P./429/2018 FIXED	RAMEN KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B PHUKAN	MR S HUSSAIN (r-2) MS B DEVI (r-2) MR P SAH (r-2) PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/860/2018 <b>in</b> Crl.Rev.P./429/2018	RAMEN KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B PHUKAN	PP, ASSAM

9	Crl.Pet./1378/2019 WITH LCR 1 FILE, FIXED	SANJAY AGARWALLA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MD R ALI MR. A CHAUDHURY MR. K K BHATTACHARYYA MR. P K DAS MR. N MAHAJAN	MR. B J GHOSH MR H RAHMAN PP, ASSAM
10	Crl.Pet./51/2020 WITH LCR 4 FILES, FIXED	FAKHAR UDDIN LASKAR <b>Versus</b> ENFORCEMENT DIRECTORATE	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, ED
11	<b>WITH</b> Crl.Rev.P./77/2020  WITH LCR 1 FILE	DIRECTORATE OF ENFORCEMENT <b>Versus</b> PRASANTA BORGOHAIN AND ANR	MRS. A GAYAN SC, ED	MR. A M BORA MR. R SARMA(R 2) MR. D K BAIDYA MS. P BARMAN(R 2) MR. V A CHOWDHURY
12	<b>WITH</b> Crl.Pet./608/2021	NILANJAN DAS <b>Versus</b> THE ENFORCEMENT DIRECTORATE	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	SC, ED
13	Crl.A./75/2022 WITH OFFICE NOTE,LCR 4 FILES, FIXED	MD. ALAUDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/197/2022 <b>in</b> Crl.A./75/2022	MD. ALAUDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
14	Crl.Pet./99/2022 WITH LCR 1 FILE AND DOCUMENTS	SOFIQL ISLAM @ SAFIQL ISLAM <b>Versus</b> THE NARCOTICS CONTROL OF BUREAU AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. S H ZAMAN MR. I U CHOWDHURY	SC, NCB
15	Crl.Rev.P./119/2022 WITH LCR 1 FILE, FIXED	L SANGITA RANI DEVI @ SANGITA LAISHANGBAM <b>Versus</b> THE STATE OF ASSAM	MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR. J ABBAS MR S T ADNAN	PP, ASSAM
16	Crl.Pet./418/2022 FIXED	LAXMAN KUMAR SAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR T N SRINIVASAN MR. N ISLAM	MS J KALITA PP, ASSAM
17	Crl.Pet./526/2022 WITH LCR 1 FILE, FIXED	MD. ROFIQUE EKBAL HASAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	MR. R K JAIN TULIKA BORAH PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
18	Bail Appln./2095/2022 FIXED	MOHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
19	AB/1737/2021 FIXED	ABU BAKKAR SIDDIQUE <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR H R A CHOUDHURY MR. A M AHMED MR. I U CHOWDHURY	
20	AB/2215/2021 FIXED	PRITAM KR. DEKA <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
21	AB/3478/2021 FIXED	INNISH ALI <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE MD A WADUD MS S DEVI	MR B CHANDA PP, ASSAM
22	AB/4042/2021 FIXED	MRIDUPABAN NEOG <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N J DUTTA	PP, ASSAM
23	AB/1049/2022 FIXED	SOBAHANUL ISLAM CHOUDHARY <b>Versus</b> THE STATE OF ASSAM	MR. D P CHALIHA MD. I AHMED	PP, ASSAM
24	AB/1166/2022 FIXED	JESIM AKHTAR @ JESIM AHMED <b>Versus</b> THE STATE OF ASSAM	MR. S RANA MR. I RAHMAN	PP, ASSAM
25	AB/1300/2022 FIXED	INDRAJIT BORDOLOI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. B GOGOI MR M BHUYAN	PP, ASSAM

26	AB/1420/2022 FIXED	KRISHNA BHAMA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
	<b>WITH</b>			
27	CrI.Pet./112/2022	YOU DHISTRA BHAMA <b>Versus</b> STATE OF ASSAM	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. A AHMED MR. S H ZAMAN MR. I U CHOWDHURY MR. K MOHAMMED MS S SHARMA	MR. S C KEYAL (SC,CGST) MR. B GOGOI (SC,SGST) PP, ASSAM
	<b>WITH</b>			
28	CrI.Pet./316/2022	BALWAN BHAMA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MR. M BISWAS MR. S H ZAMAN MS. C CHOUDHURY MR. V A CHOWDHURY MS M DAS M S HUSSAIN	MR. D SAIKIA MR. B GOGOI MR A CHALIHA PP, ASSAM
29	AB/1484/2022 FIXED	SAHANUR ALAM LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
30	AB/1798/2022 FIXED	MESER ALI <b>Versus</b> THE STATE OF ASSAM	MR M AHMED	PP, ASSAM
31	AB/1844/2022 FIXED	SWAPAN KUMAR DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K ROYCHOU DHURY MR. N G KUNDU MR. A LAL MR G DEKA MS D CHOWDHURY	PP, ASSAM
32	AB/1923/2022 FIXED	MUKTAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED	PP, ASSAM
33	AB/1933/2022 FIXED	SAM GEORGE <b>Versus</b> THE STATE OF ASSAM	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR M SAHEWALLA MS T J SAHEWALLA	PP, ASSAM
34	AB/2143/2022 FIXED	NRIPEN CH. SUTRADHAR @ NRIPEN SUTRADHAR <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	PP, ASSAM
35	AB/2216/2022 FIXED	RAJMANGAL KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM
36	AB/2237/2022 FIXED	INSAR ALI AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA	PP, ASSAM
37	AB/2241/2022 FIXED	NAYANJYOTI BHARALI @ NAYAN BHARALI <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MR M RAHMAN MR. M HOSSAIN	PP, ASSAM
38	AB/2272/2022 FIXED	HAZRAT ALI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A T SARKAR MS S PATAR	PP, ASSAM
39	AB/2278/2022 FIXED	ZAKIR HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED	PP, ASSAM
		<b>ORDERS</b>		
40	CrI.Pet./1310/2018 WITH OFFICE NOTE, B/O	SMT. MAMONI BAYAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S SHARMA MR. DITUL DAS MR. S N ADHYAPAK MR. R RAHMAN	PP, ASSAM
41	CrI.Rev.P./199/2020 FIXED	RUKIYA BEGAM <b>Versus</b> JUL HUSSAIN	MR. D BANERJEE MS. M DEY	MR. A ALAM MR. M ALAMGEER

42	W.P.(CrI.)/1/2022 WITH OFFICE NOTE	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MS. M BARMAN MR S ISLAM	H A AHMED (r-8 to 15) GA, ASSAM MR. R ALI (r-8 to 15) MR. A GOYAL (R-7) MR. A CHOUDHURY (R-7) MS R OJAH (R-7) MR A S SK (r-8 to 15)
43	W.P.(CrI.)/19/2022	CHILD LINE JORHAT AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B D DAS B B HUSSAIN	GA, ASSAM
44	CrI.Rev.P./338/2022 FIXED	HANIF UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MR. R A CHOUDHURY	PP, ASSAM
45	I.A.(CrI.)/389/2022 WITH LCR 2 FILES, FIXED <b>in</b> CrI.Rev.P./18/2022 <b>WITH</b> CrI.Rev.P./18/2022	MAFIDA KHATUN <b>Versus</b> IMAN ALI  IMAN ALI <b>Versus</b> MAFIDA KHATUN	MR. A R SIKDAR  MR. M ALI MR. R ISLAM	MR. M ALI MD A ALI MR. S I TALUKDAR  MR M AHMED MR. A HUSSAIN
46	I.A.(CrI.)/463/2022 WITH LCR <b>in</b> W.P.(CrI.)/9/2021  <b>WITH</b> W.P.(CrI.)/9/2021	HARUN RASHID @ MD HARUN RASHID <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.  HARUN RASHID @ MD HARUN RASHID <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER  MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH	GA, ASSAM SC, TAXES  SR. GA, ASSAM SC, GHC
47	W.P.(CrI.)/10/2021  <b>WITH</b> I.A.(CrI.)/464/2022 <b>in</b> W.P.(CrI.)/10/2021	HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS  HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH  MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER SC, TAXES	SR. GA, ASSAM SC, GHC  GA, ASSAM
48	W.P.(CrI.)/11/2021  <b>WITH</b> I.A.(CrI.)/465/2022 <b>in</b> W.P.(CrI.)/11/2021	NAKIBUR ZAMAN <b>Versus</b> THE STATE OF ASSAM 6 ORS  NAKIBUR ZAMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH  MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SR. GA, ASSAM SC, GHC  GA, ASSAM SC, TAXES
49	W.P.(CrI.)/12/2021  <b>WITH</b> I.A.(CrI.)/466/2022 <b>in</b> W.P.(CrI.)/12/2021	SIRAJUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS  SIRAJUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH  MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SR. GA, ASSAM SC, GHC  GA, ASSAM SC, TAXES
50	I.A.(CrI.)/471/2022 WITH LCR 4 FILES <b>in</b> CrI.Rev.P./393/2019	JAYANTA KUMAR DEY @ JAYANTA DEY AND ANR <b>Versus</b> AZAD MONI GUPTA	MR. R BORPUJARI MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	

	<b>WITH</b> Crl.Rev.P./393/2019	AZAD MONI GUPTA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MS F INTAZ MR. M AHMED	MR. R BORPUJARI MR F KHAN MS D BARUAH MS BISMITA BARMAN PP, ASSAM
51	I.A.(Crl.)/479/2022 <b>in</b> Crl.Rev.P./6576/2022	DILIP KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. T DEURI MS T WAPANGLA	PP, ASSAM
	<b>WITH</b> Crl.Rev.P./6576/2022 (Filing Number)	DILIP KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS (B)	MR. T DEURI	
52	I.A.(Crl.)/480/2022 <b>in</b> Crl.Rev.P./6836/2022	SUKUMAR DEBNATH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S BISWAS MS D DEVI	PP, ASSAM
	<b>WITH</b> Crl.Rev.P./6836/2022 (Filing Number)	SUKUMAR DEBNATH <b>Versus</b> THE STATE OF ASSAM AND ANR (A)	MR. S BISWAS	
<b>HEARING</b>				
53	Crl.Rev.P./229/2018 WITH LCR 4 FILES, FIXED	MASADDAR ALI LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I A HAZARIKA MR. R A CHOUDHURY	MR. R M CHOUDHURY (R2) PP, ASSAM
<b>STAY MATTERS</b>				
54	Crl.Pet./315/2019	SMTI. AMITA BHANSALI AND 2 ORS. <b>Versus</b> TAPAS KUMAR ROY AND ANR.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	PP, ASSAM (R2)
55	Crl.Pet./1521/2019	BETTERFUL LANONG AND ANR. <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION AND ANR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, C B I
56	Crl.Pet./654/2022	SHUBHRAJYOTI DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P K GOSWAMI R SARMAH MR J BORAH MR. K KAKOTI MS B LASKAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 31/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MR. P SARMA	17-08-2022	To	30-09-2022
5)	MR. J A AHMED	18-08-2022	To	24-09-2022
6)	MR S DASGUPTA	22-08-2022	To	30-09-2022
7)	MS. A DEVI	20-08-2022	To	09-09-2022
8)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
9)	MS. B M CHETRI	22-08-2022	To	01-09-2022
10)	MR. J AHMED	30-08-2022	To	02-09-2022
11)	MS. D GHOSH	23-08-2022	To	02-09-2022
12)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
13)	MR R GOENKA	23-08-2022	To	02-09-2022
14)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
15)	MD. A J ATIA	30-08-2022	To	06-09-2022
16)	MS J KALITA	30-08-2022	To	01-09-2022
17)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
18)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022

19)	MS J KALITA	02-09-2022	To	02-09-2022
20)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
21)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
22)	MR. S MITRA	29-08-2022	To	31-08-2022
23)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,31st August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA MATTERS),ALONG WITH THE FOLLOWING MATTERS ON MONDAY, TUESDAY AND WEDNESDAY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	CRP/68/2022 CAVT. NO.03972/022,	M/S SHREYANS INFRASTRUCTURE PVT LTD AND 2 ORS <b>Versus</b> M/S SAROJ REALTORS AND DEVELOPERS PVT LTD	MR. N N JHA MR. M UDDIN MS M SAHOO	MR. B BARMAN (FOR CAVEATOR)
2	CRP(IO)/203/2022	PABAN BHUYAN <b>Versus</b> DR. NIRMAL KUMAR SAHEWALLA	MR. B BARUAH MR S HUSSAIN	
<b>ADMISSION</b>				
3	RFA/26/2022	HERITAGE HOME AND REALITY DEVELOPERS PVT. LTD. AND ANR. <b>Versus</b> CHERRIE KHOUND (BINDRA) AND ANR.	MR. R ALI M KALITA MR M BORO	
	<b>WITH</b> I.A.(Civil)/1991/2022 <b>in RFA/26/2022</b>	HERITAGE HOME AND REALITY DEVELOPERS PVT. LTD. AND ANR. <b>Versus</b> CHERRIE KHOUND (BINDRA) AND ANR.	MR. R ALI M KALITA MR M BORO	
4	RFA/31/2022	PUTULI KALITA <b>Versus</b> NIRANJAN PATGIRI	MR I B KAKATI MR. D J SARMA	
5	MFA/89/2022	UNION OF INDIA AND ANR <b>Versus</b> M/S MEGHALAYA CEMENTS LTD	MR. B CHAKRAVARTY	
	<b>WITH</b> I.A.(Civil)/2535/2022 <b>in MFA/89/2022</b>	UNION OF INDIA AND ANR <b>Versus</b> MEGHALAYA CEMENTS LTD	MR. B CHAKRAVARTY	
6	CRP(IO)/171/2022 FIXED	JAGADISH DAS @ SRI JAGADISH CHANDRA DAS <b>Versus</b> SMT. ANIMA BORO AND 4 ORS.	MR. S C KEYAL MR R K MOUR MS. J BHATTACHARJEE	MR. R DE MR B RAJKHOWA MR. N ALAM MR. J HUSSAIN
7	MACApp./452/2022 FIXED	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMT KANAKLATA JAIN AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

	<b>WITH</b> I.A.(Civil)/2304/2022 <b>in</b> MACApp./452/2022	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMT KANAKLATA JAIN AND 5 ORS	MS. R D MOZUMDAR	
8	MACApp./501/2022	HDFC ERGO GENERAL INSURANCE CO. LTD <b>Versus</b> LAILA KHATUN AND 2 ORS	MR. R GOSWAMI MS. P BORTHAKUR	
	<b>WITH</b> I.A.(Civil)/2429/2022 <b>in</b> MACApp./501/2022	HDFC ERGO GENERAL INSURANCE CO. LTD <b>Versus</b> LAILA KHATUN AND 2 ORS	MR. R GOSWAMI MS. P BORTHAKUR	
9	MACApp./564/2022	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> NAKUL PATNAIK AND 13 ORS	MR. S K GOSWAMI MR. R SHARMA	
	<b>WITH</b> I.A.(Civil)/2541/2022 <b>in</b> MACApp./564/2022	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> NAKUL PATNAIK AND 13 ORS	MR. S K GOSWAMI MR. R SHARMA	
10	MACApp./580/2022 FIXED	DIPALI DAS AND 2 ORS. <b>Versus</b> ORIENTAL INSURANCE CO. LTD. AND 2 ORS. A	MR. A R AGARWALA MR A AGARWALA	MR D J HALOI
11	MACApp./581/2022 FIXED	MD. AJJUL HOQUE AND 2 ORS <b>Versus</b> NEW INDIA ASSURANCE COMPANY LIMITED AND 2 ORS (E)	MD J ALOM MR R ISLAM	MR. K K BHATTA (R-1) MS JONA TALUKDAR (R-1) MS R DEVI (R-1)
12	MACApp./583/2022 FIXED	ABUL HUSSAIN BARBHUIYA AND ANR <b>Versus</b> MD HAMON UDDIN MAZUMDER AND 2 ORS	MR M TALUKDAR MR. A SHAKIL	MS A DAS (r-3)
13	MACApp./584/2022 FIXED	IZAZ AHMED AND ANR. <b>Versus</b> MD. SUNAM ALI AND 2 ORS.	MR. S K GOSWAMI MS P SARMA MR. R SHARMA	
14	MACApp./586/2022 FIXED	SRI CHARITRA NATH <b>Versus</b> SRI HOMESWAR BARMAN AND 2 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	MR. A DUTTA
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
15	RSA/185/2018	MD NAZIR ALI <b>Versus</b> MD SAFAT ALI	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	
	<b>WITH</b> I.A.(Civil)/2357/2018 <b>in</b> RSA/185/2018	MD NAZIR ALI <b>Versus</b> MD SAFAT ALI	MR. B D GOSWAMI MR. J M GOGOI	
16	RSA/130/2022	MOKTAR ALI LASKAR . <b>Versus</b> SAMSUL ALOM BARBHUIYA	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	
	<b>WITH</b> I.A.(Civil)/2534/2022 <b>in</b> RSA/130/2022	MOKTAR ALI LASKAR . <b>Versus</b> SAMSUL ALOM BARBHUIYA	DR. B AHMED	
17	RSA/131/2022	SRI GAUTAM CHANDRA CHANDA <b>Versus</b> SRI NARAYAN CHANDRA DAS AND 4 ORS	MR. S SAHU MS. R R BORAH	
18	RSA/133/2022	ANIL CHANDRA DAS @ ANIL DAS AND ANR . <b>Versus</b> LABANYA DAS AND 3 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	

**ORDERS**

19	FAO/24/2015 WITH LCR  <b>WITH</b> I.A./2069/2015 <b>in</b> FAO/24/2015	SRI DIPANKAR @ LATU KHARGHARIA <b>Versus</b> SRI L. IMTHY JAMIR and ANR  SRI DIPANKAR @ LATU KHARGHARIA <b>Versus</b> SRI L. IMTHY JAMIR and ANR	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BARUA MR.A BHATTACHARYA  MR.T J MAHANTA MS.P BHATTACHARYA MR.A BARUA MR.A BHATTACHARYA	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA  MR J TRIPATHI MR J C GAUR MR D CHAKRABORTY
20	RSA/18/2018	THE STATE OF ASSAM <b>Versus</b> SHRI SHIVA PRASAD NOWAL	GA, ASSAM	MR J TRIPATHI MR J C GAUR MR D CHAKRABORTY
21	RSA/78/2018	SMTI BINAPANI DEVI <b>Versus</b> SRI PABITRA NATH	MRS. N BARMAN MR Z MUKIT MR. A SATTAR	MS. P R MAHANTA MR. S R GOGOI MR. B GOGOI MR. N K DEKA MR. S ALAM
22	RFA/136/2018 WITH LCR  <b>WITH</b> I.A.(Civil)/3808/2018 <b>in</b> RFA/136/2018	SRI NARENDRA MAHESWARI <b>Versus</b> SRI ANIL MEHTA  SRI NARENDRA MAHESWARI <b>Versus</b> SRI ANIL MEHTA	MR Z MUKIT MR. A SATTAR MR H K BARUAH  MR Z MUKIT MR. A SATTAR MR H K BARUAH	MR SISHIR DUTTA MR. B SHARMA MR. S DUTTA
23	RSA/157/2018  <b>WITH</b> I.A.(Civil)/1895/2018 <b>in</b> RSA/157/2018	ASIM KUMAR DAS AND 10 ORS <b>Versus</b> AMBU DAS AND 325 ORS  ASIM KUMAR DAS AND 10 ORS <b>Versus</b> AMBU DAS AND 325 ORS	MR. S K GHOSH MS. E AHMED  MR. S K GHOSH MS. E AHMED	MR. T U LASKAR (R1, R2) MR. N DHAR (R1, R2) MS. S DASGUPTA (R1, R2) MS. U BARUAH (R1, R2)
24	RSA/158/2018	SMTI PRATIVA RANI NAMASUDRA <b>Versus</b> SMTI DIPU RANI NAMUSUDRA and ANR	MR D HALOI MR. A SAHAD MD F H LASKAR MR. S A HUSSAIN	G UDDIN (R1) MR H I CHOUDHURY (R1) MS. P A TALUKDAR (R1)
25	RSA/181/2018  <b>WITH</b> I.A.(Civil)/2265/2018 <b>in</b> RSA/181/2018	M/S ASITPUR TEA PVT. LTD. <b>Versus</b> SMTI RANJANA DAS and ANR  M/S ASITPUR TEA PVT. LTD. <b>Versus</b> SMTI RANJANA DAS and ANR	MR. T J MAHANTA MR. P P DUTTA  MR. T J MAHANTA MR. P P DUTTA	MR. P J SAIKIA (R1) MR. R S MISHRA (R1) MR. P BORDOLOI (R1)
26	RSA/218/2018	SRI AJAY BARUAH <b>Versus</b> ON THE DEATH OF MRS RENUKA BHATTACHARJEE HER HEIRS SRI ALOK BHATTACHARJEE AND 3 ORS	MR. M DAS MR. B D DEKA MR. P MAHANTA MR. R B GOHAIN	MR. S P CHOUDHURY (R4) MR. A S DHILLON (R4)
27	WP(C)/1175/2021	LAKHAN HASNU <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K SARMA MR. B J TALUKDAR	GA, ASSAM MS N NEWME SC, N C HILLS
28	I.A.(Civil)/2488/2021 WITH LCR <b>in</b> RSA/328/2017  <b>WITH</b> RSA/328/2017	DIMBESWAR NATH and 5 ORS <b>Versus</b> ON THE DEATH OF LATE HARI PRASAD NATH  DIMBESWAR NATH and 5 ORS <b>Versus</b> HARI PRASAD NATH and ANR	MR.S K SAHARIA MR.M DAS MR.M K DAS	GA, ASSAM
29	CRP(IO)/192/2018	HARI PRASAD NATH <b>Versus</b> LAKHI MANDIR COMMITTEE AND 6 ORS	MS. R CHOUDHURY MR D CHAKRABORTY MS. S S ZIA	MR. S K SAHARIAH (R1, R2) MS. R GOSWAMI (R1, R2)
30	Review.Pet./12/2022 in MACApp./106/2014 (D/O), MACApp./106/2014 (D/O) & MACApp./125/2020(D/O), WITH LCR	ATAUR RAHMAN CHOUDHURY <b>Versus</b> THE RELIANCE GENERAL INSURANCE COMPANY LTD. AND 9 ORS.	MR. I A TALUKDAR	MR. R GOSWAMI

31	Review.Pet./122/2022 TR.P.(CRL.) 17/2021, FIXED	JESMIN BEGUM <b>Versus</b> FIROJ KHANDAKER	MR. B K DAS MR. M DEKA MR S SARMAH	
32	Review.Pet./132/2022 in WP(C)/7263/2015(D/O)	DASHRATH YADAV AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR R S CHAUHAN	SC, FOREST
33	CRP(IO)/133/2022 FIXED	PARIMAL SHYAM <b>Versus</b> BHOLA BHATTACHARJEE	MR. S ISLAM MR A HAWARI	
<b>WITH</b>				
34	CRP(IO)/129/2022	SMT. UMA SHYAM <b>Versus</b> BHOLA BHATTACHARJEE	MR. S ISLAM MR A HAWARI	
35	I.A.(Civil)/801/2022 in CRP(IO)/30/2022	KH. NUNGSHITOMBI SINGHA AND 2 ORS. <b>Versus</b> SMT. ARCHANA DEVI AND ANR.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MS M TIWARI	MR G N SAHEWALLA
<b>WITH</b>				
	CRP(IO)/30/2022	SMT. ARCHANA DEVI <b>Versus</b> KH. NUNGSHITOMBI SINGHA AND ANR. - F	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S. TODI MR R HOQUE	MR. B PATHAK (R-1 TO 3) MR. R THADANI (R-1 TO 3) MR B HAZARIKA (R-1 TO 3) MS M TIWARI (R-1 TO 3)
36	I.A.(Civil)/1727/2022 WITH LCR in RFA/47/2013	ON THE DEATH OF JATINDRA CHANDRA DAS <b>Versus</b> JITENDRA CH. DAS AND 3 ORS.	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	
<b>WITH</b>				
	RFA/47/2013	JATINDRA CH. DAS DR. J.C. DAS <b>Versus</b> JITENDRA CH. DAS 69 YEARS and 3 ORS.	MR.P K ROY MR.S K CHAKRABORTY MRSA CHAKRABORTY MS.M DUTTA	
<b>WITH</b>				
	I.A.(Civil)/1729/2022 in RFA/47/2013	ON THE DEATH OF JATINDRA CHANDRA DAS <b>Versus</b> JITENDRA CH. DAS AND 3 ORS.	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	
<b>WITH</b>				
	I.A.(Civil)/1730/2022 in RFA/47/2013	ON THE DEATH OF JATINDRA CHANDRA DAS <b>Versus</b> JITENDRA CH. DAS AND 3 ORS.	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	
<b>WITH</b>				
	I.A.(Civil)/2326/2022 in RFA/47/2013	ON THE DEATH OF JATINDRA CHANDRA DAS <b>Versus</b> ON THE DEATH OF JITENDRA CH. DAS	MS. M DUTTA MR. S K CHAKRABORTY MRS. A CHAKRABORTY	
37	I.A.(Civil)/2267/2022 in MACApp./27/2020	CHANDRA NATH KALITA AND ANR. <b>Versus</b> UNITED INDIA INSURANCE CO. LTD. AND ANR.	MR G JALAN	MS S MOCHAHARI MR. S DUTTA
<b>WITH</b>				
	MACApp./27/2020	UNITED INDIA INSURANCE CO LTD <b>Versus</b> SRI CHANDRA NATH KALITA and ANR.	MS. N MODI MR S DUTTA MR. S DUTTA MR. C SHARMA	
<b>WITH</b>				
	I.A.(Civil)/2075/2022 in MACApp./27/2020	CHANDRA NATH KALITA <b>Versus</b> UNITED INDIA INSURANCE CO. LTD. AND ANR.	MR. N BHATRA MR G JALAN	MS S MOCHAHARI MR SISHIR DUTTA
<b>WITH</b>				
	CO/6834/2022 (Filing Number) in MACApp./27/2020	CHANDRA NATH KALITA <b>Versus</b> UNITED INDIA INSURANCE CO. LTD. AND ANR. H	MR G JALAN	

38	I.A.(Civil)/2325/2022 in MACApp./418/2022	SHANTI MALAR AND 2 ORS <b>Versus</b> ORIENTAL INSURANCE COMPANY LIMITED,	MR D MONDAL	MS. R D MOZUMDAR
	<b>WITH</b> MACApp./418/2022	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> SHANTI MALAR AND 3 ORS	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR D MONDAL MR A N IQBAL
39	I.A.(Civil)/2337/2022 in MACApp./388/2019(D/O), WITH LCR in MACApp./388/2019	MISS DINITA RABI DAS AND ANR. <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD	MR. I H BARBHUIYA MS R RAJKHOWA	MS. R D MOZUMDAR MR. S P SHARMA
40	I.A.(Civil)/2355/2022 in Tr.P.(C)./21/2021(D/O) in Tr.P.(C)./21/2021	ANIMA DEBNATH <b>Versus</b> MITHUN DEBNATH	MS. T SOM	MR. B D KONWAR SR. ADV.
41	I.A.(Civil)/2565/2022 in MACApp./9445/2022	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> LAKSHENDRA GAYARY AND 4 ORS.	MRS B ACHARYA MR. A ACHARYA	
	<b>WITH</b> MACApp./9445/2022 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> LAKSHENDRA GAYARY AND 4 ORS. E	MRS B ACHARYA	
	<b>WITH</b> I.A.(Civil)/9447/2022 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> LAKSHENDRA GAYARY AND 4 ORS. E	MRS B ACHARYA	
42	I.A.(Civil)/2570/2022 in RSA/8422/2022	ON THE DEATH OF MONI DHUBI HIS LEGAL HEIRS SRI CHANDRA SEKHAR DHUBI AND 2 ORS <b>Versus</b> SMT. FULMATI ROY AND 7 ORS	MR. S D PURKAYASTHA MS. S PHUKAN	
	<b>WITH</b> RSA/8422/2022 (Filing Number)	ON THE DEATH OF MONI DHUBI, HIS LEGAL HEIRS SRI CHANDRA SEKHAR DHUBI AND 2 ORS. <b>Versus</b> SMT. FULMATI ROY AND 7 ORS	MR. S D PURKAYASTHA	
43	I.A.(Civil)/2571/2022 in RSA/8424/2022	ON THE DEATH OF MONI DHUBI, HIS LEGAL HEIRS SRI CHANDRA SEKHAR AND 2 ORS <b>Versus</b> SMT. H. NAMITA SINGHA AND 7 ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	
	<b>WITH</b> RSA/8424/2022 (Filing Number)	ON THE DEATH OF MONI DHUBI, HIS LEGAL HEIRS SRI CHANDRA DEKHAR DHUBI AND 2 ORS <b>Versus</b> SMT. H. NAMITA SINGHA AND 7 ORS.	MR. S D PURKAYASTHA	
44	I.A.(Civil)/2582/2022 in MFA/7278/2022	RANJAN RAI @ RAJEN RAI AND 2 ORS. <b>Versus</b> SUBADHRA SINGH AND 2 ORS.	MR B K JAIN MR. S BASUMATARY	
	<b>WITH</b> MFA/7278/2022 (Filing Number)	RANJAN RAI @ RAJEN RAI AND 2 ORS. <b>Versus</b> SUBADHRA SINGH AND 2 ORS. B	MR B K JAIN	
		<b>HEARING</b>		
45	FAO/20/2022 FIXED	SANATON TALUKDAR AND 2 ORS. <b>Versus</b> DALIMI CHETIA	MR. B PHUKAN MR B KHAKHLARY MS A DEVI	
		<b>STAY MATTERS</b>		

46	CRP/76/2014	BIMAL CHANDRA SAHA and 4 ORS. <b>Versus</b> SMTI RENUBALA SAHA and 25 ORS	MR. P PATHAK MRG P BHOWMIK MR.R HAZARIKA MR. A NARZARI MS. S T BOKTH MR.T C KHETRI	MR.A M BUZARBARUAH(R-1 to 4) MR D C NATHR-1 to 4 MS.M BARMAN(R-1 to 4) MR.A K SARMA MR.H J TAMULI MS.P BORTHAKUR
47	Tr.P.(C)./38/2019	ANJU DAS <b>Versus</b> TAPASH DUTTA	MR S DEY MR. T ROY MS. B SARKAR	MR. P J SAIKIA MR. R S MISHRA
48	Tr.P.(C)./23/2022 FIXED	PURABI NATH <b>Versus</b> GHANASHYAM NATH	MR. A MANNAF MD A K AHMED MD A S ALI	MR. P J SAIKIA MS M NIROLA
49	Tr.P.(C)./32/2022	JAHNABI CHUTIA CHAKRABORTY <b>Versus</b> SUBHAM CHAKRABORTY	MS. S CHUTIA MR. P KAKATI	MRS. I THAKURIA MS B PAUL
50	Tr.P.(C)./33/2022 FIXED	DIPANDWITA BORAH BARMAN @ DIPANDWITA BARMAN <b>Versus</b> JOGENDRA BARMAN	MR. D C C PHUKAN MS. J GOGOI	MR. N UDDIN MR. M ISLAM
51	Tr.P.(C)./39/2022	MINAKSHI CHAKRABORTY <b>Versus</b> SUMAN CHAKRABORTY	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	
52	Tr.P.(C)./48/2022 FIXED	SMT. HARIPRIYA HAZARIKA <b>Versus</b> KAILASH BORAH	MR. N HASAN MS. S KAKATI MR. A HASAN	MS S S ZIA
53	Tr.P.(C)./51/2022 FIXED	AMINUL ISLAM <b>Versus</b> PIYARA KHATUN	MR. S M RAHMAN	MR. B CHOWDHURY MR R ISLAM MR A H AHMED MR E HUSSAIN

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LEAVE NOTE OF ADVOCATES FOR 31/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MR. P SARMA	17-08-2022	To	30-09-2022
5)	MR. J A AHMED	18-08-2022	To	24-09-2022
6)	MR S DASGUPTA	22-08-2022	To	30-09-2022
7)	MS. A DEVI	20-08-2022	To	09-09-2022
8)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
9)	MS. B M CHETRI	22-08-2022	To	01-09-2022
10)	MR. J AHMED	30-08-2022	To	02-09-2022
11)	MS. D GHOSH	23-08-2022	To	02-09-2022
12)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
13)	MR R GOENKA	23-08-2022	To	02-09-2022
14)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
15)	MD. A J ATIA	30-08-2022	To	06-09-2022
16)	MS J KALITA	30-08-2022	To	01-09-2022
17)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
18)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
19)	MS J KALITA	02-09-2022	To	02-09-2022
20)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
21)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
22)	MR. S MITRA	29-08-2022	To	31-08-2022
23)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,31st August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 22**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO SPECIAL LIST(CRP(I/O), CRP AND MFA) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/877/2022 P/H	NAGENDRA NATH BORAH AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. K GOGOI MS. P BORAH	GA, ASSAM MR. J HANDIQUE, SC, REVENUE & DISASTER MANAGEMENT DETTT. (R-1) MS. A TALUKDAR, GA, ASSAM (R-2)
	<b>WITH</b> I.A.(Civil)/2257/2022 <b>in</b> WP(C)/877/2022	NAGENDRA NATH BORAH AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K GOGOI MS. P BORAH	GA, ASSAM SC, REVENUE
	<b>WITH</b>			
2	WP(C)/794/2022	NAREN DAS AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR P KALITA MRS S GOSWAMI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
3	CRP(IO)/295/2017	GIRIBALA BARMAN <b>Versus</b> ABALA BARMAN and 6 ORS.	MR.P GOSWAMI MR.R K JAIN MS.U SAHU	MR.P SARMAH(R- 1-4 & 7)
	<b>WITH</b> I.A.(Civil)/297/2021 <b>in</b> CRP(IO)/295/2017	GIRIBALA BARMAN <b>Versus</b> ABALA BARMAN AND 5 ORS.		
	<b>WITH</b> I.A.(Civil)/298/2021 <b>in</b> CRP(IO)/295/2017	GIRIBALA BARMAN <b>Versus</b> ABALA BARMAN AND 6 ORS.	MR.R K JAIN	
4	CRP/52/2022 FIXED	DIPAK ROY AND 6 ORS <b>Versus</b> RAJ SEKHAR SAHA AND 3 ORS	MR. D CHAKRABARTY MR. D DEKA	MR R CHAKRAVORTY (R-1) MR. S D PURKAYASTHA (r-2) MS. S PHUKAN (r-2) S RABHA (R-1)
5	CRP(IO)/62/2022	SASHI BHUSHAN TIWARI <b>Versus</b> DILIP KUMAR NANDY AND ANR.	MR P DEKA MR. N N JHA MR. B BORAH	MR. P C DEY

6	CRP(IO)/120/2022 FIXED	KHAIRUL ISLAM <b>Versus</b> MOFILUDDIN AHMED AND 2 ORS	MR. S K GOSWAMI MR B SARMA MR. R SHARMA	MS. R D MOZUMDAR (r-3) MS. C MOZUMDAR (r-3) MR. S P SHARMA (r-3)
<b>ORDERS</b>				
7	CRP/100/2018 WITH LCR	DHARMESWAR ROBIDAS <b>Versus</b> BOGIRAM BHUYAN AND 2 ORS.	MR J P KACHARI MR. L K BORAH	MR A DASGUPTA (R1-3) MR. B DAS (R1-3) MR. R SARKAR (R1-3) MR. R SAIKIA
8	I.A.(Civil)/4120/2019 in MFA/16741/2018	SRI APARNA PAUL <b>Versus</b> N.F. RAILWAY AND 5 ORS	MR. R SARMA MR. P P BARUAH	SC, NF RLY
	<b>WITH</b> MFA/16741/2018 (Filing Number)	SRI APARNA PAUL <b>Versus</b> N.F. RAILWAY AND 5 ORS		
9	MFA/22/2020 WITH LCR	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. RINA BORA AND ANR	MR. R GOSWAMI MS. P BORTHAKUR	MR. J K GOSWAMI MR. J BARMAN
10	MFA/26/2020 WITH LCR	SHAMIMUDDIN AHMED <b>Versus</b> MD. MUBARAK ISLAM AND 5 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA	MR. N SARKAR MR N KALITA MR P K BASU MR N M DEKA
	<b>WITH</b> I.A.(Civil)/1636/2020 in MFA/26/2020	SHAMIMUDDIN AHMED <b>Versus</b> MD. MUBARAK ISLAM AND 5 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA	
11	CRP(IO)/122/2020	PURBOTTAR HINDUSTANI SAMMELLAN AND ANR. <b>Versus</b> SUBHASH SINGH @ SHRI SUBHASH KUMAR SINGH AND ANR.	MS. N RAI PETITIONER IN PERSON ( MR. S P ROY )	
12	I.A.(Civil)/2176/2020 in CRP/8635/2020	MINATI DAS AND 3 ORS. <b>Versus</b> AKHIL NATH AND ANR.	MR. K K DEKA	MR. K R PATGIRI (R-1,2) MS. U HAZARIKA (R-1,2)
	<b>WITH</b> CRP/8635/2020 (Filing Number)	MINATI DAS AND 3 ORS. <b>Versus</b> AKHIL NATH AND ANR. -A	MR. K K DEKA	
13	CRP/37/2021	SUKUR ALI AND 2 ORS. <b>Versus</b> MD. AZGOR ALI AHMED (H)	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN	MR. G C BORAH
14	MFA/80/2021	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. <b>Versus</b> MADHABI PAUL AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. A R AGARWALA MR A AGARWALA MS. R LAILA MD. K ALI
15	MFA/106/2021 WITH LCR, MFA/146/2017(D/O)	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> MUSTT HASINA BEGUM AND ANR	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. K BHATTACHARJEE (R1) MS B TALUKDAR (R1) MS. A BARMAN (R1) MR. S KHAN (R1)
	<b>WITH</b> I.A.(Civil)/1235/2021 in MFA/106/2021	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> MUSTT HASINA BEGUM AND ANR	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. K BHATTACHARJEE (R1) MS B TALUKDAR (R1) MS. A BARMAN (R1) MR. S KHAN (R1)
16	CRP(IO)/119/2022	JAYKRISHNA SUTRADHAR <b>Versus</b> 3. SMT KABITA DAS SUTRADHAR	MR. D K DAS MS P K DARJEE	MR. D TALUKDAR (r-3) MR B SINHA (r-3)
17	CRP(IO)/136/2022	SHANKAR LAL BHAJANKA <b>Versus</b> AMIT KUMAR BHAJANKA AND 4 ORS.	MR G KHANDELIA MR. K DEKA MR R PAUL	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA



18	I.A.(Civil)/2263/2022 IN CRP 346/2011(D/O) <b>in</b> CRP/346/2011 <b>WITH</b> I.A.(Civil)/2264/2022	MD. TAZIR UDDIN AND 3 ORS <b>Versus</b> MD. TAJ UDDIN AND 22 ORS.	MR M J QUADIR	GA, ASSAM
		MD. TAZIR UDDIN AND 3 ORS <b>Versus</b> MD. TAJ UDDINAND 22 ORS.	MR M J QUADIR	GA, ASSAM
19	I.A.(Civil)/2291/2022 CRP(I/O) 100/2019(D/O) <b>in</b> CRP/100/2019 <b>WITH</b> I.A.(Civil)/2292/2022  <b>WITH</b> I.A.(Civil)/2293/2022	ABDUL MANNAF LASKAR AND 2 ORS. <b>Versus</b> KUTUB UDDIN LASKAR AND 10 ORS.  ABDUL MANNAF LASKAR AND 2 ORS. <b>Versus</b> KUTUB UDDIN LASKAR AND 10 ORS.  ABDUL MANNAF LASKAR AND 2 ORS. <b>Versus</b> KUTUB UDDIN LASKAR AND 10 ORS.	MR. U N CHATTRY MR. O LASKAR  MR. U N CHATTRY MR. O LASKAR  MR. U N CHATTRY MR. O LASKAR	MR. R CHOUDHURY  MS. R CHOUDHURY  MS. R CHOUDHURY
20	I.A.(Civil)/2465/2022 WITH LCR <b>in</b> MFA/21/2020  <b>WITH</b> MFA/21/2020	EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS <b>Versus</b> M/S AXIS MOTORS AND 3 ORS  EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS <b>Versus</b> M/S AXIS MOTORS AND 12 ORS	MR. K K NANDI  MR. K K NANDI MS S DEY MR. A J GHOSH	
<b>HEARING</b>				
21	MACApp./63/2017 P/H, WITH LCR, FIXED	SMT TINKUMONI TALUKDAR BORDOLOI and ANR <b>Versus</b> THE DIRECTOR OF HEALTH SERVICES and 4 ORS	MR.Z KAMAR MR.S CHAKRABARTY	SC, HEALTH
22	CrI.A./62/2010 WITH LCR 4 FILES	MD.NURUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR.A ALI MS.K LAHKAR MS.A MAHANTA MS.B KALITA	PP, ASSAM
23	CrI.A./172/2010 WITH LCR 5 FILES	PRADIPTA DUTTA <b>Versus</b> THE STATE OF ASSAM	MR.R HUSSAIN MR.S BORA MR.D P MANDAL MISST ROY MR. M K BORAH MR Y P DAS	PP, ASSAM
24	CrI.A./26/2011 WITH LCR	UMESH KUMAR SHAH, <b>Versus</b> THE STATE OF ASSAM,	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	PP, ASSAM
25	CrI.A./58/2011 WITH LCR	SRI JOGEN BARUAH AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MS. D SAIKIA, AMICUS CURIAE MRS.B H KASHYAP MR.S BORDOLOI	PP, ASSAM
26	CrI.A./86/2011 WITH LCR	BHIM KANTA DUTTA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P K BORAH MR.B BURAGOHAIN MR.S BORTHAKUR	PP, ASSAM
<b>STAY MATTERS</b>				
27	CRP(IO)/397/2019 WITH LCR	BIKRAMJIT RAJKUMAR AND ANR. <b>Versus</b> SOURENDRAJIT RAJKUMAR AND 2 ORS.	MR. N DHAR	
28	CRP/26/2020 WITH LCR	BRAHMAPUTRA TELE PRODUCTION PVT. LTD. AND ANR. <b>Versus</b> DWIPAYAN DAS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS. P PATHAK MR. M BORAH	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA
29	CRP/57/2020	SAFIUR RAHMAN LASKAR AND 17 ORS. <b>Versus</b> HEFAJUL HUSSAIN LASKAR AND 2 ORS.	MS F AHMED MR. S K GHOSH	MR. S SAHU (R-1) MS. N DEY (R-1)

30	CRP(IO)/80/2021 WITH LCR	KAILASH CHANDRA SARMA <b>Versus</b> RUMAMONI DAS	MR. S P ROY MD S HAQUE MR A K SHARMA	MR. S SHARMA MS G M THAKUR
31	CRP(IO)/139/2021	MD NAZRUL ISLAM <b>Versus</b> MUSST. AMBIA KHATUN	ALHAJJ I UDDIN MRS. R MOMTAZ MR. M A LASKAR	
32	CRP(IO)/15/2022 WITH LCR	HATEM ALI AND 3 ORS. <b>Versus</b> ATAB ALI	MR. S P ROY MS S DAS MR M DEB	
33	CRP(IO)/25/2022	BHASKAR DEB AND ANR <b>Versus</b> GANGESH DAS AND ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	MS. T SOM (R- 2.1,2.2,2.3,2.4) MR H DAS (R- 2.1,2.2,2.3,2.4) MS. L ISLAM (R- 2.1,2.2,2.3,2.4)
34	CRP(IO)/31/2022	SUBODH RANJAN DEB <b>Versus</b> ON THE DEATH OF SUDHIR BEHARI DEB, HIS LEGAL HEIRS SMTI. MANJU DEB AND 4 ORS.	MR S DAS MR K DEKA	MS. P BHATTACHARYA (r- 2) MS. P BHATTACHARYA (r- 2) MR. A BORUA MR B S DEKA (r-2)
35	CRP(IO)/35/2022	KRIKA SOOD <b>Versus</b> MD. MEHER KHAN AND ANR.	MR H GUPTA MS. R M SARMAH	MR. N K MURRY MS P TOKBIPI MS P LINGGI
36	CRP(IO)/76/2022	SURAT ALI <b>Versus</b> MD. SAHJAHAN ALI	MR M H AHMED MR GIAS MR M Z SHAH	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
37	CRP(IO)/137/2022	ABDUR REZZAQUE <b>Versus</b> ALI HUSSAIN AND ANR	MR. S AHMED MR. A MOBARAQUE MS J HAZARIKA	MR Z MUKIT MR. A SATTAR S CHOUDHURY G IMTIAZ
38	CRP(IO)/141/2022	SMTI BASANTI CHAUHAN AND 4 ORS <b>Versus</b> TAPESWAR SAHARIA AND 9 ORS	MR. A K SAHU MR. S SAHU	GA, ASSAM MRS R DEKA MR S M BARUAH SC, FINANCE
39	CRP(IO)/165/2022	AKLAS UDDIN <b>Versus</b> MUKTAR AHMED AND 6 ORS	MR. B C DAS MR. S H RAHMAN	
40	CRP(IO)/166/2022	SHIKHA KARMAKAR AND 3 ORS. <b>Versus</b> RAHIZ UDDIN	MR G BHARADWAJ MR. S SUTRADHAR	
41	CRP(IO)/167/2022	SATHIKARAPA RAIJE GOIRAH <b>Versus</b> LACHIT DAS AND 2 ORS	L K BORAH MR H DAS MR BHARGAV DAS	

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LEAVE NOTE OF ADVOCATES FOR 31/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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4)	MR. P SARMA	17-08-2022	To	30-09-2022
5)	MR. J A AHMED	18-08-2022	To	24-09-2022
6)	MR S DASGUPTA	22-08-2022	To	30-09-2022
7)	MS. A DEVI	20-08-2022	To	09-09-2022
8)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
9)	MS. B M CHETRI	22-08-2022	To	01-09-2022
10)	MR. J AHMED	30-08-2022	To	02-09-2022
11)	MS. D GHOSH	23-08-2022	To	02-09-2022
12)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
13)	MR R GOENKA	23-08-2022	To	02-09-2022
14)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022

15)	MD. A J ATIA	30-08-2022	To	06-09-2022
16)	MS J KALITA	30-08-2022	To	01-09-2022
17)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
18)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
19)	MS J KALITA	02-09-2022	To	02-09-2022
20)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
21)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
22)	MR. S MITRA	29-08-2022	To	31-08-2022
23)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,31st August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 23**

**[THIS BENCH WILL SIT AFTER RISING OF  
THE DIVISION BENCH-II OR AT 3:00 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### HEARING

1	Crl.A./111/2010 WITH LCR 2 FILES	HIRU DAS, <b>Versus</b> RANJAN DUTTA CHOUDHURY and ANR,	A M BORA S BANIK B SARMA P BHUYAN K N SURI	D DAS MR S KOUND MR J BORAH PP, ASSAM A A MIR I LAHIRI
2	Crl.A./118/2010 WITH LCR 5 FILES  <b>WITH</b> I.A.(Crl.)/273/2020 <b>in</b> Crl.A./118/2010	BIPUL DAS, <b>Versus</b> STATE OF ASSAM,  BIPUL DAS <b>Versus</b> THE STATE OF ASSAM	MR.B C DAS MRD N BHATTACHARYA MR. U DUTTA  MR D N BHATTACHARYYA	PP, ASSAM  PP, ASSAM
3	Crl.A./111/2011 WITH LCR	RATAN DEB NATH AND ANR. <b>Versus</b> STATE OF ASSAM	MRH I CHOUDHURY MR.P K DEKA MR.I H LASKAR MR.N K DEKA MR. S ALAM	PP, ASSAM
4	Crl.A./133/2011 WITH LCR	DIPEN RAJKONWAR <b>Versus</b> STATE OF ASSAM	MR.J HANDIQUE MR.P J SAIKIA MR.A K GUPTA	PP, ASSAM
5	Crl.A./163/2011 WITH LCR	NUR BAHAR ALI <b>Versus</b> THE STATE OF ASSAM	MR.S MUNIR MR.G DAS MR.A RAHMAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 31/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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**[ For Wednesday,31st August 2022]**

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**[AT 3:50 PM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 24**

**[THIS BENCH WILL SIT AT 3:50 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### HEARING

1	MACApp./91/2011 WITH LCR	PURANANDA DUTTA <b>Versus</b> THE NATIONAL INSURANCE CO.LTD. and ANR	MR.U DUTTA MS.R CHAKRABORTTY	A KHANIKAR MR. P KONWAR (R-2) MR. M GOGOI (R-2) MR. A DUTTA MRS.P M DUTTA
2	MACApp./53/2013 WITH LCR	UNITED INDIA INSURANCE CO LTD <b>Versus</b> RASHMI REKHA SAIKIA and ORS	MR.R GOSWAMI MR.I ALAM MR.B S GOSWAMI	MR.MD ASLAM MR.B SHARMA MR.U DUTTA MR.D CHAKRABORTY MR.S DUTTA MRV K BAROOAH MR.J KOTOKY
3	MACApp./87/2013 WITH LCR	UNITED INDIA INSURANCE CO. LTD., <b>Versus</b> SMTI GITIMONI GOGOI and 4 ORS,	MS.N MODI MRS.U DUTTA MR.S DUTTA	MR.S DAS MR.P K BORDOLOI MR A SAIKIA MR.N N UPADHAYA
	<b>WITH</b> MC/716/2013 <b>in</b> MACApp./87/2013	UNITED INDIA INSURANCE CO. LTD., <b>Versus</b> SMTI GITIMONI GOGOI and 4 ORS,	MS.N MODI MRS.U DUTTA MR.S DUTTA	

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